MNROE CONSUMER PRODUCTS PRIVATE LIMITED
trading as ;MCNROE CONSUMER PRODUCTS PRIVATE LIMITED
3B, NEMAI BOSE LANE, KOLKATA - 700006 , WEST BENGAL.INDIA
Manufactures, Merchants, Exporters.
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/1998
KOLKATA
Readymade garments for men, women & children, footwear, headgear including under garments for gents.
2726080  28/04/2014
RRAJ MALLAADI
FLAT NO. 1003, EWING, BHoomi ACRES, WAGHBIL NAKA, G.B.ROAD, THANE (WEST)-400 615
MANUFACTURING AND TRADING
INDIVIDUAL-AN INDIAN RESIDENT
Used Since :01/01/2014
MUMBAI
MANUFACTURING AND TRADING OF READYMADE GARMENTS IN CLASS 25
ROSHAN AGARWAL  
trading as ;The Apparel Company  
29/1, SIR HARI RAM GOENKA STREET, 1ST FLOOR, KOLKATA- 700 007  
MANUFACTURER & MERCHANT  
Address for service in India/Attorney address:  
AMIT SUREKA & ASSOCIATES  
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.  
Used Since :01/01/2013  
KOLKATA  
Readymade Garments, Clothing.
2864789   16/12/2014
WORLD GYM INTERNATIONAL IP, LLC
1901 Avenue of the Stars, Suite 1100, Los Angeles, California 90067, United States of America
Manufacturers, Merchants & Service Providers
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :01/08/2008

To be associated with:
1509487, 2853360, 2853361, 2864788

DELHI
Clothing, namely shirts, tank tops, shorts, pants, sweat bands, sweat suits, jackets, hats, gloves, socks and footwear

The applicant wishes to claim the colours red, black and white as elements of the mark.
2922592    16/03/2015
AVENUE SUPERMARTS LIMITED
ANJANEYA, OPP. HIRANANDANI FOUNDATION SCHOOL, POWAI, MUMBAI-400 076
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
CHANDRAKANT & CO.
Mr. Sunil Sakpal, At-Flat No.0704, Bldg. No.1, 7th floor,22-Storey Mhada Tower, Nr. Post Office, Shailendra Nagar, Dahisar(E),
Mumbai-400068, Maharashtra
Used Since :26/02/2015
To be associated with:
2922591
MUMBAI
READYMADE GARMENTS, CLOTHING AND FOOTWEAR
2967517  20/05/2015
SUDESH MEHRA
VIKRANT MEHRA
trading as ;MADAN HOSIERY
65, BEDON STREET, KOLKATA - 700 006, WEST BENGAL
MANUFACTURER & MERCHANTS.
ALL INDIAN NATIONALITY
Used Since :02/04/1954
KOLKATA
GANJEES, JANGIAS & SOCKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
3045507  02/09/2015
BABLU KUMAR
GALI NO.-4, TANK ROAD, KAROL BAGH, DELHI-05.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/05/2013

DELHI
READYMADE GARMENTS & HOSIERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25.
3051858    10/09/2015
JYOTI VOHRA
E/16/693, GANESH GALLI, TANK ROAD, KAROL BAGH, NEW DELHI-110005.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013

DELHI
READYMADE GARMENTS & HOSIERY ITEMS, FOOTWEAR, HEADGEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25
3076000  10/10/2015
HITESH VAVDIYA S/O PUNABHAI KARSANBHAI VAVDIYA
Sy No. 105-107-106/4, Paiky, Plot No 133, Kshama Soc, Nr Satadhar Krupa Society, A K Road, Surat
MANUFACTURING AND TRADING
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :14/09/2015
AHMEDABAD
CLOTHING FOR WOMENS WEAR
FRONTIER
3095107  09/11/2015
RENU CHAWLA
trading as ;APEX INTERNATIONAL
M-154, SECTOR -3, BAWANA INDL. AREA, DELHI-110039.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :01/09/2015
DELHI
HOSIERY PRODUCTS & SOCKS INCLUDE IN CLASS 25.
3111252    01/12/2015
ACHINT JHUNJHUNWALA
trading as ;TATVA
2A, Sarat Bose Road, Narayani Building, 1st Floor, Unit 1F, Kolkata - 700020
MANUFACTURER & MERCHANT.
Address for service in India/Attorney address:
NITIN SHARMA (ADVOCATE)
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. 201005
Used Since :10/08/2009
KOLKATA
READYMADE GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “KOLKATA”..
3125098  14/12/2015
MR PRAVESH YADAV
trading as ; FRESH FASHION COLLECTION
C-BLOCK, 60/2 VIJAY VIHAR PHASE- II ROHINI SEC-4 NEW DELHI-110085
TRADER

Address for service in India/Attorney address:
PRAJAKTA P. SAWANT
A / 103, GOKUL, B. P. ROAD, KANDARPADA, DAHISAR ( W ), MUMBAI-400 068
Used Since : 03/06/2012

DELHI
READYMADE GARMENTS LIKE LEGGING, JEANS, SAREES, KURTI
3127701  16/12/2015
MR. R.K. GOEL
trading as : R.K. PLASTICS
H-1280, D.S.I.D.C., NARELA, DELHI 110040
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 25/11/2015
DELHI
FOOTWEARS LIKE-BOOTS, SHOES, SLIPPERS AND THEIR SOLES AS PER CLASS 25.
EXOTIC

3133859    22/12/2015
AJAY AGGARWAL
trading as ;S G Footwear
M173, Sec 3, Bawana Industrial Area, Delhi - 110039
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ORIONIS IP
Z -29 LOWER GROUND HAUZ KHAS NEW DELHI 110016 INDIA

Proposed to be Used
DELHI
SHOES, SANDALS, SLIPPERS AND ALL KIND AND TYPES OF FOOTWEAR INCLUDED IN CLASS 25
3134197  22/12/2015

CHAVADA JESHABHAI
trading as ;BRINDA

GALA C/99, FLOOR-LOFT, PLOT-3, AND 4, SANAULLAH COMPOUND PATRA SHED, DHARAVI MAIN ROAD, MAHIM RLY STN (EAST), DHARAVI, MUMBAI-400 017
MANUFACTURE AND TRADER
INDIAN NATIONAL
Used Since :11/11/2015

MUMBAI

MANUFACTURER AND TRADER CLOTHING, FOOTWEAR, HEADGEAR

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3148356  31/12/2015
JS E-COMMERCE PRIVATE LIMITED
F-24, Jawahar Colony, Jawahar Nagar, Faridabad, Haryana-121005
Manufacturer and Trader
Private Limited Company
Address for service in India/Attorney address:
JAISWAL HARSHIT AND COMPANY
Banthra Bazar, Kanpur Road, Lucknow-227101
Used Since :09/11/2015
DELHI
Manufacturing and Trading cloth and Garment
MARK SHOULD BE READ AND USE AS A WHOLE.
3161347 18/01/2016
MADAN KUMAR SINGH
6260/1, BLOCK NO. 6, TANK ROAD, DEV NAGAR, KAROL BAGH, NEW DELHI-110005.
MERCHANTS & MANUFACTURERS
Used Since: 01/04/2012
DELHI
MANUFACTURING & TRADING OF JEANS, JACKETS, SHIRTS, T-SHIRTS DENIM & NON DENIM TROUSERS
NO EXCLUSIVE RIGHT OVER THE TERM "JEANS" APPEARING ON LABEL.
3210273   15/03/2016
MS. RANI
trading as ;FASHION SPEAK
E-47, BLOCK-E, VIKAS NAGAR, DELHI-110059
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SHARMA & ASSOCIATES
149, 1ST FLOOR, KILOKARI, MAHARANI BAGH, ASHRAM, NEW DELHI 110014
Used Since :14/03/2016
DELHI
FOOTWEAR, SPORTS-WEARS, BOOTS, SHOES AND SLIPERS READYMADE GARMENTS UNDER GARMENTS GENTS, LADIES & CHILDREN
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL..
Mod

3223430   31/03/2016
ARVIND KUMAR SINGH
3RD FLOOR, PLOT NO.47, LANE NO. 2, EAST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/03/2016
To be associated with:
3189935
DELHI
GARMENTS, APPARELS, CLOTHING, FOOTWEAR & HEADGEAR.
3331797 08/08/2016
KISHORBHAI RAMNIBHAI KYADA
trading as ;JENIL FASHION
D-101, RIVERA GREENS, NR BHAKTINANDAN SECTOR-3, MOTA VARACHHA, SURAT.GUJARAT.INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :23/09/2015
AHMEDABAD
SAREES, READYMADE GARMENTS
ANICCA
3338853  16/08/2016
DARSHANA GAJARE
A-1801, ASAVARI CHS, SHASTRI NAGAR NAKA, POKHRAN ROAD NO. 1, THANE (WEST) 400606, MAHARASHTRA
Manufacturer and Trader
Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18,GURGAON,Haryana 122002
Proposed to be Used
MUMBAI
CLOTHING & ACCESSORIES
3370738  26/09/2016
SYNERGY CONSULTING LLC
P.O. BOX 1177, HUNTINGTON, NEW YORK-11743.
MERCHANTS AND MANUFACTURERS
Address for service in India/Agents address:
AJAY TYAGI (ADV.)
A2/16, JANAKPURI, NEW DELHI-58
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
ANKIT JAIN
trading as ;M/S V.K. TRADERS
25/04,AULIA ROAD CHHIPITOLA,AGRA
MANUFACTURING AND TRADING
PROPRIETOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :23/08/2011
DELHI
FOOTWEAR, CLOTHING, READYMADE GARMENTS, ETC. INCLUDED IN CLASS 25
3390921  19/10/2016
BASID ALI
AYYUB RAZA
trading as ;KGN GARMENTS
SHOP NO-16, JALHOTRA COMPLEX, GALI NO-1, TANK ROAD, KAROL BAGH, DELHI-110005
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
NASIM KHAN
trading as :NASIM KHAN
RZ-544/22, T.K. ROAD EXTN. NEEW DELHI-19
MERCHANTS/MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014

DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
3395918   25/10/2016
MOHD. SAEED KHAN
trading as ; MOHD. SAEED KHAN
H.NO. 492, GALI NO-2, SANI BAZAR, KARDAM PURI, NEW DELHI-94
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
STEVE AUSTIN

3400384    27/10/2016

M/S N.A. SHOE COMPANY
VISHAL PACHORI S/O SHRI MAHESH CHAND PACHORI
SACHIN GUPTA S/O SHRI RAKESH GUPTA
trading as ;M/S N.A. SHOE COMPANY
2/82, SUNDER PARA, AGRA (U.P.)
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/04/2016

DELHI
ALL KINDS OF FOOTWEAR
3402286    04/11/2016
MS. SAROJ
trading as ;MOKSHAM CREATIONS
234/2, 1ST FLOOR & 2ND FLOOR, OPP. MAIN TELEPHONE EXCHANGE, OLD DELHI ROAD, SECTOR -12, GURGAON-122001.
TRADING
Used Since :19/09/2012
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3405123  08/11/2016
MUNDHARA WATER PROOF PRIVATE LIMITED
trading as ;MUNDHARA WATER PROOF PRIVATE LIMITED
12,NOORMAL LOHIA LANE,3RD FLOOR,KOLKATA 700007,WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANING OF COMPANIES ACT 2013.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/01/2008
KOLKATA
WATER PROOF RAIN COATS AND RAIN SUITS, WATERPROOF GARMENTS, WATER PROOF RIDING COATS AND SUITS, ALL FALLING IN CLASS – 25.
RAINBOW

3405124    08/11/2016
MUNDHARA WATER PROOF PRIVATE LIMITED
trading as ;MUNDHARA WATER PROOF PRIVATE LIMITED
12,NOORMAL LOHIA LANE,3RD FLOOR,KOLKATA 700007,WEST BENGAL
MANUFACTURERS & MERCHANT.
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANING OF COMPANIES ACT 2013.

Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/01/2008

KOLKATA
WATER PROOF RAIN COATS AND RAIN SUITS, WATERPROOF GARMENTS, WATER PROOF RIDING COATS AND SUITS, ALL FALLING IN CLASS – 25.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1015849.
3405127  08/11/2016
RAINBOW WATER PROOF PRIVATE LIMITED
trading as ;RAINBOW WATER PROOF PRIVATE LIMITED
12,NOORMAL LOHIA LANE,3RD FLOOR,KOLKATA 700007,WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANING OF COMPANIES ACT 2013.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :20/07/1996
KOLKATA
WATER PROOF RAIN COATS AND RAIN SUITS, WATERPROOF GARMENTS, WATER PROOF RIDING COATS AND SUITS, ALL FALLING IN CLASS – 25.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
RAINBOW
3405128 08/11/2016
RAINBOW WATER PROOF PRIVATE LIMITED
trading as ; RAINBOW WATER PROOF PRIVATE LIMITED
12, NOORMAL LOHIA LANE, 3RD FLOOR, KOLKATA 700007, WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANING OF COMPANIES ACT 2013.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36, STRAND ROAD, 1ST FLOOR, ROOM NO.12, KOLKATA 700 001, WEST BENGAL, INDIA.
Used Since: 20/07/1996
To be associated with:
1649765
KOLKATA
WATER PROOF RAIN COATS AND RAIN SUITS, WATERPROOF GARMENTS, WATER PROOF RIDING COATS AND SUITS, ALL FALLING IN CLASS – 25.
ANIL KUMAR ASIWAL
HOUSE NO-01, LATA KUNJ HALWAI KI BAGICHI, AGRA MATHURA ROAD, AGRA, U.P.
MERCHANTS/MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Used Since :20/08/2014

DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
3415064  19/11/2016
AVIRAL DRESSES
X/1017, CHAND MOHALLA, RAGHUBAR PURA NO. 1, GANDHI NAGAR, DELHI-110031
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031
Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDING JEANS.
3426631 05/12/2016
KULDEEP NARENDRAKUMAR SANCHETI PROP OF M/S SOONETA TEEXTILE trading as ;M/s Sooneta Textile
M/s Sooneta Textile, 90, 2nd Floor, New Cloth Market, Raipur, Ahmedabad - 380002, Gujarat
manufacturer-Trader-Exporter
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :06/01/2015
AHMEDABAD
Clothing, Denium Readymade Garments included in class - 25.
3442470  27/12/2016
VINOD KUMAR
1022, LAXMI BAI NAGAR, NEW DELHI-110023.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI-110092
Used Since : 27/11/2012
DELHI
ALL KIND OF READYMADE GARMENTS (BOYS, LADIES, MENS-S AND GIRI-S WEAR), CLOTHING, AND ALL TYPES OF WEARING APPARELS INCLUDED IN CLASS 25,
3463535  19/01/2017
ANKIT AGGARWAL
1453-A, Sector-61, Chandigarh- 160062
Manufacturer & Trader
Address for service in India/Attorney address:
HEENA KHURANA
Cercles, T-2 Back Lane Deer Park, Hauz Khas Village, Hauz Khas , New Delhi 110016
Used Since :01/04/2013
DELHI
Clothing, Footwear and Headgear.
Proposed to be Used

To be associated with:

3356507

KOLKATA

Hosiery products including vests, underwear, undergarments, socks, brassieres and readymade garments including t-shirts all being goods included in class 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS “PREMIUM INNERWEAR”..
3470407  30/01/2017
VAIBHAV AGARWAL
trading as ;VAIBHAV FASHIONS
28/145, KAMLA TOWER, KANPUR 208001, UP
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :02/01/2017
DELI
READYMADE GARMENTS, CASUAL WEAR, JEANS, JACKETS, KURTAS, KURTA PAIJAMA, TRACKSUITS, SHIRTS, JEANS, PANTS, TSHIRTS, BABY SUITS, STITCHED LADIES SUITS, STITCHED KURTI SALWAR
MORGUN PLAY
3479814  13/02/2017
NARESH UNIYAL
trading as : M.S. CLOTHING CO.
A-87, 1ST FLOOR, ASHOKA PARK MAIN, DELHI-110026
MANUFACTURER AND TRADER
Used Since : 01/04/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3484004  16/02/2017

YASHDEEP VERMA

trading as : RAJDEEP GARMENTS

SHOP NO. 2, G-51, GOVINDPURAM, OPP. SPRING DALE SCHOOL, GHAZIABAD-201013

MANUFACTURER AND TRADER

Used Since :01/04/2016

DELHI

CLOTHING, FOOTWEAR, HEADGEAR
MOHD MAAZ SHARIF KHAN trading as; DILLI CART
107/20 C NO. 3 OPP TO BESTO TAILORS GHAFFAR MANZIL JAMIA NAGAR OKH NEW DELHI, NEW FRIENDS COLONY SOUTH, DELHI-110025.
MANUFACTURING AND TRADING
Used Since: 15/02/2017
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, SHOES, SANDALS, SLIPPERS, MEN' SUITS, CAPS, HATS, JEAN, TROUSERS, PANTS, SHIRTS, T-SHIRTS, KURTA AND PAJAMA
VONDARS
3485671  16/02/2017
NAMARTA
T-676, MAIN ROAD, GAUTAMPURI, DELHI-110053
BUSINESS
INDIVIDUAL
Used Since: 24/01/2017
DELHI
ALL READYMADE GARMENTS, FOOTWEAR & HEADGEAR FALLING UNDER CLASS-25
3488252 21/02/2017
TRY FASHION PVT. LTD.
SHOP NO. 229, SECOND FLOOR, VARDHMAN MALL SEC-19, FARIDABAD HARYANA
MANUFACTURING AND TRADING
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.
Used Since: 01/07/2015
DELHI
CLOTHING, FOOTWEAR, HEADGEAR AND APPARELS.
3507387  10/03/2017
BHARAT BHUSHAN BHATIA
trading as ;COLMAT CREATION
PKT H-1, H.NO. 215-216, FIRST FLOOR, SECTOR -11, ROHINI, NEW DELHI-110085.
MANUFACTURER AND MERCHANT
Used Since :12/03/2010
DELHI
CLOTHING, FOOTWEAR, HEADGEAR AS INCLUDED IN CLASS 25TH
BHARAT BHUSHAN BHATIA
trading as ;COLMAT CREATION
PKT H-1, H.NO. 215-216, FIRST FLOOR, SECTOR -11, ROHINI, NEW DELHI-110085.
MANUFACTURER AND MERCHANT
Used Since :12/03/2010

DELHI
CLOTHING, FOOTWEAR, HEADGEAR AS INCLUDED IN CLASS 25TH
CJ STYLES

3510014   20/03/2017
AGAM GANDHI
trading as ;CJ STYLES
A-869, GALI NO. 2, GOVIND GARH, TANK ROAD, KAROL BAGH, NEW DELHI-110005.
MANUFACTURING & TRADING

Proposed to be Used
DELHI
MANUFACTURING & TRADING OF GARMENTS
RAJESH MISHRA
trading as; SHREE KRISHNA ENTERPRISES
1A/271,272, NEELAM BATA ROAD, NIT, FARIDABAD-121001, HARYANA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, N.I.T. PO. BOX NO. -29, FARIDABAD -121 001.

Proposed to be Used
DELHI
SHOES, FOOTWEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (FASHION).
3520145 06/04/2017
MADHU GUPTA
trading as: K S TRADERS
BH 20, SECTOR 70, NOIDA, GAUTAM BUDH NAGAR, U.P. 201301
MANUFACTURERS & MERCHANTS
Used Since: 29/12/2016
DELHI
CLOTHING, FOOTWEAR
LM APPARELS
A-23, NEW KRISHNA PARK, IIrd FLOOR, VIKAS PURI, NEW DELHI-110018
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
MARK SHOULD BE READ AND USE AS A WHOLE.
3541964 04/05/2017
VAIBHAV KUMAR ANAND KUMAR JAIN SOLE PROPRIETOR OF KAPDA KOTHI
Opposite Nilgiri Complex, Faizabad Road, Indira Nagar, Lucknow-226016 (Uttar Pradesh)
Proprietorship firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/1998
DELHI
Sarees, Dupatta, Readymade Garments, Lahanga Choli footwear and Headwear
VOLGA

3548369   13/05/2017
ANAND PRAKASH GOYAL TRADING AS JANTA HOSIERY FACTORY
21/36, SHAKTI NAGAR, DELHI-110007
Proprietorship Firm

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/10/1975

DELHI
READYMADE GARMENTS, WEARING APPARELS, HOSIERY, UNDER GARMENTS, CAMISODES, THERMALS, BLOMMERS, LINGERIE, CLOTHING INCLUDING BOOTS, SHOES, AND SLIPPERS, FOOTWEARS, GLOVES, SOCKS, TIES, BOWS, BANDS, BELTS (FOR WEAR), LEATHER GARMENTS, WOOLLEN GARMENTS, CAPS, HATS, HEADWEARS, NECKWEARS.
3552099  18/05/2017
RAVLEEN KAUR
2533, HUDSON LANE, GTB NAGAR, DELHI-110009
individual
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, INCLUDING, READYMADE GARMENTS, WEARING APPARELS, FASHION WEAR AND ACCESSORIES, TIES, SCARVES, SHAWLS, PULLOVERS OF ALL TYPES OF FABRICS-WOVEN, NON-WOMEN AND WOOLENS, NIGHT WEARS, LINGERIE, HOSIERY, SHOES, SLIPPERS AND OTHER FOOTWEAR INCLUDED IN CLASS 25
WAZEER

3552472  19/05/2017
PIYUSH DONERIA
10/4, HATRAS ROAD, AGRA (U.P.)
INDIVIDUAL

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
FOOTWEARS
3555847  24/05/2017
MR. HASIMUDDIN SHEIKH TRADING AS: ASHIYANA ENTERPRISES
SHOP NO.126, RAZA ELECTRONICS, S.M.D.ROAD, ANTOP HILL, WADALA, MUMBAI – 400037, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/11/2016

MUMBAI
READYMADE GARMENTS, HOSIERY GOODS INCLUDING GANJEES, JANGIAS, BRASSIERS AND UNDER WEAR ALSO READYMADE GARMENTS, AND SPORTS SHIRTS, INCLUDING BOOTS, SHOES AND SLIPPERS. JACKETS AND TROUSERS, RAIN COAT AND RAIN WEARS CLOTHINGS, MEN, LADIES, CHILDREN WEARS, KNEE CAPS, CAPS, GLOVES, SHOES, NECKTIES, SOCKS, BELTS, BRAS, PANTIES, SWIMMING COSTUMES, FOOTWEAR, SLIPPERS, APRONS, WAIST BANDS, WRIST BANDS, UNIFORMS, HATS, STOCKINGS, SCARFS, PANTS, JEANS GOWNS, GIRDLES
LALA

3562956  03/06/2017
ANSHUL JAIN
23, KAMDHENU APPARTMENT SECTOR-9, ROHINI, DELHI-110085
PROPRIETOR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
CLOTHING
3569368  13/06/2017

AMIT GOEL
D-12, BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI -110026.
TRADING
Used Since :30/06/2015
To be associated with:
2992875
DELHI
FOOTWEAR
Trade Marks Journal No: 1945, 16/03/2020

Class 25

3576924  23/06/2017
AJINDER SINGH TRADING AS M.S HOSIERY
HOUSE NO-2318, ST. NO-0, NEW VISHNU PURI, SHIV PURI, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Children's Wears (Kids Wears).
3580778    29/06/2017
AJAY GUPTA TRADING AS ACT ENTERPRISES
H - 16/116, LOWER GROUND FLOOR, GALI NO.2, TANK ROAD, KAROL BAGH, NEW DELHI - 110005
a sole proprietorship firm
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
READYMADE GARMENTS, JEANS, TROUSERS, PANTS, SHIRTS, HOSIERY ITEMS
3597297    22/07/2017
GUNGUN FASHION
D-59, ASHOK VIHAR PHASE-2, GURGAON
Proprietor

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI
Clothing, footwear, headgear all included in class 25
KALYPSO
3598386  24/07/2017
KHADIM INDIA LIMITED
‘Kankaria Estate’, 5th Floor, 6, Little Russell Street, Kolkata – 700 071, West Bengal, India.
Manufacturers, Merchants & Exporters.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Proposed to be Used
KOLKATA
Clothing, footwear including shoes, slippers, hawai chappals and Headgear
3598387  24/07/2017

KHADIM INDIA LIMITED
‘Kankaria Estate’, 5th Floor, 6, Little Russell Street, Kolkata – 700 071, West Bengal, India.
Manufacturers, Merchants & Exporters.

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.

Proposed to be Used
KOLKATA
Clothing, footwear including shoes, slippers, hawai chappals and Headgear

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3598386.
3603916 01/08/2017

GURDEEP SINGH
3997, Shop No 2, Street No 3, Gagan Deep Colony, Ludhiana - 141007, Punjab
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR

Proposed to be used.
Umrao Mirza
3605895  03/08/2017
MOHD JAVED, PROPRIETOR OF DESIGNERS AWARDS
DESIGNERS AWARDS, A-287, Second Floor, Defence Colony, South Delhi, Delhi-110024, INDIA
A Sole Proprietorship
Address for service in India/Attorney address:
NAVEEN CHAKLAN
DELHI INTELLECTUAL PROPERTY LLP, 602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi -110001

Proposed to be Used
DELHI
CLOTHINGS, HEADGEARS AND FOOTWEARS BEING GOODS INCLUDED IN CLASS 25.
3634099  13/09/2017
SANGITA JAIN
trading as;Gentleman
GENTLEMAN2 1st Floor(backside), Arrowstar Market, Fancy Bazar, Guwahati, Assam 781001,
Proprietor
Address for service in India/Agents address:
AMIT JAIN
307/309, KALBADEVI ROAD, MUMBAI-400002.
Used Since :01/01/1999
MUMBAI
Suiting & shirting, Shirts, Trousers, Ethnic Wear, Clubwear covered under class 25
3636258 16/09/2017
SANJAY SARAN
EA 28, SECOND FLOOR, INDERPURI, NEW DELHI-110012.
PROPRIETOR
Address for service in India/Attorney address:
G L VERMA
MOTISH-IP, 221, V.B.Plaza, Plot-10, PKT-7, Sector-12, Dwarka, New Delhi-110078.
Used Since :20/05/1977
DELHI
: READYMADE GARMENTS, HOSIERY ITEMS, MEN, WOMEN AND CHILDREN WEARS, SAREES, LEHENGAS, SUIT ANARKALIS, SHERWANIS INCLUDED IN CLASS 25.
NO RIGHTS FOR SYMBOL OF QUALITY SEPARATELY.
3640178  21/09/2017
VRUSHALI AWATE
MEGHADOOT SOCIETY, BLDG NO 73, A 302, MUMBAI - 400024
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Ladies' clothing, Menswear, Clothing, footwear, headgear
3661854  24/10/2017
LEENA CHUG
trading as ;YOSHITA MANUFACTURERS AND TRADERS
B-02 13TH FLOOR, 1402, OLIVE COUNTY, GH-9, SEC-5, VASHUNDHRA GHAZIABAD
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
SUNIL KUMAR TOMER
CHAMBER NO. 475, PATIALA HOUSE COURTS, NEW DELHI-110001

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3665140  30/10/2017
MOHIB AZIZ BHAI BALUWALA TRADING AS BUBBLE BEE EXPORT HOUSE
127, AL-Habib Estate, B/h Evergreen Hotel, Narol, Ahmedabad, Gujarat-382405
Proprietorship firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing

subject to restriction of the goods for sale in the state of GUJARAT only.
LOOKWELL

3672448  08/11/2017

AVINASH MOHAN THORAT
2ND FLOOR, PLOT 38, ROOM NO 11, BHOPLA BUILDING, LOKMANYA TILAK MARG, MANDVI, MUMBAI-400 003
MAHARASHTRA INDIA
MANUFACTURERS, MERCHANTS AND TRADERS
INDIVIDUAL

Proposed to be Used
MUMBAI

SARIS, CLOTHING, FOOTWEAR, HEADGEAR (APRONS CLOTHING, BATH ROBES, CAPS, COSTUMES, COAT, NIGHT SUITS, FOOTWEAR, SHIRTS, T-SHIRTS, JEANS, TROUSERS, READYMADE GARMENTS OF MEN, WOMEN AND CHILDREN, GLOVES, HOSIERY, FOOTWEAR AND HATS
3676396   13/11/2017
VIRENDRA KUMAR TRADING AS VK ENTERPRISES
B-25, HOUSE NO-711/6, STREET NO-2, BASTI JODHEWAL, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2014
DELHI
Hosiery & Ready-made Clothing.
PINKBOX

3677399  14/11/2017
VISHAL TANEJA PROP. OF TAN DESIGN HOUSE
A-3, BRIJ VIHAR, PITAMPURA, DELHI-110034
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
APPAREL, LINGERIE, READYMADE GARMENTS
VIRGO

3677835  14/11/2017

RAJESH KUKREJA
M/S R.K. FOOTWEAR AT-F-1859 DSIDC INDUSTRIAL AREA NARELA DELHI-110040

PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
MENS WOMENS AND CHILDRENS FOOTWEAR AND FOOTWEAR ACCESSORIES IN CLASS-25
ANIL BANSAI TRADING AS PEE KAY HANDTEX.
NEAR FAZE-3, EXPORT JATAL ROAD, PANIPAT-132103, HARYANA, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/01/2014

DELHI

Hosiery and readymade garments, under garments, neckwear, sports wear, headgear, uniform, dresses and footwear.
3678241    14/11/2017
INDOSPIRIT BEVERAGES PVT. LTD
B-230, POCKET B, OKHLA I, OKHLA INDUSTRIES AREA NEW DELHI-110020
Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
DELHI
Clothing, Headgear And Footwear
TUMPKIN
3678424  15/11/2017
SHARAD ARORA.
401, DIAMOND COURT, ESSEL TOWERS, MG ROAD, GURGAON-122001, HARYANA, INDIA.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Hosiery and readymade garments, under garments, neckwear, sports wear, headgear, uniform, dresses and footwear.
TYRONY

3678789  15/11/2017
PRAVIN RAMJI MERA
FLAT NO:- 802, 8TH FLOOR, VIGHNAHAR HEIGHT, PLOT NO:- 5 & 6, SECTOR :- 14, PALMBEACH SERVICE ROAD, NERUL - (W) NAVI MUMBAI-400706
INDIVIDUAL

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Clothing, Tee Shirts, Pants, Caps, Hats and Headgear covered under class 25
KAPPY KIDZ

3679343    16/11/2017

MRS. ANURADHA KANOJIA TRADING AS YUVASHI FORMATION.
28/1/4, PLOT NO.-47, F/F BLOCK-B, EAST AZAD NAGAR, NEAR KANTI NAGAR ROAD, DELHI-110051, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
ROSEBUD

3680011  16/11/2017
RAGHAV AGGARWAL TRADING AS URMILA KNITS
B-24, 4600/1, ST. NO-2, PYARA HALWAI WALI GALI, SUNDER NAGAR, LUDHIANA-141007 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Hosiery & Ready-made Clothing.
PANERO

3680024  16/11/2017

PARMOD KUMAR TRADING AS HEMANT TEXTILE COMPANY
SCO 14, WHOLESALE TEXTILE MARKET, AGGARSAIN CHOWK, AMBALA CITY-134003 (HARYANA)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1993

DELI

Hosiery & Ready-made Clothing.
VMODA

3680051  16/11/2017
JASPREE SINGH TRADING AS ADAMLINE GARMENTS
B-II-738/1C, MANNA SINGH NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2011
DELHI
Hosiery & Ready-made Clothing.
3681456  18/11/2017
HITESH PRATAP SINGH PROP. OF ZUCCHERO.
H. NO.-463, SECTOR-13, VASUNDHRA, GHAZIABAD, UTTAR PRADESH-201012.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS AND HOSIERY
YANKEE SHADOW

3681601  18/11/2017

ANISH JAIN
HOUSE NO-141/142, OLD HOUSING BOARD COLONY, ROHTAK
PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

READYMADE GARMENTS AND FOOTWEAR ITEMS FOR MEN’S, WOMEN’S AND CHILDREN’S IN CLASS-25
SUPER DOOD

3681602   18/11/2017

PALLAVI JAIN
M/S A P T UDYOG AT-3676/6B/1, ST. NO-4, NEW MADHOPURI, LUDHIANA-141007
PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHAASS DELHI 110094

Proposed to be Used
DELHI
READYMADE GARMENTS FOR MEN'S, WOMEN'S AND CHILDREN'S IN CLASS-25
ROCKMONT

3681988  20/11/2017
DIMPLE MAHESH TRADING AS MANGALCHAR HOSIERY MILLS
2994, MAIN ROAD, SUNDER NAGAR, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/1997
DELHI
Hosiery & Ready-made Clothing.
BLY

3683104  21/11/2017
SALEEM TRADING AS BLY DRESSES
RZ-20/5 L/G/F, L/S TUGLAKABAD EXTN. NEW DELHI 110019
INDIAN NATIONAL

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used

DELHI
Clothing, Dresses, Skirts, Sweaters, Jackets, Coats, Ties, Scarves, Suits, Shirts, Shorts, Pants, Pullovers, Jerseys, Sweatshirts T-shirts, Clothing articles, footwear, headgear, Leather garments, Under garments, Salwar Kurta (Readymade garments for women), Body linen [garments] included in class 25.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2945831.
BLACK CAVIAR

3683581 21/11/2017

KAPIL GOEL TRADING AS BHAGWATI CREATIONS
C-29, STREET NO-1, OPP. GURU KIRPA PROPERTY ADVISOR, NEAR MUKT VIDYA MANDIR SCHOOL, GURU VIHAR, RAHON ROAD, LUDHIANA-141007 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/10/2017

DELHI

Hosiery & Ready-made Clothing.

MARK SHOULD BE READ AND USE AS A WHOLE.
3685820 23/11/2017

JANAKI EXPORTS
STREET NO-3, PREET NAGAR, TIBBA ROAD, LUDHIANA-141007 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI

Hosiery & Ready-made Clothing.
American Dream

3685846  23/11/2017

Sharanjit Kaur trading as Sara Retail
B-1, 1446/10/A-7, Kapil Park, Hambran Road, Ludhiana-141001 (PB.)

Proprietorship

Address for service in India/Attorney address:
Mahtta & Co
43-B/3, Udham Singh Nagar, Ludhiana. 141001 (Punjab)

Used since: 01/07/2014

Delhi

Hosiery & Ready-made clothing.

No exclusive right over the term "American" appearing as mark.
3686370  24/11/2017
RAINBOW POLYMERS
KRISHNA NAGAR, NEAR POWER HOUSE, JHAJJAR ROAD, BAHADURGARH, (HARYANA)-124507
PARTNERSHIP
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :22/09/1998
DELHI
MAN AND CHILDREN FOOTWEAR (NOT INCLUDED IN LADIES FOOTWEAR)
CATALONI

3688818  27/11/2017

CALICO FASHIONS
E-491-92, PHASE-VI, FOCAL POINT, LUDHIANA-141010 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016

DELHI
Hosiery & Ready-made Clothing.
SHAREEN JAHAN
525 JHANKAR GALI, CHIRAG DELHI, NEW DELHI – 110017
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869
Used Since :07/05/2016
DELHI
CLOTHING, READYMADE GARMENTS, HOSIERY ITEMS, UNDERGARMENTS, HEADGEAR, FOOTWEAR.
3689778    28/11/2017
GLAMMA FAB PRIVATE LIMITED.
HOUSE NO. 136-G/F, KH. NO.-474, GALI NO.-03, TUKMIRPUR EXTN., NEW DELHI-110094, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CLOTHING ARTICLES, FOOTWEAR, HEADGEAR, HEADBANDS BEING CLOTHING, TEXTILE BELTS, GLOVES, READYMADE CLOTHING., MUFFLERS, SCARFS, SCARVES AND UNDER GARMENTS INCLUDED IN CLASS 25.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3692586   01/12/2017
SUKHVEEN KAUR TRADING AS LALLY FOOTWEAR
VILLAGE NIZAMDINPUR, PATHANKOT ROAD, DISTT. JALANDHAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2011

DELHI
Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
ROHIT ARORA TRADING AS BLUE WAX INTERNATIONAL
PLOT NO-B-XXIV/4862/2, NEAR S.B.O.P., NEW ATAM NAGAR, SUNDER NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2014

DELHI

Hosiery & Ready-made Clothing.
3693892  04/12/2017

MOHD NAEEM
trading as ;KUD GARMENTS
K-892 JAHANGIR PURI ADARSH NAGAR NORTH WEST DELHI-110093
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
To be associated with:
3674550

DELHI
READYMADE GARMENTS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3674550.
ATTRACTION PERSONIFIED

3694446  04/12/2017

MADHU THAPAR TRADING AS C.D. THAPAR INTERNATIONAL
2017/4D, JHULLIAN WALI GALI NO-2, SHIVPURI, LUDHIANA-141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/10/2014

DELHI

Hosiery & Ready-made Clothing.
3695491  05/12/2017
PUNJAB FASHION HOUSE
BLOCK-32, AKASH NAGAR, G.T. ROAD (WEST), LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :23/04/2014
DELHI
Hosiery & Ready-made Clothing.
NEXA JEANS

3695593  05/12/2017

MOHD TALIB
215/19, CHHABRA GALI NO. 5, AMBEDKAR BASTI, MAUJPUR, NEW DELHI 110053
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869

Proposed to be Used
DELHI
READYMADE GARMENTS, CLOTHING, HOSIERY ITEMS, FOOTWEAR, HEADGEAR, JEANS PANTS, SHIRTS, JACKETS, BLAZZER, COAT PANT, KIDS PANT AND TROUSER.
GET FINE
3696033   06/12/2017
DEEPAK GUPTA
M/S DEEPAK ENTERPRISES AT-SHOP NO. 3(L.G.F.) H-16/64,GALI NO. 4,GOBIND GARH, BAPA NAGAR,TANK ROAD,BHATIA COMPLEX NEAR GURUDWARA,KAROL BAGH,NEW DELHI-110005
PROPRITOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
MEN'S WOMEN'S CHILDREN'S READYMAD GARMENTS IN CLASS-25.
DOT VIEW

3696040  06/12/2017

NITIN SHARMA
E-16/1062, LOWER GROUND FLOOR, KHALSA NAGAR, GURUDWARA WALI GALI, TANK ROAD, KAROL BAGH, NEW DELHI-110005

PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

MEN'S WOMEN'S & CHILDREN'S READYMADE GARMENTS AND FOOTWEAR ITEMS IN CLASS-25.
DEEPAK GUPTA
M/S DEEPAK ENTERPRISES AT-SHOP NO. 3(L.G.F.) H-16/64,GALI NO. 4,GOBIND GARH, BAPA NAGAR,TANK ROAD,BHATIA COMPLEX NEAR GURUDWARA,KAROL BAGH,NEW DELHI-110005

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

PROPRITOR

Proposed to be Used
DELHI

MEN'S WOMEN'S & CHILDREN'S READYMADE GARMENTS IN CLASS-25.
SWAROOP

3697175  07/12/2017

KALPESH AMAR KEWALRAMANI
25, SINDHU NAGAR, JARIPATKA, NAGPUR 440002

PROPRIETOR

Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001

Proposed to be Used
MUMBAI

CLOTHING-ETHNIC AND TRADITIONAL AND OTHER CLOTHING AS MAY BE INCLUDED IN CLASS 25
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
R.K. ENTERPRISES

3699298  11/12/2017
RAM KISHORE SHARMA TRADING AS R.K. ENTERPRISES
3547/3/1, STREE NO. 16, NEW MADHOPURI, LUDHIANA-141007 (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :17/08/2005

DELHI

Hosiery & Ready-made Clothing.
J. JONES
3700649  12/12/2017
JASPREE SINGH TRADING AS ADAMLINE GARMENTS
B-II-738/1C, MANNA SINGH NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/04/2010
DELHI
Hosiery & Ready-made Clothing.
3703051  14/12/2017

MUKESH KUMAR
M/s. GTMAN SHOES AT 16/370, TEELA NAND RAM, SADAR BHATTI, AGRA (UTTAR PRADESH)
PROPRIETOR FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :08/01/2017

DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL & FOOTWEAR.
3703152  15/12/2017

MRS. KHUSBHU YASMIN
trading as ; YASMIN CREATIONS
TOP FLOOR, 5 J EXTN, R-175, STREET NO.-9, LAXMI NAGAR, EAST DELHI-110092
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 06/10/2017

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
3703558  15/12/2017
ML BROTHER LLP.
trading as ;ML BROTHER LLP.
1579, 1ST FLOOR, KINGSWAY CAMP, OUTRAM LANE, NEAR NULIFE HOSPITAL, DELHI-110009

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Clothing, footwear, headgear.
F.T.S GARMENTS
3703992  15/12/2017
MOHD RAIS
7279, MAHAVIR GALLI, GANDHI NAGAR, DELHI-110031
SOLE PROPRIETOR SHIP
Proposed to be Used
DELHI
JEANS PANTS, SHIRTS, JACKETS, BLAZER, COAT PANT, KIDS PANT AND TROUSER
3708557  21/12/2017
M/S. ARYMAN FOOTWEAR EXPORTS PRIVATE LIMITED
KHASRA No. 622, NEAR SUNNY TOYOTA SHOWROOM, ARTONI, SIKANDRA AGRA (UTTAR PRADESH).
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since: 18/12/2017
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL & FOOTWEAR.
OSAKA 6
3708673  21/12/2017

DKH RETAIL LIMITED
Unit 60, The Runnings, Cheltenham, Gloucestershire, GL51 9NW, United Kingdom
A Company duly formed and existing under the laws of England and Wales

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/10/2009

DELHI

Clothing, footwear, headgear
3710099  23/12/2017
MR. KARAN LOUNGANI.
SHOP NO. 648/4, 2ND FLOOR, Gali Ghan Teshwar Katra Neel, Chandni Chowk, Delhi-110006, India.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
INDOFASHION

3710980  25/12/2017

MR. AHTASHAM ALI
M/S ANAM ENTERPRISES AT-274/4, MOONGA NAGAR,KARAWAL NAGAR ROAD DELHI-110094
PROPRITOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

READYMADE GARMENTS, FOOTWEAR AND HEADGEAR FOR MEN'S, WOMEN'S AND CHILDRENS IN CLASS 25.
3711253   26/12/2017
VIVEK AGARWAL
M/S BABA MERCHANDISES 4/171, MURLI MANOHAR MANDIR, BALUGANJ, AGRA.
PROREITOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA

Used Since : 09/08/2016

DELHI

FOOTWEAR INCLUDED IN CLASS 25

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3695116.
Trade Marks Journal No: 1945, 16/03/2020 Class 25

3712013 26/12/2017
NBA PROPERTIES, INC.
Olympic Tower – 645 Fifth Avenue New York, New York 10022 United States of America
New York corporation
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Clothing, namely hosiery, footwear, basketball shoes, basketball sneakers, T-shirts, shirts, polo shirts, sweatshirts, sweatpants, pants, tank tops, jerseys, shorts, pajamas, sport shirts, rugby shirts, sweaters, belts, ties, nightshirts, hats, caps being headwear, visors being headwear, beanies, warm-up suits, warm-up pants, warm-up tops, shooting shirts, jackets, wind resistant jackets, parkas, coats, baby bibs not of paper, head bands, wrist bands, aprons, undergarments, boxer shorts, slacks, ear muffs, gloves, mittens, scarves, woven and knit shirts, jersey dresses, dresses, cheerleading dresses and uniforms, swim wear, bathing suits, swimsuits, bikinis, tankinis, swim trunks, bathing trunks, board shorts, wet suits, beach cover-ups, bathing suit covers, bathing suit wraps, sandals, beach sandals, beach hats, sun visors being headwear, swim caps, bathing caps, novelty headwear with attached wigs; all of the foregoing in connection with the field of basketball, electronic games, electronic sports and virtual sports.
3713073   28/12/2017
REENA MISRA
704, JASMINIUM APARTMENT, NEAR D P S SCHOOL, SECTOR-45, GURGAON, HARYANA-122001
INDIVIDUAL
Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085
Proposed to be Used
DELHI
Clothing, footwear, headgear
**REASON**

3713249  28/12/2017

BALBIR SINGH TRADING AS EAON SPORTS
06, PREET NAGAR, RAWAL, OPP. RCF HALT, KAPURTHALA-144620 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2012

DELHI

Hosiery & Ready-made Clothing including Sports Wears.
AMNEESH MITTAL TRADING AS RIDHI SIDHI ENTERPRISES
B-XXXII-1429/1, VILLAGE GHALEWAL, RAHON ROAD, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3714436  29/12/2017
MR. HANS KUMAR JAIN TRADING AS MITTAL TRADERS (INDIA).
E-54, SECTOR A-5/6, TRANS DELHI SIGNATURE CITY, TRONICA CITY, INDUSTRIAL AREA, LONI, GHAZIABAD, UTTAR
PRADESH-201102

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MAM & YOU
3715471   29/12/2017
ZAHAIB IRFAN
H.NO 65, VISHWAKARMA PARK, LAXMI NAGAR, NEW DELHI 110092
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Proposed to be Used
DELHI
READYM Ade GARMENTS, CLOTHING, HOSIERY ITEMS, HEADGEAR, FOOTWEAR.
AMERICAN JERRY
3715626  30/12/2017
R.V. EXPORTS
MANMOHAN NAGAR, NEAR DUA COLD STORE, BAHADUR KE ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2014
DELHI
Hosiery & Ready-made Clothing.
UNITED TERRAIN
3716516  01/01/2018
REEDS & PICKS
2222, FAUJI MOHALLA, ABDULLAPUR BASTI, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
3717448  02/01/2018
MRS. DIPUBEN M. MANGUKIYA TRADING AS M/S. TYLOR STYLE
C-13, Shreeji Apartment, HiraBaug, Nr. Welcome Fast Food, Varachha Road, Surat-395006
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD

Under garments
subject to restriction of the goods for sale in the state of GUJARAT only.
3717926  03/01/2018
GAGANGEET KAUR TRADING AS GAGAN TRADING & MFG.
ROAD NO.-5, HOUSE NO.-36, 2ND FLOOR, EAST PUNJABI BAGH, NEW DELHI-110027, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Mark shall be used as a device as represented and filed.
3718750  04/01/2018

MR. MOHIT SANCHETI
1802, GALI NO.-16, RAJGARH COLONY, GANDHI NAGAR, DELHI-110031, INDIA.

INDIVIDUAL NAME.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

3718752  04/01/2018
MR. AJAY KUMAR JAIN.
258/13, GEETA COLONY, PANIPAT, HARYANA, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
QUE SERA SERA
3718764  04/01/2018
RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOBIGALAO, MUMBAI-400002, MAHARASHTRA INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
READYMADE GARMENTS, FOOTWEAR AND HEADGEAR
BAYWATCH

3720400  05/01/2018

MR. SANJAY K. DODAI
Shop No.11-15, 2nd Floor, Meghdhanush Complex, Nr.Ramsha Tower, Adajan Patiya, Surat-395009, Gujarat(India)

Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr.L.P.Savani School, Honey Park Road, Adajan, Surat(Gujarat)

Proposed to be Used

AHMEDABAD

HOISERY AND READYMADE GARMENTS
3720416 05/01/2018
RAVI M
No.246, MAYASANDRA, MANCHANAHALLI, ANEKAL, BANGALORE- 562107
MANUFACTURER AND MERCHANT
Sole Proprietorship
Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekahalli, Bannerghatta Road, Bangalore, Karnataka- 560076

Proposed to be Used
CHENNAI
MANUFACTURING OF READY MADE GARMENTS FOR MEN, WOMEN AND CHILDREN, INCLUDING SHIRTS, TROUSERS, JEANS, SUITS, SAFARI SUITS, BLAZERS, T-SHIRTS, CLOAKS, APPARELS, SHORTS, WEARING APPARELS; WEARING APPARELS, BLOUSES; CLOAKS; CORSETS; COSTUMES, SKIRTS, DRESSES, STOLES OF FUR, GOWNS, HEADGEAR, HOSIERY, SOCKS, SUSPENDERS, TIES, WOOLEN KNITWEAR, VESTS, BRIEFS, JACKETS, JERSEYS, NIGHT SHIRTS, OVERCOATS; SCARVES, SWEATERS, UNDERCLOTHES, UNDERWEAR, UNIFORMS, WAISTCOATS, CLOTHING FOR CHILDREN; INCLUDED IN CLASS 25.
YOU-X

3720779  06/01/2018
RAKESH KUMAR TRADING AS R. R. KNIT FAB.
GALI NO-3, INDRA COLONY, NEAR GURU VIHAR, BACKSIDE PETROL PUMP, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
3721202 08/01/2018
SHRI RAVI GOEL PROP OF M/S KHATU NARESH ENTERPRISES
L-2/111, Nag Mandir Road, Shastri Nagar, Delhi-110052,
SHRI RAVI GOEL
Address for service in India/Attorney address:
NEGI REGISTRATION SERVICE
L-2/109, NAG MANDIR ROAD, SHASTRI NAGAR DELHI 52
Used Since: 19/04/2006

DELHI
SOCKS, BRA, PANTIES, SET BLOOMERS, LEGGING, CAMBOLE, THERMAL, HANDKERCHIEF, HOSIERY, UNDER GARMENTS, AND KNITWEARS
RAREBLUE
3721612  08/01/2018
MOHAMMED SHAFIQUE KHAN
M/S CREDENCE INTERNATIONAL AT-LOT NO-358, HSIIDC,FOOTWEAR PARK, SECTOR-17,BAHADURGARH (HARYANA)
PRORPRITOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEAR ITEMS FOR MEN’S WOMEN’S AND CHILDREN’S IN CLASS-25
3722024    09/01/2018
FREEWILL SPORTS PRIVATE LIMITED
S 32 & 33, INDUSTRIAL AREA, JALANDHAR, PUNJAB - 144004
Body Incorporate Active
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
SHAH VIPUL KISHOR, ADVOCATE & TRADEMARK ATTORNEY,C/o- MR. DHIRENDRA SINGH, ADVOCATE,122, SECTOR-15,PART-1, GURGAON -122001, HARYANA
Proposed to be Used
DELHI
3722026   09/01/2018
FREEWILL SPORTS PRIVATE LIMITED
S 32 & 33, INDUSTRIAL AREA, JALANDHAR, PUNJAB - 144004
Body Incorporate Active
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
SHAH VIPUL KISHOR, ADVOCATE & TRADEMARK ATTORNEY, C/o- MR. DHIRENDRRA SINGH, ADVOCATE, 122, SECTOR-15, PART-1, GURGAON -122001, HARYANA

Proposed to be Used
DELHI
FREEDOM CULTURE
3722297   09/01/2018
S.K. CREATIONS
B-XXX-393/1, FOJI COLONY, SHERPUR KALAN, LUDHIANA-141010 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2017
DELHI
Hosiery & Ready-made Clothing.
SKYHIPE
3722856  09/01/2018
PREETI PROPRIETOR OF SUSHANT ENTERPRISES
H. NO. 2157, ST. NO. 4, BASANT NAGAR, SHIVPURI, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2018
DELHI
Hosiery and Readymade Garments.
HARISH GARG TRADING AS RELISPUN SYNTEx INDUSTRIES.
MOHIT NAGAR, BARSAT ROAD, NOORWALA, PANIPAT-132103, HARYANA, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SATERI

3725009  11/01/2018

PACIFIC VISCOSO LIMITED
21/F, China Building, No. 29 Queen’s Road Central, Hong Kong
A Company duly organized and existing under the Laws of Hong Kong

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Used Since :03/04/2017

DELHI
Child cloth; Smocks; Bodices (Lingerie); Suspenders; Shirt; Clothing; Suits; Ready-made clothing; Pants; Outerclothing; knitwear; Underpants; Uniforms; women’s underwear; Baby pants (clothing); babies full set of clothing; socks; Scarves; Camisoles; Pajamas.

This application is for a word mark without regard to its graphical form..
3725013  11/01/2018
PACIFIC VISCOSE LIMITED
21/F, China Building, No. 29 Queen's Road Central, Hong Kong
A Company duly organized and existing under the Laws of Hong Kong

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Used Since :03/04/2017

DELHI
Child cloth; Smocks; Bodices (Lingerie); Suspenders; Shirt; Clothing; Suits; Ready-made clothing; Pants; Outerclothing; knitwear; Underpants; Uniforms; women's underwear; Baby pants (clothing); babies full set of clothing; socks; Scarves; Camisoles; Pajamas.
3726314   12/01/2018
PADMAVATI APPAREL.
104, FIRST FLOOR, BHANOT PLAZA-1, D. B. GUPTA ROAD, PAHAR GANJ, NEW DELHI-110055, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Proposed to be Used

DELHI

Hosiery & Ready-made Clothing.
MOMENTUM
3727738  15/01/2018
MR. SHIVAM MITTAL TRADING AS SHIVAM SPORTS.
9/152, SHYAM BLOCK, KAILASH NAGAR, GANDHI NAGAR, DELHI-110031, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2013
DELHI
READYMADE GARMENTS AND SPORTS WEAR INCLUDED IN CLASS 25.
FULLTOSS

3727744  15/01/2018

SH. AMIT GOEL

trading as ;M/S FULLTOSS CREEMZ (INDIA) LLP.

IX/6749, JANTA GALLI, GANDHI NAGAR, DELHI-110031

Manufacturer

PROPRIETORSHIP

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

3730413   18/01/2018
VIDHIT MUNJAL PROPRIETOR OF M/S. LAVISH FOOTWEAR
9/683, MOTI KATRA ROAD, OPPOSITE AGARWAL RICKSHAW CO, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/12/2001
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL & FOOTWEAR.
3731446  19/01/2018
KITTENS (INDIA) PVT. LTD.
9, Dhanshree Building, P. G. Solanki Path,Lamington Road, Mumbai – 400 007
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
Proposed to be Used
To be associated with:
2914773
DELHI
HOSIERY, READYMADE GARMENTS, INNER WEAR, CHILDREN WEAR AND FOOTWEAR INCLUDED IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2914773.
3733236   21/01/2018

MR. RAJESH KUMAR JAIN TRADING AS JAIN BROS.
X/378, LANE NO.-6, RAM NAGAR, GANDHI NAGAR, DELHI-110031, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
READYMADE GARMENTS.
ULTIMATE FASHION CLUB

3733724  22/01/2018
ANAND BHAGWAN TRIMBAKKAR
trading as ;ULTIMATE FASHION CLUB
104, NANA APPARTMENT, OPP. GM BAR, NARINGI ROAD, VIRAR EAST. PINCODE : 401303
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used

MUMBAI

HEADGEAR, VISORS, BANDANAS, CAPS, CAP PEAKS, HATS, BATHING CAPS, BERETS, CAP PEAKS CAPS, HAT FRAMES, HATS, HEADGEAR FOR WEAR, MANTILLAS, MITERS, SHOWER, CAPS, SKULL CAPS, TOP HATS, TURBANS, VISORS, WIMPLES, CLOTHING, ¾ PANTS/JEANS/ CARGOS/ CAPRIS, APRONS, ASCOTS, ANTI-SWEAT UNDERWEAR, BATH ROBES, BERETS, BEACH CLOTHES, BABIES' PANTS, BELTS, BANDANAS, BRASSIERES, BODICES, BOAS, BOXER SHORTS, BIBS, BATHING SUITS, BATHING TRUNKS, BREECHES FOR WEAR, CARGO PANTS, CORSETS, COMBINATIONS, CORSELETS, CYCLISTS CLOTHING, CLOTHINGS, CLOTHING FOR GYMNASTICS, CLOTHING OF LEATHER, CLOTHING OF IMITATIONS OF LEATHER, COATS, COLLAR PROTECTORS, CUFFS, COLLARS, CAMISOLES, DRESSING GOWNS, DRESSES, DRESS SHIELDS, DETACHABLE COLLARS, EAR MUFFS, FURS, FISHING VESTS, FUR STOLES, FULL SLEEVE SHIRTS, HALF SLEEVE SHIRTS, HALF SLEEVE SHIRTS, HALF SLEEVE T- SHIRTS, HALF SLEEVE TEE-SHIRTS, FOOTMUFFS, GARTERS, GIRDLES, GABARDINES, GLOVES, HANDKERCHIEF, HEADBANDS, HOSIERY, HOODS, HOODIES, JEANS, JOGGERS, JUMPER DRESSES/ PINAFORE DRESSES, JUMPSUIT, JUMPERS “PULLOVERS”, JACKETS “CLOTHING “, JERSEYS “CLOTHING”, KNITWEAR “CLOTHING”, KNICKERS/ PANTIES, LEGGINGS, LEG WARMERS, LAYETTES, LIVERIES, MUFFS, MASQUERADE COSTUMES, MITTENS, MONEY BELTS, NECKTIES, NECKERCHIEFS, NOT OF PAPER, OUTER CLOTHING, OVERALLS/ SMOCKS, OVERCOATS/ TOPCOATS, PAJAMAS, PELISSÉS, PETTICOATS, PINAFORE DRESSES, PARKAS, PE LERINES, POCKET SQUARES, PONCHO S, POCKETS FOR CLOTHING, PULLOVERS, READY- MADE CLOTHING, SANDO, SANDO FOR WEAR, SARONGS, SWEATERS, SLIPS, SWEAT- ABSORBENT STOCKINGS, SHAWLS, SHIRT FRONTS, SLIPS “UNDERGARMENTS”, SLEEP MASKS, SOCKS, SUITS, STUFF JACKETS, SKULL CAPS, SCARVES/ SCARFS, SUSPENDERS, SPORTS JERSEYS, SPORTS SINGLET S, SINGLETS, STOCKINGS, STOCKING SUSPENDERS, SOCK SUSPENDERS, SKIRTS, SHIRT YOKES, SKORTS, SHIRTS, SHIRT FRONTS, SHORTS, SWEATSHIRT, TANK TOPS, TEDDIES, TOGAS, TEE-SHIRTS, T- SHIRTS, TIGHTS, TROUSERS, TRACK PANTS, TROUSERS/ PANTS, TOP HATS, UNIFORMS, UNDERWEAR, UNDERPANTS, VEILS CLOTHING, VEST, VESTS, WAISTCOATS/ VESTS, WATERPROOF CLOTHING, WET SUITS FOR WATER- SKIING, ZIPPER JACKET, FOOTWEAR, INNER SOLES, VALENKI FELT BOOTS, BOOTS FOR SPORTS, FOOTBALL SHOES, SPORTS SHOES, GYMNASTIC SHOES, LACE BOOTS, SANDALS, SLIPPERS, SHOES, HEELS, BATH SANDALS, BATH SLIPPERS, BEACH SANDALS, BEACH SHOES, BOOT UPPERS, BOOTS, ESPARTO SHOES OR SANDALS, FITTINGS OF METAL FOR FOOTWEAR, FOOTWEAR, FOOTWEAR UPPERS. GALOSHES, HALF-BOOTS, HEELPIECES FOR FOOTWEAR, INNER SOLES, NON- SLIPPING DEVICES FOR FOOTWEAR, SKI BOOTS, SOLES FOR FOOTWEAR, STUDS FOR FOOTBALL BOOTS, TIPS FOR FOOTWEAR, WELTS FOR FOOTWEAR, WOODEN SHOES.
PJ CLUB

3734475  23/01/2018
MR. PRADEEP KUMAR GARG TRADING AS GARG FANCY WEAR.
9/7003, PREM GALL, GANDHI NAGAR, DELHI-110031, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CANABEES
3735258   23/01/2018
SHUBH LAXXMI APPAREL.
B-95, 2ND FLOOR, SEC 65, NOIDA (U.P.)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READYMADE GARMENTS AND HOSIERY,
3735261    23/01/2018
SACHIN PROP. OF LEEZAA STYLE
1ST FLOOR, C-22/1, 6, NEW GOVIND PURA, NEAR GANDHI PARK, NEW DELHI-110051
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO.-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS AND HOSIERY, SHIRTS, JEANS, T. SHIRTS, BAWA SUITS, PAJAMA, HOSIERY.
GreenGulf

3738242  28/01/2018
FAIRWAY DEALS MULTI SERVICES, LLP
A-18/20 DIWAN BAZAR, VARANASI, UP-221001

PARTNERS
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
R-9, WEST UTTAM NAGAR NEAR WEST UTTAM NAGAR METRO STATION NEW DELHI 110059

Proposed to be Used
DELHI
GARMENTS AS INCLUDED IN CLASS 25.

GreenGulf as a whole.
3743411  02/02/2018
NEETU KARDEY PROPRIETOR OF COTTON CLOTHING CO.
28/4, SOUTH TUKOGANJ, BEHIND NOBLE HOSPITAL, INDORE - 452001
PROPRIETARY FIRM
Address for service in India/Attorney address:
MAA SHARDA ASSOCIATES
7/1 RACE COURSE ROAD NEW PALASIA , 214 RATNAMANI COMPLEX INDORE 452001
Used Since :05/01/2006
MUMBAI
READYMADE GARMENTS
3756230  17/02/2018
VARDHMAN CLOTHING COMPANY
217, ABHISHEK-3 COMPLEX, OPP. HARIPURA BUS STAND, HARIPURA, ASARWA, AHMEDABAD-380016. (GUJARAT) (INDIA)

PARTNERSHIP FIRM

Proposed to be Used

AHMEDABAD

READYMADE GARMENTS AND CLOTHS

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3756233  17/02/2018
VARDHMAN CLOTHING COMPANY
217, ABHISHEK-3 COMPLEX, OPP. HARIPURA BUS STAND, HARIPURA, ASARWA, AHMEDABAD-380016. (GUJARAT) (INDIA)

PARTNERSHIP FIRM

Proposed to be Used

AHMEDABAD
READYMADE GARMENTS.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3761241  22/02/2018
KUSH RAMPRakash DAVE
4B-48, LAXMI ESTATE CHS LTD, VARMA NAGAR, DR. S RADHAKRISHNAN MARG, NEAR CHINAI COLLEGE, ANDHERI EAST, MUMBAI, MAHARASHTRA-400069
MRUSUN VOGUE
PROPRIETOR
Proposed to be Used
MUMBAI
CLOTHES OF MAN, WOMEN, CHILDREN.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
deme
3795006  03/04/2018
DEMEBYGABRIELLA FASHION PRIVATE LIMITED
FIRST FLOOR, GAZEBO HOUSE, ABOVE MAMAGOTO, HILL ROAD, BANDRA (WEST), MUMBAI-400050
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
CLOTHING AND FOOTWEAR
3816875   26/04/2018
DIPEN MEHTA
trading as ; ATRANGI STORE
FLAT NO.D-103, SHARDA MANDIR CHS LTD, AMBADI ROAD, VASAI WEST, PALGHAR, MAHARASHTRA, 401202
MANUFACTURER AND TRADER
INDIVIDUAL
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware’s Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.
Proposed to be Used
MUMBAI
MANUFACTURER OF T-SHIRTS INCLUDED IN CLASS-25
3818963    27/04/2018
PREETI JAIN
No.573/17/1, New No.32, 1st Cross, 3rd Main Road, Srikantaiah Road, Hanumanth Nagar, Bengaluru – 560 019
Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020

Proposed to be Used

CHENNAI
Two piece suit and single piece suit, twill cap, bandana, t-shirt, ready made garments including t-shirts, track suits, jackets, gloves, socks, stockings, caps, boots, shoes, Head Gear, Jackets, Jerseys, Jumpers, Leather clothing, Leg Warmers, Trousers, clothing and Rain jackets.
Trade Marks Journal No: 1945, 16/03/2020

3830120  11/05/2018
MOHAMMED HASAN MOHAMMED SHAFI PATEL
trading as : PATEL HOSIERY
SHOP NO.36, SAPTARUSHI BUILDING, HANDLOOM MARKET, NAGPUR-440002, MAHARASHTRA, INDIA
MANUFACTURERS AND MERCHANTS
INDIVIDUAL
Used Since : 01/01/2011
MUMBAI
ALL KINDS OF HOSIERY GOODS AND READYMADE GARMENTS AS INCLUDED IN CLASS 25
3846613   29/05/2018
MANJIBHAI RAVJIBHAI MANODRA
trading as: Shakti Enterprise
119/120, Bussa Industrial Estate, Century Bazar Lane, Prabhadevi, Mumbai - 400025
Manufacturer
Proprietorship Concern
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Used Since: 13/11/1986
Mumbai
All Types Of Clothing And Readymade Garments For Ladies, Gents And Children; All Types Of Footwear For Ladies, Gents And Children; All Types Of Headgear For Ladies, Gents And Children Included In Class 25
GULMOHAR JAIPUR
3850172 02/06/2018
AMIT KUMAR SHARMA
F-58, Sumer Nagar Extn., F Block, Opposite Gupta Farm, Patrakar Road, Rajasthan 302020
Proprietor
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
AHMEDABAD
KURTIS AND ALL TYPE OF WOMAN APPARELS IN ALL TYPE OF FABRICS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word JAIPUR.
restriction of goods for sale in the state of RAJASTHAN only.
3863040  18/06/2018
NAVIN MADANLAL PARIHAR (PROPRIETOR) OF MATUSHREE APPARELS
401, DEVDAARSHAN TOWER, 60 FEET ROAD, OPP INDIRA COMPLEX, BHAYANDAR WEST THANE-401101, MAHARASHTRA
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Clothing
3866309  21/06/2018
LOKESH ASRANI - M/S. SAI BABA CREATION.
SHOP NO-1 RAJLAXMI COMPLEX, GHEEKANTA AHMEDABAD-38001 GUJARAT INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/06/2018
AHMEDABAD
Clothing, footwear, headgear.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
MANFAB

3873806  29/06/2018

MANIKANDAN PK

#251, 1ST FLOOR VIJAYA NILAYA ASHWATHNAGAR, MARATHAHALLI POST BANGALORE-560037

Proprietor

Address for service in India/Attorney address:

ASHOK

NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037

Proposed to be Used

CHENNAI

Clothing, footwear, headgear
3876476   03/07/2018
RONAK AZIZ SAYYED
SHOP NO 11,S.NO.26/2-PN.362 PRINCETON FLAIR,MEERA NGR K PARK,PUNE-411001
The Trade Mark Act 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headgear
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3884166   10/07/2018
SUNIL MANIHR S/O OMPRAKASH MANIHR PROPRIETOR OF KALI FASHION
G – 1466, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT. GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2018

AHMEDABAD
ODHNI, SAREES, DRESS SUITS(STITCH), KURTI KACHALI, CHOLI INCLUDED IN CLASS 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CHUNDARI & other descriptive matters.
3912528  09/08/2018
MRS. PRIYANKA SURI
M/s PRIYANKAA POLYMER, Plot No. 21, Talwar Bada, Old Industrial Area, Birla Nagar, Gwalior - 474004
PROPRIETORSHIP
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :17/08/2012
MUMBAI
FOOTWEAR, ARTICLES, PARTS & ACCESSORIES OF FOOTWEAR
VEERAVELLI RAJESH
9-2-142/a, Bus Stand Back Side, Khammam(Urban), Telangana-507001
Proprietorship

Address for service in India/Attorney address:
PRABHAKAR REKHALA
H No 11-3-664/472, Sanjeevapuram, Parshigutta, Secunderabad, Hyderabad, Telangana-500026

Proposed to be Used

CHENNAI

Article of Clothing, Readymade, Garments, Neckties, Caps, Cap Peaks, Childrenwear, Bras, Panties, Aprons, Overalls, Gloves, Undergarments, Underwear, TrackSuits, Tshirts, Leathergarments, Socks, Footwears and other wearingApparels, Headgear, Nursing Pads, Sweat Pads and all being included in Class 25
RAJESH KUMAR UPADHAYAY S/O MOTI LAL UPADHAYAY
MURLIDHAR VYAS COLONY, D-648, BEHIND SANSKAR SCHOOL, BIKANER-334004 (RAJASTHAN)
PROPRIETOR

Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN

Proposed to be Used
AHMEDABAD
SAREES, WEDDING DRESSES, LADIES DRESSES, LADIES SUITS AND CLOTHING

restriction of goods for sale in the state of RAJASTHAN only.
3990002  01/11/2018
DIAMOND HAJIYANI
Gokul Building, Shop No.4, Veer Savankar Nagar, Vasai Road, Thane West, Maharashtra 401202
Indian National
Address for service in India/Attorney address:
ABRISE LEGAL
E 712, Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
headgear
BELIEZON
4031867  19/12/2018
VISHAL DOBARIYA
48, GOKULDHAM RESIDENCY, NANSAD, SURAT - 394180
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in class 25
A MOOSA AND SON

4032761    20/12/2018

A MOOSA AND SON
51,A Wlachand Hirachand Marg, Near, G. P. O. Street Fort, Mumbai, Maharashtra- 400001
Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
AD4U

4036294  24/12/2018

KIRAN WADHWANI
31, Sir Hukumchand Marg, Itwaria Bazar, Indore 452002 (M.P.)
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Clothing, Footwear, headgear, Ready- Made Clothing, Garments, Ladies Clothing, and Girls Clothing, Menswear, Children’s clothing.
4042933  01/01/2019
PRASHANT K PATIL
trading as :BLACK N WHITE SPORTS
SHYAM RAJU RANGMANCH GAONDEVI MAIDAN GHATLA VILLAGE CHEMBUR MUMBAI -400071
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
CLOTHING IN GARMENTS
LOVABLE LINGERIE LIMITED
A-46, Street No.2, MIDC, Andheri (E), Mumbai-400093
COMPANY REGD. UNDER COMPANIES ACT,
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Used Since:22/05/2013

MUMBAI
To be used as whole and as substantially shown in the label.
4046310 04/01/2019
SUNIL ASWANI, PROPRIETOR OF M/S., LADLEE
49, New Cloth market, Pandri, Raipur (C.G.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 21/10/2003
MUMBAI
Ready-made clothing & Clothing articles, footwear, headgear.
4046818  04/01/2019
MANISH ADNANI
21 RAMPUR, SUDHA VIHAR DELIMA COMPOUND, RAMPUR, JABALPUR (M.P.)
DEALING IN ETHNIC WEAR
RESIDENT INDIAN
Proposed to be Used
MUMBAI
Manufacturing of Ethnic Wear for Ladies.
4055564  14/01/2019
LOURDURAJ MODYPPA
trading as ;CLASSIC STYLE
ROOM NO. 69, BHAGAT SINGH NAGAR, BPT GATE NO. 05, ANTOP HILL, WADALA, MUMBAI, MAHARASHTRA - 400037
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
HOSIERY GOODS AND READYMADE GARMENTS INCLUDED IN CLASS 25
4059068  17/01/2019
TASAUVAR ALI
trading as ; ARSH GARMENT
GALANO,A-3 D.P.K COMPOUND SAKI NAKA KHARANI ROAD,NEAR LUCKY HOTEL MUMBAI-400072
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
JEANS
SUTANA
4059219  17/01/2019
NIRMAL KANTA
HOUSE NO. H-L/126, WARD NO 14, PHB COLONY, JAMALPUR AAWANA, LUDHIANA, FOCAL POINT, PUNJAB -141010
PROPRIETOR
Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.
Proposed to be Used
DELHI
HOSIERY GOODS
4068213  25/01/2019
SWARAJ FASHIONS PRIVATE LIMITED
61, Jolly Maker Chambers No. 2, Nariman Point, Mumbai-400 021, Maharashtra - INDIA
MANUFACTURE AND MERCHANT
Company Incorporated in India
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.
Used Since :06/03/2017
MUMBAI
Clothing belts, Boots, Caps, shirt and shirt fronts, Clothing, cloathing of leather, combinations, footwear, hats, headgear for wear, Jeckets and Jeckets stuff, lace boots, Leather, Motorists clothing, pants, shirts, tee-shirts, trousers, vests, waistcoats.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4076236  04/02/2019
KISHORE RAJ
L BLOCK NO.101, 19TH STREET, NEAR CHINTHAMANI SUPER MARKET, ANNA NAGAR EAST, CHENNAI-600 102
TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
BALAJIRAJAN.M
DEEPAM ILLAM 13/2, AGATHEESWARARKOIL, STREET, VILLIVAKKAM, CHENNAI-600 049

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR.
No separate claim over words except as shown in the form of representation.
4076528  04/02/2019
UMAKANTA RAUTARAY
S/O: SANKAR RAUTARAY, ROOM NO. 815/1, PUNJABI COLONY, RETIBUNDER NO. 2, RANA NAGAR, PARSIK RETIBUNDER, MUMBRA, THANE-400612
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE COTTON DENIM.
4077421 05/02/2019
MR. RAMESH P. CHAUDHARI TRADING AS SHIV GARMENTS
SHOP NO. 2, M. C. MAKWANA CHAWL, OPP. AZAD BHAVAN, GOVINDJI SUNDERJI CHAWL, BESANT ROAD, K HOTWADI, SANTACRUZ (WEST), MUMBAI – 400 054
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
LADIES WEAR INCLUDING TOP, MIDI, WESTERN OUTFIT, CLOTHING, READYMADE GARMENTS
Saccus
4083211   11/02/2019
VIMAL JAIN
KALPATHUR AURA, BUILDING NO. 3/F, FLAT NO. 103, LBS MARG, OPP. R CITY MALL, GHATKOPAR (WEST) MUMBAI-400086
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4085783   13/02/2019
KUNDAN RAJENDRAPRASAD CHOUHARY
trading as ;ASHA ENTERPRISES
ROOM NO.8, JAINABI CHAWL, ANAND NAGAR, GAMDEVI ROAD, GHATKOPAR (WEST), MUMBAI - 400086
Proposed to be Used
MUMBAI
READYMADE GARMENTS
Ayame

4088841  15/02/2019

GENIUS ARTS & CRAFTS PVT LTD
SHOP NO 3-1/B, SAGBAUG SOCIETY, MITHI NADI, ANDHERI KURLA ROAD, MAROL, ANDHERI (EAST), MUMBAI – 400059

Manufacturers, Traders and Exporters

Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used
MUMBAI

Clothing, footwear, headgear.
4090857  18/02/2019
GAUTAMKUMAR RAMESHBHAI GOYANI (PROPRIETOR) TRADING AS KD DESIGNER
203, VANDANA SOCIETY, NANA VARACHHA, SURAT- 395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
SAREES, DRESSES, SALWAR KURTA (READYMADS GARMENTS FOR WOMEN)
restriction of goods for sale in the state of GUJARAT only.
4094977  21/02/2019
GOPALSINGH CHUNDAVAT (PROPRIETOR) TRADING AS RAJ RANI SAREE
26-B, PLOT NO. 25, UMIYA NAGAR, NAVA GAM, DINDOLI, SURAT – 394210, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, LEHANGA (PETTICOAT), KURTA (SHIRT), SALWAR KURTA
(READYMADE GARMENTS FOR WOMEN)
4095108  21/02/2019
NEHA SINHA
205 /RACHNA, RESIDENCY PHASE-I TALOJA PANCHANAND TALOJA NAVI MUMBAI-410208
Proposed to be Used
MUMBAI
FOOTWEAR
4097905   23/02/2019
GITABEN B. GOLAKIYA TRADING AS M/S. MITALI FASHION
492-493-1st Floor, Pandol Industri, Ved Road, Katargam, Surat
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
Sarees, Dress, Kurti, Lehanga And Women's Ethnic Wear, Readymade Garment included in class-25
Trade Marks Journal No: 1945, 16/03/2020 Class 25

4098053    24/02/2019
AJAY NATVARLAL GANDECHA, PROPRIETOR OF, GARGI BOUTIQUE
G-14, TURNING POINT COMPLEX, OPP. PUSHKARNATH MAHADEV TEMPLE, PUSHKARDHAM MAIN ROAD,
UNIVERSITY ROAD, RAJKOT-360005, GUJARAT
proprietor
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :15/12/2010

AHMEDABAD
Clothing, Readymade Garments, footwear
4101808   27/02/2019
NEHA AGARWAL W/O. SH. ROHIT AGARWAL
TRADING AS M/S. MANASVI FASHION AT-417, 4TH FLOOR, NAVJEEVAN PLAZA, M.I. ROAD, JAIPUR, RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/07/2018

AHMEDABAD
Readymade garments, Clothing, footwear, headgear in class 25.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
DOM

4103421  28/02/2019

VINAY PATNI S/O SH. NORATMAL PATNI
TRADING AS M/s. B.N. ENTERPRISES AT- NEAR JAIN TEMPLE, BEHIND OLD K.D. JAIN SCHOOL TELI MOHALLA,
MADANGANJ-KISHANGARH, AJMER (RAJ.)-305801
PROPRIORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :27/07/2017

AHMEDABAD
READYMADE GARMENTS
restriction of goods for sale in the state of RAJASTHAN only.
VENICHAND C SHAH (PROPRIETOR) TRADING AS AMBUJA INTERNATIONAL
Z-1192, SURAT TEXTILE MARKET, RING ROAD, SURAT – 395002, GUJARAT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SUITS, DRESSES, SAREES, TUNICS
Trade Marks Journal No: 1945, 16/03/2020 Class 25

PATEL KOMAL DARSHAN (PROPRIETOR) TRADING AS SHIKARI
27, DEVCHANDNAGAR INDUSTRIAL SOCIETY, MANHER DYEING, U.M. ROAD, SURAT- 395002, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :05/04/2018

AHMEDABAD
READY-MADE CLOTHING, JEANS, SHIRTS, T-SHIRTS
4108529  06/03/2019
M/S. PRIYAL CLOTHING CO.
1203-B, AKANKSHA CHS., PREM NAGAR, SHANTI GARDEN, MIRA ROAD (EAST) THANE - 401 107
a Registered Partnership Firm

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
READYMADE GARMENTS, APPARELS INCLUDING MEN SHIRTS, T-SHIRTS, JEANS PANTS, LADIES SHIRTS AND OTHER MEN'S, WOMEN'S AND CHILDREN'S WEAR, ARTICLES OF CLOTHING AND READYMADE GARMENTS, HATS AND CAPS, HEADGEAR FOR MEN, WOMEN AND CHILDREN, SHOES, BOOTS, LACED BOOTS, LEATHER SHOES, RUBBER SHOES, RAIN SHOES, SPORT SHOES, SANDALS, SLIPPERS, SHOE SOLES, SHOES HEELS, MOULDED SOLES FOR SHOES
4110196  07/03/2019
ARIHANT ENTERPRISES
H-1/101, B, RICO INDUSTRIAL AREA, MANSAROVAR, JAIPUR-302020 RAJASTHAN
PARTNERS AND MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :01/08/2016
AHMEDABAD
Clothing, footwear, headgear
4110223  07/03/2019
SPORTS UNITED INDIA PVT LTD
B/2 SANDEEP PARK, OPP DEONAR BUS DEPOT, SION TROMBAY ROAD, MUMBAI- 400088
Body-incorporate

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :18/02/2017

MUMBAI
Clothing such as shirts, t-shirts, scarves, socks, jackets, sweatshirts, jerseys, wristbands, vests, singlets, bodysuits, dresses, onesies, jumpsuits, pyjamas, trousers, skirts, tops, blouses, shorts, track suits, mufflers, gloves, sweaters, leggings and other knitwear; headgear such as headbands, bandanas, hats, caps; footwear such as shoes, boots, sandals, slippers; accessories such as belts and bags not made of leather
Estilista

4110501 07/03/2019

DIPEN GANDHI

2, Bhaskar Bhuvan, Besant Street, Santacruz West, Mumbai 400054

CLASS NUMBER 36

Proprietor

Proposed to be Used

MUMBAI

ARTICLES INCLUDED IN CLASS 25 INCLUDING EXTERNAL KNITWEAR, IN PARTICULAR PULLOVERS, COTTON KNITWEAR IN PARTICULAR SUMMER KNITWEAR, JEANS BEING ARTICLES OF CLOTHING TROUSERS MADE OF VELVET, LINEN OR ANY OTHER MATERIAL JACKETS JERKINGS, SHIRTS SUITS PACKAGED CLOTHING, WOOL COATS, OVERCLOTHING AND CLOAKS, INCLUDING BOOTS SHOES AND SLIPPERS, FOOTWEAR, HEADGEAR.
M.D.Pinky

4128406  26/03/2019

PRADEEP P PESWANI

Shop No. 486C, Main Bazar, Ulhasnagar 42

Ready Made Garments

Individual

Used Since: 01/01/1998

MUMBAI

Readymade Garments
4131204  28/03/2019
JIGAR J. SHAH AN INDIAN NATIONAL SOLE PROPRIETOR OF ARHAM CREATION
303, AADESHWAR COMPLEX, NAGAR SETH NO VANDO, GHEE KANTA, AHMEDABAD-380001, GUJARAT –INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since : 09/01/2019
AHMEDABAD
IN RESPECT OF LEGGINGS, READY MADE GARMENTS, SARIS, KIDS WEAR, LADIES WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY ITEM, UNDER GARMENTS (LADIES, GENTS, KIDS), TRACKS, BRIEFS, PANTIES, CAPRI AND BERMUDAS INCLUDED IN CLASS – 25
4134839  02/04/2019
M/S CLOTHING SYSTEMS THROUGH ITS PROPRIETOR MR. VENILAL T. SHAH
324/325/326/327, Gundecha Industrial Complex, 3rd Floor, Near Big Bazaar, Akurli Road, Kandivali (East), Mumbai - 400101
Proprietorship Firm - Active
Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :13/02/1989
MUMBAI
READY MADE GARMENTS, SHIRTS, HOSIERY
BWANA MEDIA SOLUTIONS
No 31, F-5 Chandra Flats, T.H. Road, K.K.D Nagar, Chennai, TamilNadu-600118
PARTNERSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since: 01/01/2018
CHENNAI
CLOTHING
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4147900  15/04/2019
ABDUL RASHID PROPRIETOR OF M/S RENU TRADERS
21, CHANDRA SHEKAR AZAD COLONY, OUTSIDE GANGA POLE GATE, BADANPURA, JAIPUR
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur
Proposed to be Used
AHMEDABAD
CLOTHING UNDER CLASS 25.
CHHATBAR TEJAL NITINBHAI PROPRIETOR OF M/S. SAI SELECTION
1543, INDRAPRASTH BUILDING, ASTODIA RANGATI BAZZAR, AHMEDABAD-380001, GUJARAT-396001, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-I, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Used Since :05/07/2014

AHMEDABAD
READYMADE GARMENT, KURTI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAI..
COOL LIFE
4155066  23/04/2019
REKHA (INDIAN NATIONAL, PROPRIETOR), TRADING AS REKHA FASHIONS
D.No-5(1), Lala Kamaan Before Water Tank, Ballary - 583101, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Readymade clothing
MY PAIR

4157617  25/04/2019

BHASKAR.S, AN INDIAN NATIONAL, SOLELY TRADING AS MY PAIR

No: 2894, 14th A Cross, Banashankari 2nd Stage, Bangalore - 560 070, Karnataka, India

Sole Proprietory Concern

Address for service in India/Aagents address:

C. VENKATASUBRAMANIAM.

Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

Readymade Garments, Socks, Footwear and Headgear
4161934   30/04/2019
MR. SHAILESH KARSHANBHAI MANGUKIYA TRADING AS M/S. NIL MADHAV ART
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)
Proposed to be Used
AHMEDABAD
Sarees, And Dresses , Ready made Garment included in class-25
RINA

4163656  01/05/2019

RASHILABEN JENTIBHAI GHADIYA PROPRIETOR OF M/S. CHANDNI TEXTILE
RABARIKA CHOKDI, NR. BHADAR BRIDGE, JETPUR, GUJARAT, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006

Used Since: 03/08/2011

AHMEDABAD

SAREES AND READYMEDE GARMENTS
Trade Marks Journal No: 1945, 16/03/2020 Class 25

4167153 04/05/2019
GANESH RAM S/O SITA RAM
VILLAGE, TEH KHAJUWALA, BIKANER, RAJASTHAN, 334023
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

clothing, footwear, headgear in class 25
4168206 06/05/2019

DR. NAVEEN.C.R
RECHANA, PUTHUPALLYKUNNAM, CHARUMMOOD P.O. NOORANAD, ALAPPUZHA-690505 KERALA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
MATERNITY WEAR, READY MADE GARMENTS FOR KIDS, SHIRTS, T-SHIRTS, PYJAMA, JUBHA, TIES, JACKETS, JEANS,
MENS WEARS, PANTS, AND TROUSERS, INNER WEARS.
M/S. AVSAR EMPORIUM (PROPRIETOR: BALDEVBHAI RATILAL THAKKAR)

10, Chatralaya Shopping Center, LAL Darvaja Road, Kheda – 387411

Proprietorship Firm

Address for service in India/Attorney address:

HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR. PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Used Since: 23/01/2012

AHMEDABAD

CLOTHING, HOSIERY, READYMAD GARMENTS, CLOTHING OF LEATHER, FURS (CLOTHING), HEADGEAR, INCLUDED IN CLASS - 25
4173147  10/05/2019
SUBHASHBHAI DAYABHAI BHALARA PROPRIETOR OF M/S. SUNRISE PROCESSING INDUSTRIES
M.J. UDHYOGNAGAR, RABARIKA ROAD, JETPUR (NAVAGADH)-360370, GUJARAT. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :25/05/2000
AHMEDABAD
SAREE, KURTI, READYMADE GARMENT
KULFEE

4177583  15/05/2019
RADHEY RADHEY SAREES PVT. LTD.
E-3613, 1st floor, Lift no 17, Raghukul Textile Market, Ring Road, Surat-395002 (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2011

AHMEDABAD
Sarees, Dupata
GHUNGROO

4180547    20/05/2019

VANITA JATINDERKUMAR ARORA SOLE PROPRIETOR OF MASAKALI CREATION
G-9, Regent Arcade, Opposite Kalyan Jewelers, Ghod Dod Road, Surat-395007 (Gujarat)

Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since :01/04/2013

AHMEDABAD

Sarees, Clothing, Readymade Garments, Under Garments

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujarat only.
4192151   30/05/2019
ANUPAMA MAHESHWARI TRADING AS : PADAM CREATIONS.
UNIT 1, PADAM SAPPHIRE SKY, D-121, KABIR MARG, BANIPARK, JAIPUR - 302016, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/01/2013
AHMEDABAD
READY MADE GARMENTS.
ANUPAMA MAHESHWARI TRADING AS : PADAM CREATIONS.
UNIT 1, PADAM SAPPHIRE SKY, D-121, KABIR MARG, BANIPARK, JAIPUR - 302016, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since :21/01/2013

AHMEDABAD
READYMADE GARMENTS.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
4193773  31/05/2019
MR. RAJESH SHATRUGHANA NASRA, PROPRIETOR OF SUNNY ENTERPRISE
857/1, Opp. Manunayak’s Pole, Kalupur Tankshal Road, Ahmedabad - 380 001, Gujarat, India.
A proprietor of Proprietorship Firm

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Used Since :01/01/1988

To be associated with:
1583064

AHMEDABAD

Ready made Garments including hosiery, nightwear and innerwear.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4193775.*
NEETA SUNIL JAIN SOLE PROPRIETOR OF V. S. PRINTS
H-1040, Ground Floor, Surat Textile Market, Ring Road, Surat -395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 01/04/2009
AHMEDABAD
Sarees, Dupatta, Clothing, Readymade Garments, Under Garments, Headwear
Trade Marks Journal No: 1945, 16/03/2020
Class 25

ALI JUMA TRADING LLC
DUBAI, UAE
Manufacturers
partnership

Address for service in India/Attorney address:
RAFEEQUE C,A
MOOZHAYIL COMPLEX, SULTHAN BATHERY, KERALA

Proposed to be Used
CHENNAI
shirts, ready made cloths, Clothing, footwear, headgear, hat shoes.
4207844  15/06/2019
YES FAB
33, Hari Iccha Industrial Society, Near Udhna Bus Depot, Surat-394210 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 10/06/2017
AHMEDABAD
Sarees, Dupatta, Readymade Garments, Clothing
MANJUNATHA .D.C
No. 37, 1st B Main Road, J.S. Nagar, Saraswathipuram, Nandhini Layout, Bangalore – 560096
Proprietor

Address for service in India/Attorney address:
NAVEEN TAO
NO.10/1, 1ST FLOOR, SERPENTINE ROAD, KUMARA PARK WEST, BANGALORE-560020, KARNATAKA, INDIA.

Proposed to be Used
CHENNAI
CLOTHING, READY MADE GARMENT, SHIRT AND PANT
4213289  21/06/2019
BLUE DIAMOND GARMENTS
17/31, KUNNAMKULATHINGAL HOUSE, GURUVAYOORAPPAN NAGAR, KANAYAM ROAD, KULAPPULLY, SHORANUR, 679122

partnership

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
KIDS WEAR, CLOTHING, READYMADE GARMENTS, FOOTWEAR, HEADGEAR
PRAVA
4221309  01/07/2019
P. ELANGOVAN
K.P.R mill backside, indiam palayam arasur,sathyamangalam,TAMIL NADU-638454
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
CLOTHING
4230819  10/07/2019
BRM CENTRE PRIVATE LIMITED
No.446, 11th Cross, Upper Palace Orchards, Sadashivanagar Banaglore, Karnataka - 560080
Manufacturer
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
Proposed To Be Used
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4206577.
DCROOZ

4231330  10/07/2019

DCROOZ APPAREL AND FASHIONS LLP
10/453, N.S.K. Nagar Thirumurugan Mill Opp, Veerapandi Po Palladam Road, Tirupur, Tamilnadu 641605, India

Limited liability partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/06/2019

CHENNAI

CLOTHING, FOOTWEAR, HEADWEAR, APRONS [CLOTHING
ANTONY. A. G.
Monolisa Garments, 13/53-A, Marathakam Road, Pearl Garden Street, Puranattukara P.O., Thrissur, PIN-680551, KERALA, INDIA
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala
Used Since : 03/04/2013
CHENNAI
CLOTHING, READYMADE GARMENTS, HOSIERY, CHURIDARS, GHAGRA CHOLI (READYMADE GARMENTS), SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), KURTA (SHIRT), PYJAMAS, UNDERGARMENTS, MEN'S WEAR, TROUSERS, SHIRTS, LADIES' WEAR, BRAS, PANTIES, SKIRTS, NIGHTWEAR, NIGHTIES, CHILDREN'S WEAR, CAPS [HEADWEAR], HATS, BELTS (CLOTHING), SWIMWEAR, FOOTWEAR.
FISH2.COM

4242651  22/07/2019

BHONSINGH, AN INDIAN NATIONAL, SOLELY TRADING AS PARMESHWARA GARMENTS
Shop No: 32, Maharaja Plaza, Mamulpet, Bangalore - 560 053, Karnataka, India

Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hentrypoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Readymade Garments
4242833   22/07/2019

SELVAS GARMENTS
NO- 30 / 35, 4TH STREET, RAJAJI NAGAR, COTTON MILL ROAD, P.N. ROAD, TIRUPUR- 641 602, TIRUPUR DIST

Partnership Firm

Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.

Used Since :01/04/2017

CHENNAI

READYMADE GARMENTS, HOSIERIES & KNITTED UNDERWEARS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2515891.
A SAGORI KHATUN trading as OUT LINE GARMENTS
No.35, 2nd Floor, Devangapuram, Opp. R.A.Agency, Tirupur - 641 602
An individual
Address for service in India/Attorney address:
R. SATHISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.

Proposed to be Used
CHENNAI
Readymade garments, hosiery
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO SOUTH INDIA.
4251169  30/07/2019
MUSTAFA KABIER
KADAMBOTTIL HOUSE, AMINA VILLA, PADUKAD, VIYYUR, THRISSUR, PIN 680010, KERALA, INDIA.
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used
CHENNAI
CLOTHING, READYMADE GARMENTS, HOSIERY, CHURIDARS, GHAGRA CHOLI (READYMADE GARMENTS), SALWAR
KURTA (READYMADE GARMENTS FOR WOMEN), KURTA (SHIRT), PYJAMAS, UNDERGARMENTS, MEN'S WEAR,
TROUSERS, SHIRTS, T-SHIRTS, ATHLETIC PANTS, TRACKSUIT PANTS, YOGA PANTS, CASUAL TROUSERS, LADIES'
WEAR, SAREES, BRAS, PANTIES, SKIRTS, SCARVES, STOLES, NIGHTWEAR, CHILDREN'S WEAR; INFANT WEAR;
DHOTI (MENS WEAR); CAPS [HEADWEAR], HATS, BELTS (CLOTHING), SWIMWEAR; FOOTWEAR, SHOES, SANDALS,
BATH SANDALS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KERALA..
4252307    31/07/2019
VIPUL GARG
A-2/52, First floor, Paschim Vihar, S.O West Delhi, Delhi-110063
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI
CLOTHING, WEARING APPARELS & FOOTWEAR FOR MEN AND WOMEN
4258653  07/08/2019

MASTAN VALI, AN INDIAN NATIONAL, SOLELY TRADING AS S S CREATIONS
Shop No: 05, Near Hindustan Function Hall, Bandimote, Bangalore Road, Ballari - 583 101, Karnataka, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Readymade Garments

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MR. HARESH BHAGWANDAS TAHILRAMANI
Shop No. A-51, MG Market, Nagar Sheth Vando, Gheekanta, Ahmedabad - 380001
Indian - Resident

Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane

Used Since: 03/10/2006

AHMEDABAD
Clothing Includes Readymade Garments
VIZARA

4270670  21/08/2019

S. Saravanakumar
12, Kannabiran Colony, B S Sundaram Road, Tirupur 641601, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR

RESTRICT THE AREA ONLY TO SOUTH INDIA.
Lifestyle International Pvt. Ltd
77 Town Centre, Building No. 3, West Wing, Off Old Airport Road, Yemlur P.O., Bangalore - 560 037, State of Karnataka, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since: 04/08/2017

CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR
4276879   27/08/2019  
Lifestyle International Pvt. Ltd  
77 Town Centre, Building No. 3, West Wing, Off Old Airport Road, Yemlur P.O., Bangalore - 560 037, State of Karnataka, India  
MANUFACTURES AND MERCHANTS  
Address for service in India/Agents address:  
MOHAN ASSOCIATES.  
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU  
Used Since :04/08/2017  
CHENNAI  
CLOTHING; FOOTWEAR; HEADGEAR  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MR. RANSINGH.
No.27/48, Mahal First Street, Madurai- 625001. Tamil Nadu.
Proprietor of : Mythily Creation.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Readymade Garments, clothing and footwear.
IRSHAD HUSAIN ANSARI  
IX/7159, Durga Gali, Gandhi Nagar Delhi-110031  
INDIVIDUAL  

Address for service in India/Attorney address:  
VIJAY KUMAR GUPTA  
S-99,SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092  

**Proposed to be Used**  
DELHI  
Jeans, Trousers, Sherwani, Kurta-Pyjama, T-Shirts, Pant, Tops, Dresses,, Jeggings, Capri, Tunip, Shorts,Caps , Coat-Pant, Sherwani, Dressing Stoles, , Jackets, Overcoats, Lgging, Sweaters, Trousers,, Hosiery Products, Underwear,Uniforms
Proposed to be Used

CHENNAI

Clothing, footwear, headwear.
Priority claimed from 06/05/2019; Application No. : 30 2019 215 181.3 ;Germany
4338846 05/11/2019
BIRKENSTOCK SALES GMBH
Rheinstrasse 10, 53560 Vettelschoß, Germany
Limited liability company
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Soles; inner soles; shoe inserts, not for orthopaedic purposes; footwear
4340079  06/11/2019
GAURAV AGARWAL, PROPRIETOR OF M/S AMRIT AGRO AND FOODS
G13, SHANTI NAGAR, KANPUR NAGAR, KANPUR - 208001 UTTAR PRADESH
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Proposed to be Used
DELHI
READYMADE GARMENTS, LEATHER BELT, LEATHER JACKETS, LEATHER SHOES.
ASEEL AGENCIES
PP.11/222, NEW BAZAR, ARAVANKARA, POOKKOTTUR, MALAPPURAM (DST), KERALA
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Footwear
4341411  07/11/2019
PRADEEP SHARMA (INDIVIDUAL)
PLOT NO. 72, SECTOR-1, MANESAR, GURUGRAM-122050, HARYANA.
INDIVIDUAL
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
FOOTWEARS
ARORA VINYL PRIVATE LIMITED
PLOT NO. 921 M.I.E PART-A, CITY BAHADURGARH, JHAJJAR, HARYANA - 124507
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADWEAR
MUHAMMED RAFI I
Kuttepadetthil, Manappally North, Thazhava, Karunagappally, Pavumba, Kollam, Kerala-690574.
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODTHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
4343762  11/11/2019
MAHENDRA BAGRA
VILLAGE-INDOKIYA, BHAMBORI, JAIPUR- 303706, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear
Mark should be read as a whole.
4344028   11/11/2019
NAIMISH SANJAYBHAI VAGHELA
GROUND FLOOR, SHOP NO 2, RATNASAGAR APPARTMENT,, SINGANPUR ROAD, KATARGAM, Surat 395004
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/09/2017
AHMEDABAD
CLOTHING, FOOTWEAR, HEADWEAR
Series trade mark u/s 15 of Trade Marks Act, 1999

4344261  11/11/2019
TCNS CLOTHING CO. LIMITED
UNIT NO. 112, F/F, RECTANGLE 1, D-4, SAKET, DISTRICT CENTRE, NEW DELHI, SOUTH DELHI, DELHI, INDIA, 110017
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Clothing, footwear, headwear.
GUFRAN ALI RAISH ALI SAIYED
Prem Nagar, Rahiwas Sudhar Sangh, Unnat Nagar Road No 2, Near Inorbit, Teen Dongari, Motilal Nagar, Mumbai, Goregoan West, Maharashtra, 400104
An Indian Inhabitant

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used
MUMBAI
READYMADE GARMENTS, CLOTHING, FOOTWARE AND HEADGEARS
UPMA SURI PROPRIETOR OF GHATWICK MARKETING
460 LAJPAT NAGAR, JALANDHAR, PUNJAB -144001
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
HOSIERY & READYMADE GARMENTS; FOOTWEAR; HEADGEAR
4345194  12/11/2019
V DOT CLOTHING
#-25, 1st Floor, Murugan Mansion, 2nd Main, Sudhamanagar, Bengaluru - 560027, Karnataka
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing (readymade garments)
NIRAJ RAJ
A 121, TOWER-4, ASHIYANA GREEN SOCIETY, ASHIYANA UPAVAN, INDRAPURAM, LE SAHIBABAD, GHAZIABAD, UTTAR PRADESH-201010
INDIVIDUAL

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Used Since :21/05/2018

DELHI
Clothing, footwear, headgear
4345313 12/11/2019
M/S. AMOHA TRENDZ
C/2085-2086, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT - 395002, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :09/01/2019
AHMEDABAD
FANCY SAREES AND LEHANGA
*Mark should be read as a whole.*
4346406 13/11/2019
KISHAN PAL PROPRIETOR OF GLAM HILLS
HOUSE NO. 374, MALERNA ROAD, ADARSH NAGAR, BALLABGARH FARIDABAD, HARYANA - 121004
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
ANCHAL AGRAWAL
No. 20, Ganesh Nagar, Firozabad, Uttar Pradesh - 283203

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Clothing, footwear, headwear

Mark should be read as a whole.
4346617    13/11/2019
RANJEETH SINGH, AN INDIAN NATIONAL, SOLELY TRADING AS MANNAT APPARELS
No: 04, S.V.Lane, Mamulpet, Bangalore - 560 053, Karnataka, India
Sole Proprietary Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :14/06/2018
CHENNAI
Readymade Garments
4346745  13/11/2019
JOEMON MATHEW SOLE PROPRIETOR OF JEROMES ENTERPRISES
S/O: P V MATHEW, PALAPPURATHU, KAVIYOOR,PATHANAMTHITTA,KERALA-689582
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing *,Gymnastic clothing, Baby clothes, Clothing, footwear, headwear, Work clothes,
4346760   13/11/2019
TOPWELL APPARELS PRIVATE LIMITED
NO.195, 2ND CROSS VISHWESHWARIAH ROAD, BOMMANAHALLI, NEAR BHAANU NURSING HOME, HOSA PALAYA MAIN ROAD, BENGALURU - 560068
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Hosiery, Ready-made clothing, Footwear *, Clothing *
4346787  13/11/2019

A ARJUN PROPRIETOR OF GARUDA STORES
19 L.I.G.ANNANAGAR,MADURAI - 625020
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Shirts, T-shirts, Sarees, Suits [clothing], Children's clothing, Ladies' clothing, Men's wear
Trade Marks Journal No: 1945, 16/03/2020 Class 25

**ELFIN HOUSE**

4346794 13/11/2019
JULIASAI CLOTHING PRIVATE LIMITED
Pancon house 6/5 Valliapalayam main road, Tirupur-641601
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Children's clothing; Clothing for men, women and children; Articles of clothing for infants; Clothing for infants; Footwear for children; Children's underwear; Outerclothing for children; Children's headgear; Sweatpants for children; Pyjamas for children
Trade Marks Journal No: 1945, 16/03/2020  Class 25

4347261 14/11/2019
BATA INDIA LIMITED
27 B, CAMAC STREET, FIRST FLOOR, KOLKATA-700 016, WEST BENGAL, INDIA
Company incorporated under the Companies Act, 1913.
Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24
Used Since: 31/03/2009
KOLKATA
clothing, footwear, headgear
4347674    14/11/2019
COLUMBIA PICTURES INDUSTRIES, INC.
10202 W, Washington Blvd., Culver City, CA 90232-3119, United States of America
a Delaware corporation
Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :31/10/1997
DELHI
CLOTHING, NAMELY, UNDERWEAR; SLEEPWEAR; SOCKS; HOSIERY; SHOES; SLIPPERS; HEADWEAR; HATS, GLOVES; BELTS; SCARVES; FOOTWEAR; APRONS; COVERALLS; SWEATSHIRTS; SWEATPANTS; ROBES; CAPS; KNIT HATS; SWIMWEAR; TROUSERS; ATHLETIC PANTS AND SHIRTS; SHORTS; LEGGINGS; DRESSES; SKIRTS; BABY BODYSUITS; SWEATERS; JACKETS; INFANT CLOTHING, NAMELY, ONE-PIECE CLOTHING AND PAJAMAS; SHORTS, LEGGINGS, JERSEYS, T-SHIRTS, COSTUMES FOR INFANTS, CHILDREN, AND ADULTS, NAMELY, HALLOWEEN COSTUMES AND COSTUMES FOR USE IN CHILDREN'S DRESS UP PLAY.
Trade Marks Journal No: 1945, 16/03/2020 Class 25

4348054 15/11/2019
NISHI RITESH KHANDELWAL W/O RITESH R KHANDELWAL
F 1908, OBEROI SPLENDOR, JVLR, OPP MAJAS BUS DEPOT, ANDHERI EAST, MUMBAI 400060
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
MUMBAI
clothing, footwear, headgear.
4348471  15/11/2019

AMIR BAIG
S/O Iftikhar Baig, 101, Katikuian, Inayat Ganj Bazariya, Old City, Bareilly, Nawabganj, Bareilly, Uttar Pradesh- 243001
citizen of India

Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used
DELHI
Embroidered clothing, dresses INCLUDED IN CLASS 25.
LOOMWORKS
#3, Whitefields, 134 - 4, Ashok Nagar, Pune – 411007, Maharashtra (India)
Partnership Firm

Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021

Used Since :07/05/2018

MUMBAI
T shirts; Shirts; Sweat jackets; Jackets; Caps falling in class 25.
CB AGROS AND SHOPPING MALLS PRIVATE LIMITED
D.NO. 22-11-108, ZINNAH TOWERS CENTRE, GUNTUR- 522001, ANDHRA PRADESH
Body Corporate

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Door no. 21/24, Brahim Street, P S Peta, Chodavaram, Visakhapatnam-531036, Andhra Pradesh, India.

Proposed to be Used
CHENNAI
READYMADE GARMENT SPORTS WEAR, LOWER, TRACK SUIT, NICKER, BERMUDA, SHORTS, CAPRY, T- SHIRT, VEST.
RANSHER OVERSEAS PRIVATE LIMITED
204, Tower N-25, Common Wealth Games Village, Delhi - 110092
Private Limited Company

Address for service in India/Agents address:
KAMAL SACHDEV
HOUSE NO.2, OLD GEETA COLONY, NEAR PUNJAB AND SIND BANK, DELHI-110031.

Proposed to be Used
DELHI

In Respect of all types of readymade garments for ladies, gentlemen, Kids, clothing, footwear, headgear and accessories.
STRANZER
4350482  18/11/2019
ABHISHEK DUBEY
323/10 ALOPI BAGH, ALLAHABAD
RETAIL AND WHOLESALE
PROPREITOR
Proposed to be Used
DELHI
RETAIL WHOLESALE OF CLOTHS, BRANDING & ADVERTISEMENT
4351060  18/11/2019
KAMIL HUSSAIN
259/331, MIRZA MANDI, KALPI, JALAUN, KALPI - 285204
TRADEMARK ACT 1999
Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA, W. NO - 11, BARIPADA, MAYURBHANJ, ODISHA, PIN - 757001
Proposed to be Used
DELHI
Clothing, footwear, headwear
4351073   18/11/2019
TRISHALA KUMAR TRADING AS: THE MOODBOARD STUDIO
CORAL- 20, GROUND FLOOR, EMAAR EMERALD HILLS, SECTOR- 65, GURGAON, HARYANA- 122018
INDIVIDUAL
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
4351997  19/11/2019
SHILPABEN KETANBHAI PATEL PROP. OF KESSI FASHION
4001/4002, RRTM, BEHIND BHARAT CANCER HOSPITAL, SAROLI-KADODARA ROAD, SURAT – 395010, GUJARAT-INDIA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Salwar Kurta (Readymade garments for women); dresses; ladies' suits; ready-to-wear clothing; sarees; trousers; shirts; dupatta (scarf); wedding dresses; knitwear.
4352600  20/11/2019
MR. SANDEEP KUMAR TRADING AS LADDI SAI MANUFACTURING
H. No. 1616, Sector 32, Chandigarh Road, Ludhiana (Punjab)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Proposed to be Used
DELHI
Clothing including Readymade garments, hosiery garments, kids wear, men’s wear and ladies wear included in class 25
4353532 21/11/2019
MR. ABDUL SUKKUR BARBHUIYA
SHOP NO. 1, BUILDING NO.139, FATIMA VILLA, SUNDAR LANE, NEAR UNCLE’S KITCHEN, OPP GIRNAR GALAXY,
ORLEM MALAD (WEST), MUMBAI-400064, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Used Since :01/04/2017
MUMBAI
CLOTHING INCLUDED UNDER CLASS 25.
BREAKBOUNCE
4353597  20/11/2019
BREAKBOUNCE INDIA PRIVATE LIMITED
No. 19, 1st Cross, Achaiah Chetty Layout, RMV Extension, Sadashivnagar, Bangalore 560080, Karnataka
A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since : 01/08/2014

CHENNAI
Clothing, Footwear, Headgear
DXYZ
4353978  21/11/2019
MR. SUMANT CHOPRA PROP. OF DELHI MALL
1906, OUTRUM LINES, KINGSWAY CAMP, DELHI-110009
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
CHARU APPAREL MANUFACTURING CO. PVT. LTD.
A-40, SECTOR-2, NOIDA, DISTT. GAUTAMBUDH NAGAR-201301 (U.P.) INDIA

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Used Since : 11/10/2019

DELHI
READYMADE GARMENTS, LADIES WEAR, MENS WEAR, SHIRTS, PANTS, JEANS, T-SHIRTS, HOSIERY ITEMS, UNDER GARMENTS, CAPRI, LEGGINGS, KURTIS, FOOTWEAR SHOES.
4354821  22/11/2019
RAJEEV B. MEHTA, URMEELA B. MEHTA
trading as ;REAN GROUP
38, PRABHAT, 28-B, ROAD, MARINE DRIVE, MUMBAI - 400 020
Proposed to be Used
MUMBAI
APPAREL AND CLOTHING INCLUDING BUT NOT LIMITED TO LEGGINGS, CAPRI, TIGHTS, YOGA PANTS, YOGA LEGGINGS, YOGA CAPRI, PANTS, CARGO PANTS, ATHLETIC PANTS, SHORTS, YOGA SHORTS, VEST, TANK TOP, TSHIRTS, JACKETS, HOODIES, POLO TSHIRTS, GOLF TSHIRTS, SHIRTS, UNDER GARMENTS, BOXER SHORTS, BOXER BRIEFS, SWEATERS, WINTER WEAR, TRUNKS, TO PS, DRESSES, JEANS, JOGGERS, JOG SUITS, JOG PANTS, CARGO SHORTS, CARGO PANTS, SWIM SHORTS, BOARD SHORTS, SWIMMING TRUNKS, BABY GARMENTS, BEACH WEAR, TIES, SCARVES, STOLES, SOCKS, GLOVES AND BELTS. FOOTWEAR INCLUDING BUT NOT LIMITED TO SHOES, SPORTS SHOES, FORMAL SHOES, CHAPPALS, SLIPPERS, BOOTS, SANDALS, LOAFERS, FLIP FLOPS, FLOATERS, SLIP ON SHOES, RAIN SHOES. HEAD GEAR INCLUDING BUT NOT LIMITED TO CAPS, HATS, BANDANA, VISORS AND HEAD BANDS.
KLIEN

4355878  22/11/2019

SHRI JAGRAT BAJAJ PROP. OF M/S G.R. SHOE FACTORY
37/4, GULAB NAGAR, SHAHGANJ, LOHAMANDI, AGRA
proprietorship firm

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :25/08/2019

DELHI

BOOTS, SHOES, SLIPPERS, SANDALS, CHAPPAL, FOOTWEAR, READYMADE GARMENTS.
BUFFED

4356356   23/11/2019

RUDRAVEER REDDY

BUILDING N. 12, ROOM NO.124, CLARK KERR CAMPUS 2601 WARRING STREET, BERKELEY, CA-94720, U.S.A

INDIVIDUAL

Address for service in India/Attorney address:

DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used

MUMBAI

4356359   23/11/2019

RUDRAVEER REDDY
BUILDING N. 12, ROOM NO.124, CLARK KERR CAMPUS 2601 WARRING STREET, BERKELEY, CA-94720, U.S.A
INDIVIDUAL

Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
MUMBAI
DOULA
4357270  25/11/2019
DIAMOND IMPEX
6/ 13 Grants Building, Arthur Bunder Road, Colaba, Mumbai 400005.
A Partnership in the firm name and style of Ms. DIAMOND IMPEX under the Indian Partnership Act.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
MUMBAI
Footwear.
4357936   25/11/2019
PANKAJ PIPADA TRADING AS M/S. ANU KRIPA APPARELS
181/11 PEERGALI, RAJWADA, INDORE, MADHYA PRADESH
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Clothing, readymade garments, hosiery, underclothing, lounge wear, jackets, blazers, sherwani, suits, leggings, socks, footwear and headgear
4358587    26/11/2019
MOHD BABLOO
G-12/501, Sangam Vihar, Gali no 12, Pushpa Bhawan, South Delhi, Delhi-110062
Proprietor
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
HOSIERY AND READY MADE GARMENTS
4358825  26/11/2019
SHWETA SURYAKANT PAVASKAR SOLE PROPRIETOR OF SPARSH GLOBAL
4026, 2ND FLOOR, RUSTOMJEE EAZE ZONE, OPP PATIDAR SOCIETY, GOREGAON MULUND LINK ROAD, BHD SUNDAR NAGAR, MALAD WEST MUMBAI 400064
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Articles of clothing for humans, Clothing, footwear and headwear for humans, Swimsuits, Beach dresses, Boxer shorts, Brassieres, Camisoles, Dresses, Dressing gowns, Fishing vests, Hosiery, Jackets [clothing], jerseys [clothing], knickers, panties, knitwear [clothing], leggings [leg warmers], Leg-warmers, petticoats, ready-made clothing, Shirts, Trousers, Pants, Underpants, Underwear, Underclothing, Uniforms
RIK & SAPS
4359734  27/11/2019
HARESH RAMCHAND SHYAMDASANI M/S ROMANO NX
Ground Floor, Samedh Complex, Near Indian Oil Petrol Pump, Panchvati, C.G.Road, Ahmedabad-380006
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD

clothing and underwear; in particular shirts, sweaters, sweatshirts, vests, pants, track pants, jogger pants, skirts, dresses, dress bodies, corsets, suits, waistcoats, waterproof clothing, coats, pullovers, trousers, dresses, clothing jackets, shawls, stoles, scarves, neck ties, ties, braces, clothing gloves, clothing belts, stockings, tights, socks, bathing suits, bath robes; footwear; in particular shoes and boots; headgear; in particular hats and caps.
PAHRAVA
4360510 27/11/2019
NITESH GANDHI SOLE PROPRIETOR OF HRIDHANSH FASHION
1ST FLOOR, FLAT NO 43, UMAID HERITAGE, JODHPUR, JODHPUR, RAJASTHAN 342001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Clothing for men, women and children
4361992  29/11/2019
KIPA HOLDINGS PRIVATE LIMITED
1591, Janta Flats, GTB Enclave, Delhi, North East, Delhi, Pin code- 110093
Artificial person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
DELHI
manufacturing of ready-made garments
4361993  29/11/2019
KIPA HOLDINGS PRIVATE LIMITED
1591, Janta Flats, GTB Enclave, Delhi, North East, Delhi, Pin code- 110093
Artificial person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Proposed to be Used
DELHI
manufacturing of readymade garments
4391530  27/12/2019
BHAGWATI K DAVE-SRI PUSHPAKAMAL SAREES
Z-3302,SURAT TEXTILE MARKET,RING ROAD,SURAT.
single firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :13/09/2011

AHMEDABAD
FANCY SAREES
FUZOKU

4403300  09/01/2020

FUZOKU MARKETING & CONSULTING PRIVATE LIMITED
Flat No. D2 3-TH/F KHNO-149/1, Madhav Apartment, Export Enclave, Devli Village, New Delhi, 110062
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ABHINAV SINGH
2D Pocket A11 Surya Apartments Kalka Ji Extension New Delhi 110019

Proposed to be Used
DELHI
Clothing, footwear, headgear
ARIJA

4407868  14/01/2020
DEEPAK KABU TRADING AS DEE KAY FASHIONS
98-99, First Floor, Balaji Enclave, Pocket 11B, sector 23 Rohini ,delhi-110085
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
DELHI
Clothing, footwear, headgear
4415623    22/01/2020
M/S SHUBH LAXMI TRADERS PROP - DIVYANSH KUMAR GARG S/O SHRI HARISH CHANDRA
260, SADAR DAL MANDI, MEERUT
INDIVIDUAL
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since : 01/09/2019
DELHI
Sportswear and Readymade Garments
STYLE EAST

4418211    24/01/2020

PRITESH DINESHKUMAR JAIN
A, 1705-1706, Oberoi Woods, Mohan Gokhale Road, Mumbai - 400 063.
Trader
INDIVIDUAL

Proposed to be Used
MUMBAI
Clothing, footwear, headwear and neckwear
4420815  27/01/2020
DEVENDRA KUMAR SUTAIL PROPRIETOR OF M/S. ROAD TIGER SHOES
15/160-B PART MLP. PURA TAJGANJ AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :02/08/2019
DELHI
SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL & FOOTWEAR.
Trade Marks Journal No: 1945 , 16/03/2020          Class 25

4422262   28/01/2020
PRATIK AGARWAL
TANEJA HOUSE, NEAR KALI MANDIR, GOL BUILDING MANAITAND, DHANBAD - 826001, JHARKHAND, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
KOLKATA
READYMADE GARMENT INCLUDING JEANS, TROUSERS, COTTON, BAGGIES SHIRTS, T SHIRTS, FORMALWEAR, CARGOS, SHORTS, TRACK PANTS, BERMUDA SHORTS, SPORTS WEAR, LADIES WEAR, LADIES SUITS, CHILDREN'S WEAR INCLUDED IN CLASS 25
I. SADHAM HUSSAIN, PROPRIETOR OF M/S. PASANGA KADAI

NO. 111, SCHOOL STREET, MANALI, CHENNAI-600068, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:

LE INTELLIGENSIA

No. 38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 05/10/2016

CHENNAI

READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, GOWNS, SAREES, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SHAWLS, SCARFS, SALWAR KURTA (READY MADE GARMENTS FOR WOMEN), HATS, BELTS MADE OF LEATHER, BELTS MADE OF IMITATION LEATHER, LEATHER SHOES, LEATHER SLIPPERS.
4425209   30/01/2020
MR. ANKIT MALHOTRA
FLAT NO. 410, RANGJEE HEIGHTS, AGRA, UTTAR PRADESH
ingindividual
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
Clothing, footwear, headwear.
4425211  30/01/2020
MR. ANKIT MALHOTRA
FLAT NO. 410, RANGJEE HEIGHTS, AGRA, UTTAR PRADESH
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
Clothing, footwear, headwear.
NKM

4425743  30/01/2020
MURJANI GIRISH RAJKUMAR
50, Neelkanth Vihar, Near Ravidarshan Society, Maya Cinema Road, Kubernagar, Ahmedabad - 382340, Gujarat
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear.
4426047    31/01/2020
MUNABBAR RAHMANI PROP OF M/S F R ENTERPRISES
C-40, GARI NO. 11/2, MATKE WAlI GAlI, CHAUHAN BANGAR, JAFFRAJ A D, DELHI-53
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4427103  31/01/2020
YOUR FASHIONS
4-8-106, Opposite lane to Hanamkonda police stn, Hanamkonda, Warangal - 506001, Telangana, India
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Proposed to be Used
CHENNAI
PHILADEC

4427264  31/01/2020
SAGAR G. TAVETHIYA (PROPRIETOR) TRADING AS PHILADEC
238 TO 240, ANJANI INDUSTRIAL ESTATE-3, STREET NO. 3, AT. GOTHAN, TA. OLPAD, SURAT 394540, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
To be associated with:
3145563

AHMEDABAD
SAREES, READY-TO-WEAR CLOTHING
Kwerks

4427964  01/02/2020

MR. SURAJ M. BEHRANI
SUNDEEP ASSOCIATES, 501, 5TH FLOOR, PLOT NO.562, LANDMARK PLLATINUM, S V ROAD, OPP. KHAR MASJID, BANDRA (WEST), MUMBAI-400050, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDED UNDER CLASS 25.
PINEFAB

4428078  02/02/2020
SUMIT PRABHAKAR SRIVASTAVA
F6, Narayan Apartment, Block-B, 4th Floor D2
READYMADE GARMENTS
Individual
Proposed to be Used
DELHI
Readymade Clothing and Sports Wear
WOOLART

4429049   03/02/2020
AJAY KUMAR TRADING AS SIYA RAM KNITS
B - III - 676, MOHALLA SAIDAN, LUDHIANA - 141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2009

DELHI
Hosiery & Ready-made Clothing.
4429514  04/02/2020
NIKITA BANSAL
77 chander lok Enclave Pitampura Delhi-110034
INDIVIDUAL

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI
REDAIMADE GARMENTS FOR WOMEN, AND CHILDREN, LEATHER APPARELS, Dresses, Furs, Hosiery, neckties, neck scarves [mufflers] / mufflers [neck scarves] / neck scarfs [mufflers FASHION ARTICLES, SHOES, BELTS INCLUDED IN CLASS 25
CHEAPSTER
4429608  04/02/2020
AKSHAY SHOURIE
51/10 S/7, LAXMAN NAGAR, ARJUN NAGAR, AGRA - 282 001 (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO. 611, 6TH FLOOR, MARUTI PLAZA, SANJAY PLACE, AGRA - 282 002
Used Since :21/01/2020
DELHI
FOOTWEAR.
4429697  04/02/2020
FAYEZ BASHEER MOHAMED
MARWA VILLA, PUTHYAVEETIL, POST KATTOOR, THRISSUR, KERALA- 680702
CLOTHING, HEADGEAR, FOOTWEAR
INDIVIDUAL PROPRIETOR

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR
4430065  04/02/2020
AJAY BUDHIRAJA TRADING AS KITY SALES
11-C, SHAHEED BHAGAT SINGH NAGAR, PAKHOWAL ROAD, LUDHIANA-141013 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since : 24/12/2019
DELHI
Women’s Undergarments.
Trade Marks Journal No: 1945 , 16/03/2020   Class 25

4430187   04/02/2020
SUNDER LAL PROPRIETOR OF ASHU OVERSEAS
8956, GF, EAST PARK ROAD, SHIDI PURA, KAROL BAGH, NEW DELHI-110005
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDED IN CLASS 25
Basak Retail

4430815  05/02/2020
TAMAL BASAK
126A HEMCHANDRA NASKAR ROAD. KOLKATA - 700010
MANUFACTURER & MERCHANT

Proposed to be Used
KOLKATA
CLOTHING & FOOTWEAR
4431047  05/02/2020
RAJENDER GOYAL
D-249, ASHOK VIHAR, PHASE-I, DELHI-110052
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Proposed to be Used
DELHI
Clothing, footwear, headwear.
MS. NAVJOT KIRAN
301, JOANNAB, PLOT NO. 10 MANUAL GONSALVES ROAD, NEXT TO NOBLE PLUS, BANDRA (WEST), MUMBAI – 400 050
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSIR FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, JEANS, PANT, TROUSERS, SHORTS, SKIRTS, PYJAMA, KURTI, WESTERN OUT FIT, ETHNIC WEAR,
CLOTHING, HOSIERY, READYMADE GARMENT
Proprietor

POOJA MATHUR
C-182, SOUTH CITY, RAIBARELI ROAD, LUCKNOW, UTTAR PRADESH- 226025

Address for service in India/Attorney address:

MOHIT KALYANI
Qworky, 6th Floor, Levana Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow- 226010

Proposed to be Used

DELHI

CLOTHING, FOOTWEAR AND BELTS
4432462  06/02/2020
SANGEETA RANI
HOUSE NO. J 124, SECOND FLOOR, MAYFIELD GARDENS, SECTOR 51, GURGAON, HARYANA-122018
Individual

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used
DELHI
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
TREEZONE

4432500    06/02/2020

VIJAY VALLABH KNIT KRAFT
2839, SUNDER NAGAR, LUDHIANA (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2018

DELHI

Hosiery & Ready-made Clothing.
Bollywood Wives

4432784  06/02/2020

DHARMATIC ENTERTAINMENT PRIVATE LIMITED
Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELs
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Clothing for men, women and children, footwear, Readymade clothing, Belts made of textile, scarves, shawls
SajGoj
4433035 07/02/2020
S M ENTERPRISE
110/9, R.A.Road Madhyamgram, Kolkata 700130
My trade mark class is 25 18 14
Individual
Proposed to be Used
KOLKATA
Kids Dress, Girl Dress
M/S. PEOPLE'S CLUB.
No.8(1)/27, Thirumalai Nagar 3rd Street, S.V.Colony, Tirupur – 641602, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI
Readymade Garments for Ladies Wear, Gents Wear, Kids Wear, Knitted (Clothing), Woven Garments, Vest, Briefs, Trunks,
Underwears, Brassieres, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Pants,
Trousers, Baby Tops, Baby Pants, Sportswear, Sweaters, Uniforms, Leggings, Inner Soles, Caps and Swimsuits and Denims.
GREEN FUTURE

4433411  07/02/2020
URMILA DEVI, TRADING AS: BALAJEE UNIFORM SHOP
DEHRI BAZAR, DEHRI ON SONE, ROHTAS, BIHAR-821307, INDIA

Single firm

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
READYMADE GARMENTS, UNIFORMS, PANTS, SHORTS, TROUSERS, JEANS, SKIRTS, DRESSES, SHIRTS, SWEATERS, VESTS, COATS, JACKETS, SHOES, JEGGINGS, PANTS THAT ARE PARTIALLY JEANS AND PARTIALLY LEGGINGS; LEGGINGS; SHORTS; SOCKS; SWEATPANTS; SWEATSHIRTS; T-SHIRTS, SUITS & BLAZERS, FOOTWEAR, STOCKINGS, LINGERIE, BRASSIERES, CAPS, BELTS AND BAGS (CLOTHING)
Trade Marks Journal No: 1945, 16/03/2020 Class 25

4433724 07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
980364
MUMBAI
Clothing, footwear, headgear being goods included in class 25.
4433933 07/02/2020
MR. JIVESH MITTAL PROPRIETOR OF PRO INTERNATIONAL.
A-12, OVERSEAS APPARTMENT, SECTOR-9, ROHINI, DELHI-110085.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 16/01/2020
DELHI
Hosiery And Readymade Garments, Under Garments, Neckwear, Sports Wear, Headgear, Uniform, Dresses And Footwear including Socks.
4433975  07/02/2020
LABEN K PETER SOLE PROPRIETOR OF SCARLET THREAD
H11/1, TNHB COLONY, KOLATHUR, CHENNAI 600099
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
3564680
CHENNAI
ready-made clothing
4434274  07/02/2020
AMARDEEP
Mm-79, ANKUR VIHAR, DLF, LONI, GHAZIABAD, UTTAR PRADESH- 201102
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Ready-made clothing
4434560  08/02/2020
VALLABHBHAI BHURABHAI KATARIYA
A - 9, HARIDHAM SOC., NEAR ARCHNA SCHOOL, PUNAGAM, BOMBAY MARKET, SURAT - 395010
PROPRIETORSHIP
Address for service in India/Agents address:
VISHAL RAMESHBHAI DHOLIYA
441, GOLDEN POINT, NR. FALSA WADI, RING ROAD, SURA
Used Since : 01/05/2016
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
DRYSDALE
4435022  08/02/2020
SAURABH WADEHRA TRADING AS FASHION MIND KNITWEAR
B-II-528, 1st FLOOR, PURANA BAZAR, LUDHIANA-141008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hosiery & Ready-made Clothing.
BHATIYA MANJIBHAI RAMJIBHAI
39, GADHPUR TOWNSHIP, PASODARA, KAMREJ, SURAT, GUJARAT- 394180
INDIVIDUAL

Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used
AHMEDABAD

clothing, footwear, headgear
BHAWANISHANKAR DWARKAPRASAD AGARWAL SOLE PROPRIETOR OF BHANUPRIYA SILK MILLS
B/4, A-3rd floor, Chirag House, Citizen Market, Behind Jagdamba Market, Ring Rod Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 07/01/2020

AHMEDABAD
Sarees
4435121 08/02/2020
JITHENDRA KUMAR N S/O NATHMAL JAIN
8, Huchangappa Lane, Near Ess Vee Dairy, Opposite: Maramma Temple, R.T Street, Bangalore – 560 053.
Padmavati Fashion
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :13/08/2018
CHENNAI
4435968  10/02/2020
UMAR KAMAL
65B, CHAK BAHADURGANJ, ALLAHABAD-211003
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092
Proposed to be Used
DELHI
READYM Ade GARMENTS, LEGGINGS INCLUDED IN CLASS 25
Trade Marks Journal No: 1945, 16/03/2020  Class 25

4435985 10/02/2020
VISHWANATHA RAO MOHAN RAO MALLIKAARJUNA SOLE PROPRIETOR OF EMARALDO CLOTHING CLUB
2ND FLOOR, NO . 1 KHANA BAGH STREET , TRIPICANE ,CHENNAI TAMIL NADU -600005
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/03/2011

CHENNAI
Clothing *,Articles of clothing
4436045  10/02/2020
DEVESH KOTHARI
3, shreeji krupa building 6th road prabhat colony santacruz east. Mumbai- 400055
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR
4436129   10/02/2020
KRISHAN KUMAR KHANDELWAL TRADING AS EVERCRAFTING
Second Floor, Wz-12a, Street No-1, Shiv Nagar, Jail Road, West Delhi - 110058, Delhi
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing, footwear and headgear
Nimidiya

4436186   10/02/2020
DOMADIYA PARAS CHIMANBHAI TRADING AS PREMVATI COLLECTION
10, River View Park Society, Varachha Road, Sarthana Jakatnaka, Surat - 395006, Gujarat
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Sarees, Dresses, Women's outerclothing
VOGANT

4436926  11/02/2020
MYTUS TECHNOLOGIES PRIVATE LIMITED
B-239, 2ND FLOOR, OPP. SARSWATI KUNJ APT.,I.P. EXTN, WEST VINOD NAGAR DELHI 110092
Body Incorporate
Address for service in India/Attorney address:
AVINASH SHUKLA
B- 239, Third Floor, Narwana Road, Opp. Saraswati Kunj Apts., I.P. Extn., Delhi 110092.

Proposed to be Used
DELHI
Clothing, footwear, headgear
4437342 11/02/2020
MR. KRISHAN KUMAR SHARMA S/O SHRI BRIJ MOHAN SHARMA
D-231, TARA NAGAR-D, JHOTWARA, JAIPUR, RAJASTHAN-302012
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
READYM ade GARM ENTS, CLOTHINGS, UNDER GARM ENTS, LINGERIE, LADIES WEAR, KIDS WEAR, MENS WEAR,
NIGHTWEAR, HOSIERY GARM ENTS, SAREES, SALWAR SUITS, KURTIES, DRESSES, GOWNS, SKIRTS, HEAD GEAR,
FOOTWEAR UNDER CLASS 25.
Trade Marks Journal No: 1945, 16/03/2020

SIDDHARTH KUSHWAHA
116/162 Rawatpur, Kanpur -208019(U.P)
INDIVIDUAL

Address for service in India/Attorney address:
HINDOL NANDI
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
DELHI
clothing, footwear, headgear.
MR. JOGDKHYAIN GULYANI (PROP.) OF M/S GULYANI GENERAL STORE
7105, NEAR OLD SUBZI MANDI SARFA BAZAR, REWARI – 123401, HR.
SINGLE FIRMM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/01/2020
DELHI
READYMADE GARMENTS – MEN, WOMEN AND KIDS.
GULYANI GARMENTS

4437352    11/02/2020
MR. JOGDHYAIN GULYANI (PROP.) OF M/S GULYANI GENERAL STORE
7105, NEAR OLD SUBZI MANDI SARFA BAZAR, REWARI – 123401, HR.
SINGLE FIRM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since: 01/01/2020
DELHI
READYMADE GARMENTS – MEN, WOMEN AND KIDS.
4437594    11/02/2020
RAMANKUMAR KANHAIYALAL SHARMA
SHREE MADHURAM TEXTILES, SHOP NO. 210, MILLENNIUM TEXTILE MARKET – 2, RING ROAD, SURAT- 395002,
GUJARAT STATE, INDIA
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :28/02/2014

To be associated with:
2678381

AHMEDABAD
SAREES
KABP
4438217    12/02/2020
KANARAM SAMAJI PARMAR
trading as ;ARBUDA PLASTIC
1ST FLOOR, GALA NO.103, MEGHDOOT SIGNATURE, BEHIND IPOL, WALIV PHATA, SATIVALI, VASAI (EAST) 401 208
Used Since :17/12/2014
MUMBAI
FOOTWEAR INCLUDING IN CLASS 25
4438224  12/02/2020
S & M TRADERS
NO.2/10, C.K.P. LAYOUT, VALAYANKADU MAIN ROAD, KUMAR NAGAR - 641 603, TIRUPUR DIST, TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4438227   12/02/2020

C.AYYAPPARAJ TRADING AS INDIA KNIT FASHION
FIRST FLOOR, D.NO.41, GANGA NAGAR 1ST STREET, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Pantsies, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportwear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4438228  12/02/2020
ANIL AGRAWAL
NO.49(1), PILLAYAR KOVIL STREET, KALLAMPALAYAM, TIRUPUR - 641 601, TIRUPUR DIST, TAMILNADU.
INDIVIDUAL
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, footwear, headgear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
PRINCE PHILIP

4438230  12/02/2020  
V-LIFE RETAIL PRIVATE LIMITED
OFFICE NO-887, 8TH FLOOR, AGGARWAL MILLENNIUM, TOWER-II, NETAJI SUBHASH PALACE, PITAMPURA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used
DELHI

Men's Wear Garments falling under in class 25.
DESI WOMANIYA

4438231  12/02/2020
V-LIFE RETAIL PRIVATE LIMITED
OFFICE NO-887, 8TH FLOOR, AGGARWAL MILLENNIUM, TOWER-II, NETAJI SUBHASH PALACE, PITAMPURA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used
DELHI
Women's wear Garments falling under in class 25.
Liwak

4438232  12/02/2020

V-LIFE RETAIL PRIVATE LIMITED
OFFICE NO-887, 8TH FLOOR, AGGARWAL MILLENNIUM, TOWER-II, NETAJI SUBHASH PALACE, PITAMPURA
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
LOKESH KUMAR GUPTA
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used

DELHI

Men's and Women's wears garments falling in under class 25.
THE ONLY WAY

4438259   12/02/2020
INDERESHWAR SINGH PAUL
House number 351, Sector 21, Panchkula, Haryana 134113.
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Proposed to be Used
DELHI
Clothing and Footwear.
THE CLOSED LOOP

4438260  12/02/2020
INDERESHWAR SINGH PAUL
House number 351, Sector 21, Panchkula, Haryana 134113.
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Proposed to be Used
DELHI
Clothing and Footwear.
SELVAM GARMENTS (PROPRIETOR NAME : M.SELVAM)
NO,27/7 SINGARA GARDEN 1ST LANE , OLDWASHERMENPET, CHENNAI, TAMIL NADU, India, 600021
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Clothing, Footwear and Headgear
HASTAGMANVI
4438596   12/02/2020
ANAND KUMAR JHA
E-112, GALI NUMBER 01, DURGA CHOWK, PREM NAGAR 3, KIRARI SULEMAN NAGAR
MANVI COLLECTION
INDIVIDUAL
Proposed to be Used
DELHI
FOOTWEAR & CLOTHING ETC
AMNOOL MANCH

4438985  12/02/2020
MOHD SHAHJEB KHAN (PROP.) OF M/S S K TEXTILES
QILA NAWAB GANJ, SAHARANPUR – 247001.
SINGLE FIRM
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :15/06/2014
DELHI
HOSIERY AND READYMADE GARMENTS.
4440327  13/02/2020
Mr. SANGEET KUMAR
Flat No.10, M K P Nivas, 5 R V E Layout, Kangeyam Main Road, Besides St Joseph Convent, Arasampalayam, Tiruppur-641 604
INDIVIDUAL
Address for service in India/Attorney address:
LENIN.J
Lencorp Legal, Level-3, Saafan Square, No.109, Chameirs Road, Teynampet, Chennai - 600018

Proposed to be Used
CHENNAI
Infant Wear, Kids Wear, Apparel, Clothing, Footwear, Headgear for Kids and Children.
4440335  13/02/2020
ROOP CHAND CHORDIA
2, Jaganathan Street, M.C. Road, Old Washermanpet, Chennai - 600021
Sole Proprietor trading as Ms. Chiraag Clothings
Address for service in India/Attorney address:
DEEPAK VAID
TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084
Used Since :01/11/2019
CHENNAI
Clothing, knitwear, hosiery and readymade garments for men, women and children, including shirts, t shirts, trousers, suits, sportswear, jeans, hosiery goods
Trade Marks Journal No: 1945, 16/03/2020 Class 25

RICHSENSE
4440443 13/02/2020
AKHILESH JHA
C-4, Payas Park Society, Besides Ranchhod Park, Dabhoi Waghodia Road, Vadodara -390019
E-commerce for fashion and lifestyle products
INDIVIDUAL
Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR
Trade Marks Journal No: 1945, 16/03/2020 Class 25

NISHANT KURUVATH RAVINDRAN
NO.7H, BLOCK IV, CEEBROS SHYAMALA GARDEN, ARCOT ROAD, SALIGRAMAM, CHENNAI-600093, TAMILNADU, INDIA

Proposed to be Used

CHENNAI

READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, GOWNS, SAREES, TOPS [CLOTHING], BOTTOMS [CLOTHING], PANTS, LEGGINGS [TROUSERS], SHAWLS, SCARFS, SALWAR KURTA (READY MADE GARMENTS FOR WOMEN), PYJAMAS, CAPRI PANTS
4442184 14/02/2020
KAMMAI DAAS
Flat No 802, Tower Cedar, Omaxe Hills Sector 43, Faridabad – 121001, Haryana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:
4162211
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
TRACKY PAPA
4442963   15/02/2020
HITESH PATEL
137, PANDIT CHAWL NR YOGA INSTITUTE, PRABHAT COLONY, SANTACRUZ (E) MUMBAI 400055
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Foundation garments
4443314  16/02/2020
MR. JUGRAJ JAIN TRADING AS M./S. NAVKAR
15, SINGARA GARDEN 8TH LANE, OLD WASHERMENPET, CHENNAI-600021, TAMIL NADU.
Proprietorship
Address for service in India/Attorney address:
SILAMBUOLI M
NO.22/21, BRAHMIN STREET, SAIDAPET, CHENNAI-600015
Proposed to be Used
CHENNAI
Readymade Garments
4444431  17/02/2020
RISHABH CHAWLA SOLE PROPRIETOR OF M/S CHAWLA SALES
D- 32 NUMAISH CAMP NEAR BHARAT MATA CHOWK NICE TAILOR WALI GALI SAHARANPUR-247001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing
MINIYOUTH

4444670  17/02/2020

M/S CADTECH ENTERPRISES
6933/A, STREET NO. 10, NEW JANTA NAGAR, DABA ROAD, LUDHIANA-141003, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/01/2020

DELHI

HOSIERY AND READYMADE GARMENTS.
3594325  18/07/2017

M/S. SITARAM INDUSTRIES
5, Shrirang Society, Opp.Glamor Dyeing, Udhna-Magdalla Road, Surat.
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
ELASTIC, RIBBON, & LACE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OM DEVICE AND ALL DESCRIPTIVE MATTERS.
M/S KNITPRO INTERNATIONAL
Plot No.42, Noida Special Economic Zone, Noida, (U.P) – 201305.
Partnership Firm

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Used Since :01/04/2007

DELHI
Knitting Needles; Crochet Hooks

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3620033.
PANERO

3680025  16/11/2017

PARMOD KUMAR TRADING AS HEMANT TEXTILE COMPANY
SCO 14, WHOLESALE TEXTILE MARKET, AGGARSAIN CHOWK, AMBALA CITY-134003 (HARYANA)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/1993

DELHI

Lace and Embroidery, Ribbons and Braid; Zippers & Zipper Pulls; Buttons, Hooks and Eyes, Pins (other than jewellery) & Needles; Artificial Flowers.
3700130 12/12/2017
RAHUL BANSAL
W-300, CHANDER SEKHAR GALI, BABARPUR, SHAHDRA, DELHI 110032
INDIVIDUAL
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :01/05/2003
DELHI
SAREE FALL (A LENGTH OF MATCHING FABRIC SOWN ONTO THE BOTTOM-INSIDE EDGE OF A SAREE).
PRIME
3721611  08/01/2018
VINOD GARG
N-119, SECTOR NO-1, BAWANA IND. AREA NEW DELHI-110039.
PROPRITOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
ONLY FOR PLASTIC FOLD STOPPER CLIP IN CLASS-26
4217963    26/06/2019
DINESH KUMAR
shankheswar enterprises no.8/8 reddy ramman street, sowcapet, chennair
single frim
Address for service in India/Attorney address:
SANJAY J RAJPUROHIT
NO.42 NARAYANA MUDALI STREET 2ND FLOOR SOWCARPET CHENNAI-79
Proposed to be Used
CHENNAI
LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS ZIPS , ELASTIC AND COTTON TAPES
4217964   26/06/2019
DINESH NAHAR
shankheswar enterprises no.8/8 reddy ramman street, sowcapet, chennair
single frm

Address for service in India/Attorney address:
SANJAY J RAJPUROHIT
NO.42 NARAYANA MUDALI STREET 2ND FLOOR SOWCARPET CHENNAI-79

Proposed to be Used
CHENNAI
LACE AND EMBROIDERY, RIBBONS AND BRAID, BUTTONS, HOOKS AND EYES, PINS AND NEEDLES, ARTIFICIAL FLOWERS
4344342  11/11/2019
M/S CHOWDHARY FASHIONS PVT LTD
36 MAHARSHI DEBENDRA ROAD, 1ST FLOOR, B BLOCK, ROOM NO 505, KOLKATA - 700006, WEST BENGAL, INDIA
A REGISTERED COMPANY.
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.
Used Since :01/04/2010
KOLKATA
LACE AND CROCHET ELASTIC TAPE.
4349793  16/11/2019
M/S. STITCH CRAFT
KHASRA NO. 1238 BAIPUR OPPOSITE CNG PUMP MATHURA ROAD
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :23/09/2019
DELHI
LACE, BRAID AND EMBROIDERY, AND HABERDASHERY RIBBONS AND BOWS; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR
4422376  28/01/2020
PRAVEEN KUMAR JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS ROYAL MAX TRIMS AND ACCESSORIES
No-27/1, 3rd Floor, and 4th Floor, 4th Cross, K S Garden, Lalbagh Road, Next Deepak Collection, Bengaluru - 560027, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Accessories for apparel, sewing articles and decorative textile articles
AIRSKY

4429399  04/02/2020

MOHIT AGRAWAL
128, SF, Pocket 10, Sector 23B, Dwarka, Delhi 110077
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI

Hair ornaments, hair rollers, hair fastening articles, and false hair, barrettes [hairslides], bows for the hair, false beards, false hair, false moustaches, hair bands, hair grips [slides], hair curling pins, hair pins, hair nets, hair curling papers, hair extensions, hair coloring caps, human hair, plaited hair/tresses of hair, toupees, wigs; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers
JHONEA ACCESSORIES LLP
1101, BUILDING 1/C, VERSOVA ADARSH CHSL, NEAR VERSOVA MHADA COMPLEX, SWAMI SAMARTH NAGAR, ANDHERI, MUMBAI 400053 INDIA

Address for service in India/Attorney address:
NILESH JOSHI
1&2, Riddhi Siddhi Building, Opp. Gurukul High School, Ghatkopar East, Mumbai 400 077

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY RIBBONS AND BRAID; BUTTON, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS, EMBROIDERY FOR GARMENTS, EYLETS (NON-METALLIC) FOR CLOTHING BOWS FOR CLOTHING BROOCHES FOR CLOTHING, CLOTHING (EDGINGS FOR) CLOTHING (FASTENINGS FOR) BUCKLES FOR CLOTHING, CLIP FOR CLOTHING
4433725    07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2126545

MUMBAI
Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair being goods included in class 26.
Trade Marks Journal No: 1945, 16/03/2020 Class 26

4436126 10/02/2020
KRISHAN KUMAR KHANDELWAL TRADING AS EVERCRAFTING
Second Floor, Wz-12a, Street No-1, Shiv Nagar, Jail Road, West Delhi - 110058, Delhi
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Lace and embroidery, ribbons and braid, buttons, Hooks and eyes, artificial flowers
FLORAKITE

4436843  11/02/2020

AMAN PANDEY
A - 104, POCKET - 1, PASCHIM PURI, NEW DELHI, WEST DELHI, DELHI - 110063.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

DELHI

Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair included in class 26.
3702682  14/12/2017
SH. CHANDAN VIJ.
1, HARISONS HOUSE, FRIENDS COLONY, MODEL TOWN, PANIPAT-132103, HARYANA, INDIA.
INDIVIDUAL NAME.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Plastic mats, Carpets, Rugs, Wall hanging (non-textile), Wall paper, Duri, Matting indium and other floor covering of rubber, Bath Mats, Bathroom Mats, Fabric Bath Mats, Textile Bath Mats, Plastic Bath Mats, Rubber Bath Mats And Non-Slip Mats For Baths.

NO EXCLUSIVE RIGHT OVER THE TERM "PANIPAT"APPEARING ON LABEL..
3859573   14/06/2018
UTTAM BAJORIA
AM Bldg, Gala No. 230/231/232/233/234, 2nd Floor, Rajlaxmi Compound, Bhiwandi Near Durgesh Park, Kalher, Maharashtra - 421302
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/1999

MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
4090551  16/02/2019
ABHISHEK AGRAWAL
trading as ;EXPORTER & TRADER
H.NO.-12, GOYAL VHIAR AVENUE, NEAR KHAJRANA MANDIR,INDORE-452016-M.P.
EXPORTER & TRADER
Trading as Advik Corporation
Proposed to be Used
MUMBAI
Anti-slip floor coverings, Anti-Slip Mats, Area Rugs, Artificial Grass, Artificial Lawn, Bath Mats, Baby Crawling Mats,
Bathroom Mats, Bathroom Rugs, Car Mats, Carpeting and carpets (Textiles), Ceiling Paper, Door Mats, Floor Mats, Floor
mats for Automobile and vehicles, Gymnasium Exercise Mats, Handicraft Non-Textile Wall Hanging, Matting, Non-slip
mats, Personal Sitting Mats, Plastic Bath Mats, Rugs, Rubber Mats, Shower mats, Carpets for Vehicles, Vehicles mats and
carpets, vinyl wallpaper, wall covering, Wall Paper, Wallpapers, Wall Hanging (Non-Textiles), Wooden Door Mats, Yoga
Mats.
4349794  16/11/2019
M/S. STITCH CRAFT
KHASRA NO. 1238 BAIPUR OPPOSITE CNG PUMP MATHURA ROAD
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :23/09/2019
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE.
MULTITEX

4433115  07/02/2020
M/S SITA RAM PREM SARUP PROP. SANJAY KUMAR
433/6, KHAIL BAZAAR, NEAR HANUMAN MANDIR, PANIPAT
PROPRIETORSHIP

Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since: 01/04/2017

DELHI
Mats, Yoga Mats, Carpet, Rugs, Bath Mats, Door Mats.
Trade Marks Journal No: 1945 , 16/03/2020            Class 27

4433726  07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
980366

MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile] being goods included in class 27.
MAVIA HOMES PRIVATE LIMITED
MAVIA HOMES PRIVATE LIMITED, PLOT NO. 67, SECTOR-29, PART-2, HUDA PANIPAT-132103 (HARYANA)
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE) ALL INCLUDED IN CLASS 27
Trade Marks Journal No: 1945, 16/03/2020 Class 27

SHEELU HAIR INTERNATIONAL PRIVATE LIMITED
R.S. NO. 178/1, PLOT NO. 15, FCI GODOWNS ROAD, INDUSTRIAL ESTATE, SATRAMPADU, ELURU WEST GODAVARI AP - 534007

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
2591166  04/09/2013
NAND KISHORE CHANDAK
ARUN KUMAR CHANDAK
trading as ;CHANDAK AGENCIES
22, RAM MOHAN MULLICK LANE, MANIHARI PATTI, KOLKATA 700 007, WEST BENGAL, INDIA
Manufacturers, Merchants & Exporters
AN INDIAN PARTNERSHIP FIRM.
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/2008
KOLKATA
Playing cards, playing cards of papers or cardboard & playing cards made of synthetic materials, ludo, instructional and teaching materials for game for sale in India and for export
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERAL “555” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3029752  11/08/2015
RAJESH VORA
trading as ;M/S TRADEIMPEX INTERNATIONAL
40-B, IIND FLOOR, MANGALDAS BUILDING, NO.1, PRINCESS STREET, MUMBAI,400002
MANUFACTURER AND TRADER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Used Since :01/07/2015
MUMBAI
GAMES & PLAYTHINGS, GYMNASTICS & SPORTING ARTICLES, FITNESS EQUIPMENTS, SPORTS GOODS, CRICKET BAT, BADMINTON RACKETS, TENNIS,RACKETS, SQUASH RACKETS & BALL, FOOT BALL, VOLLEY BALL, BASKET BALL, SHUTTLECOCKS, CRICKET BALL, TENNIS BALL, BASEBALL & BAT, TABLE TENNIS BALL & KIT, PING PONG, HOCKEY STICKS, SKATES, SKATING BOOTS WITH SKATES ATTACHED, CAROM BOARD, CHESS GAMES & CHESSBOARDS,CRICKET BAGS & KIT, DICE, GLOVES, PROTECTIVE PADDING (PARTS OF SPORTS SUITS), RING GAMES, TARGETS, SPORTS GUN, NETS FOR SPORTS,BOWLING APPARATUS, BILLIARD & TOYS ALL GOODS INCLUDED IN CLASS 28.
Dream Deals

3043769 27/08/2015

VIKAS JAIN

trading as ;DREAM DEALS

452/10, CHANDER QUARTER, RAMPURA, DELHI 110035

Manufacturers & Merchants

Address for service in India/Agents address:

SANJAY KUMAR GUPTA


Used Since :01/08/2015

DELHI

TOYS, GAMES AND PLAYTHINGS INCLUDED ELECTRONIC TOYS, EDUCATIONAL TOY, SOFT TOYS, RIDE ON & SCOOTER TOYS, DOLLS, DOLL ROOMS, DOLL HOUSES, INDOOR GAMES, PUZZLES, & CUBES, INFLATABLE TOYS & BAGS, ACTION FIGURES, ACTIVITY SET, BOARD GAMES; ALL BEING GOODS INCLUDED IN CLASS 28
SEVEN

BY SPORTSFIT

3183813  12/02/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MANUFACTURE & MERCHANT
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/09/2015
To be associated with:
3064745
DELHI
"GAMES AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES"
LANDMARK

3481286  13/02/2017

MR. P. SINGH

trading as ;MR. P. SINGH

J-BLOCK, RAJOURI GARDEN, NEW DELHI -110027.

SPORTS

SINGLE FIRM

Address for service in India/Agents address:

SHIV LAW HOUSE.

H-166, VIKAS PURI, NEW DELHI - 110 018.

Used Since :01/01/2010

DELHI

SPORTS - EXERCISE BICYCLES, EXERCISERS, HOCKEY STICKS, NETS FOR SPORTS, GLOVES FOR GAMES, GOLF
BAGS WITH OR WITHOUT WHEELS, TABLES FOR TABLE TENNIS, ROLLER SKATES, SHUTTLECOCKS, STRINGS FOR
RACKETS
PINGU
3730197   18/01/2018
MR. DEEPAK SHARMA
trading as ;SUNSHINE KIDS WORLD
K-101, KARAWAL NAGAR, DELHI
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2014
To be associated with:
2928326
DELHI
KID TOYS INCLUDED IN CLASS 28
3893466 06/09/2013
X-TECHNOLOGY SWISS GMBH
SAMSTAGERNSTRASSE 45,8832 WOLLERAU,SWITZERLAND.
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A LIMITED LIABILITY COMPANY DULY ORGANISED UNDER THE LAWS OF SWITZERLAND

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
1700827

KOLKATA
GAMES AND PLAYTHINGS; GYMNASITIC AND SPORTING ARTICLES(OTHER THAN GLOVES FOR GAMES), IN PARTICULAR GYMNASITIC, TRAINING AND SPORTS EQUIPMENT, AND ACCESSORIES FOR GYMNASITIC, TRAINING AND SPORTS EQUIPMENT (INCLUDED IN THIS CLASS) EXCEPT GLOVES; DECORATIONS FOR CHRISTMAS TREES; PLAYING CARDS
3900243  27/07/2018
RUKSANA SADIK BHIMANI
20 Ahmed Palace, 15th Floor Flat No 1501, Old Bangalipura, Crawford Market, Mumbai - 400003, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
PONY 555 PLAYING CARD

3907565  04/08/2018
VINOD J. KHANNA
C/o Aianta Print Arts B-24, TTC Indl., Area, Behind Siemens, MIDC Airoli, Navi Mumbai - 400708
An individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
MUMBAI
Playing cards
4078021  05/02/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporate
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :07/01/2019
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUMBAI.
4156632  24/04/2019
OTHER GIG PRIVATE LIMITED
B/202, The Rise, Behind Bright CBSE School, Vasna-Bhayli Road, Bhayli Vadodara-390012, Gujarat
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CRICKET.
**4254815 02/08/2019**

JASODA DEVI, SOLE PROPRIETOR OF M/S. GANESH TOYS AND GIFT CENTRE

NO.29, RATTAN BAZZAR, 1ST FLOOR, SHOP NO.7, KUMBHAT COMPLEX, PARK TOWN, CHENNAI - 600 003

Individual

Address for service in India/Agents address:

ASHOK KUMAR J. DAGA, ADVOCATE

NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Used Since :18/06/2004

**CHENNAI**

AIR PISTOL (TOY), BALLOONS (PLAY), BALLS FOR GAMES, BLOCKS (BUILDING) TOYS, BOARD GAMES, CHECKERS, DOLLS, GAMES AND PLAY THINGS, BABY BOUNCER AND INFANT TOYS, SPORTING ARTICLES, SPORTS EXERCISE MACHINE, DRIVE GAMES. ADULT AND CHILDREN GAMES, PLAY THINGS TOYS, CHESS BOARDS, SAREES, REMOTE CONTROLLED TOYS, PUZZLES, TOOLS MUSICAL TOYS AND ELECTRONIC GAMES
4341189  07/11/2019
VIPUL JAIN TRADING AS JAIN JEWEL PRINTERS
E-21, S.M.A, CO-OPERATIVE INDUSTRIAL ESTATE (INDIA)
Sole Proprietor

Address for service in India/Attorney address:
VISHAL SARIN
RG 204 Trade Tower Netaji Subhash Place Pitampura New Delhi
Used Since: 01/06/2002

DELHI
PLAYING CARDS ONLY.
4352511  20/11/2019
MOHD HAIDER SAIFI (SS FIT)
H.NO-651,JAIN BUZURG THANNA-JANI KHURD, TEHSIL MEERUT, MEERUT-250501
PROPRIETOR
Address for service in India/Attorney address:  
BALAJI ITL AND ASSOCIATES  
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092
Proposed to be Used  
DELHI
Sports equipment, Gymnastic apparatus, Fitness machines and apparatus
PRANAM GT

4357326   25/11/2019
MR. UDIT GUPTA TRADING AS M/S SHADE OF TOYS
L-110 C SHASTRI NAGAR DELHI-110052
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
AISHWARYE LEGAL CONSULTANTS PRIVATE LIMITED
QP-105 FIRST FLOOR PITAMPURA DELHI–110034

Proposed to be Used
DELHI
TOYS, SOFT TOYS, GAMES AND PLAYTHINGS, BATTERY OPERATED TOYS
4362463   29/11/2019
PIRAMAL ENTERPRISES LIMITED
PIRAMAL ANANTA, AGASTYA CORPORATE PARK, OPPOSITE FIRE BRIGADE, KAMANI JUNCTION, LBS MARG, KURLA WEST, MUMBAI - 400070
Company incorporated under the Companies Act, 1956
Used Since :12/11/2019
MUMBAI
TOYS, GAMES AND PLAYTHINGS.
4432478    06/02/2020
SURINDER KUMAR
86/8, KHAIRI BAZAR, PANIPAT, HARYANA-132103
Individual
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095

Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4433875  07/02/2020
VIRAG PRADHYUMAN VAISHNAV
Plot No.2724, Road No.26, Near Sanghavi Woods, Phase 3, Umbergaon, Valsad, Gujarat - 396171
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/10/2014
AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees, skateboards, skating boots with skates attached
4433881  07/02/2020
INDITECH LABS
10TH FLOOR,E-1009,DREAM HARITAGE,B/S DREAM HOUSE,NR. L P SAVANI CANNAL ROAD, VESU, SURAT, - 395007
Partnership Firm
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.
Proposed to be Used
AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
4435557   10/02/2020

VIRAG PRADHYUMAN VAISHNAV
Plot No.2724, Road No.26, Near Sanghavi Woods, Phase 3, Umbergaon, Dist: Valsad, Gujarat 396171
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/06/2011

AHMEDABAD
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
DollsnKings

4436407    10/02/2020

ZARINA KHAN
494 Purana Qila Cantt Road Lucknow
Toys, Games & Home Decorations & Clothing
Individual

Proposed to be Used
DELHI
Toys & Games
4438458  12/02/2020
UMAR AHMAD KHAN
B-306, LAJPAT NAGAR, NEAR GURUDWARA, SECTOR-4, SHAHIBABAD, GHAZIABAD, UTTAR PRADESH-201005
INDIVIDUAL
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES, DECORATIONS FOR CHRISTMAS TREES, RESISTANCE TUBES, SKIPPING ROPES, KNEE SUPPORTS, HAND GRIPS, EQUIPMENT USED IN HOCKEY, FOOTBALL, CRICKET, BOXING, TENNIS, SQUASH, BADMINTON, CYCLING, SHOOTING AND RIDINGS
4439332  13/02/2020
HAKIMUDDIN SHABBIR NALWALA
7/A, ABDULLAH MANSION, HARYANAWALA LANE, 1st FLOOR, RO.NO.29, KURLA(W), MUMBAI-400070, MAHARASHTRA, IND
GAMES BABA

Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMAARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203

Proposed to be Used
MUMBAI
GAMES, GAME CONSOLES, ELECTRONIC GAMES, SPORTS GAMES, BOARD GAMES, MUSICAL GAMES, MECHANICAL GAMES, CARD GAMES
2316317  17/04/2012
GEOFFROI LABS PVT. LTD.
J-59, GANDHI NAGAR, GWALIOR (M.P.)-474002
MANUFACTURING AND TRADING
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VINOD KUMAR
A1/15, SHASTRI MARG, NEAR SANT HOSPITAL SANT NAGAR BURARI DELHI-84
Used Since :07/08/2005

MUMBAI
SUPPLEMENT, NUTRITIONAL FOOD SUPPLEMENT, NOT FOR MEDICINAL USE
INDORI
2944791  17/04/2015
RAJESH GANGWANI
245, SECTOR-F, SANWER ROAD, INDORE, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, RABDI
2988717  18/06/2015
SNEH PATIDAR
trading as ;M/S. THE MAKHANA MAKERS
GODOWN NO.-5, SAHU COMPOUND, OPPOSITE LAKHANI SHOES COMPANY, UDYOG NAGAR, NEMAWAR ROAD, INDORE, M.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products
3010959  17/07/2015
BANI KUMAR SEN
trading as ;THE CROWN ENTERPRISES
10,B.K. MOITRA ROAD,KOLKATA 700036,WEST BENGAL,INDIA
MANUFACTURER, MERCHANT AND EXPORTER
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/2005
KOLKATA
EDIBLE OILS, GHEE, JAM AND JELLIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SHANKAR BRAND” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3155757    11/01/2016
R.S.H. AGRO PRODUCTS PRIVATE LIMITED
HOUSE NO.3/1,RAJDEEP COMPLEX,F.A. ROAD,KUMARPARA,Guwahati-781001,ASSAM
MANUFACTURER & MERCHANT.
AN INDIAN COMPANY
Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,Guwahati,ASSAM,PIN 781 003,INDIA.
Used Since :20/10/2015
To be associated with:
3155755
KOLKATA
BLEND EDIBLE VEGETABLE OIL.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "BLEND EDIBLE VEGETABLE OIL " AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ASSAM" ONLY.
3161687  18/01/2016
FARMER'S FIRST FARM PRODUCTS PRIVATE LIMITED
VPO-MAUGARH, TEHSIL-ABOHAR, DIST-FAZILKA, PUNJAB 152132
MERCHANTS & MANUFACTURERS
Used Since :06/09/2004
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
NO EXCLUSIVE RIGHT OVER THE TERM "FARMER'S FIRST".
3163824    20/01/2016
MOHAMMED ARIF THONSE
ABDUL RAHIMAN KIDEWAR
HAJI ISHAQ SAIT
KIDEVAR ABOOBAKAR
MOHAMMED ZAMEER AHMED
MOHAMMED DAWOOD SAIT
trading as : QUALITY FOODS
PLOT NOS. SB 39 AND SB 50A, CUNCOLIM INDUSTRIAL ESTATE, CUNCOLIM SALCETE- GOA 403703 INDIA
MANUFACTURING AND EXPORTING
A PARTNERSHIP FIRM
Used Since : 13/01/2016
MUMBAI
SEAFOOD PROCESSERS AND EXPORTERS INCLUDED IN CLASS 29
The mark to be used as whole and as substantially shown in the label.
MANU LASSI
3180894  08/02/2016
YASH PAL
trading as ;M/S MANU LASSI, ADDRESS-SHOP NO. 19, MAIN MARKET TRIPURI TOWN, PATIALA, PUNJAB
# H.NO. 21, SST NAGAR PATIALA, PUNJAB 147001
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001
Used Since :18/01/2007
To be associated with:
1953663
DELHI
MILK, LASSI, BUTTER, CHEESE, CURD,MILK Cream,
MANYAVAR

3215655    21/03/2016

VEDANT FASHIONS PRIVATE LIMITED
at PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD SDF-1, 4TH FLOOR, A 501-502, KOLKATA-700015 WEST BENGAL
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA
MILK AND MILK PRODUCTS; CONDIMENTS; SAUCES; PRESERVED PROTEINS, FRUIT AND DRIED VEGETABLES; EDIBLE OIL AND FATS
NATUREWAY
3221978   29/03/2016
ASSG TRADING PVT. LTD.
trading as ;ASSG TRADING PVT. LTD.
80-81, DEEPAK COMPLEX, 2ND FLOOR, GILL ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Preserved, Dried & Cooked Fruits & Vegetables; Jellies, Jams, Fruit Sauces; Milk & Milk products; Edible Oils & Fats.
3248354  03/05/2016
YELLOW TIE HOSPITALITY MANAGEMENT LLP
F 89/11, OKHLA PHASE-1, NEW DELHI-110020.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SUARJUND ROAD,
FARIDABAD, HARYANA-121001.

Proposed to be Used
DELHI
PREPARED, DRIED AND COOKED FRUITS AND VEGETABLES: A DISH MADE BY FUSION OF FRENCHFRIES AND NACHOS.
3326507   03/08/2016
GHEVAR CHAND DEVDA
trading as ;PALAK AGRO
A/704 HARMONY BUILDING NEAR GEE CLUB MIRA ROAD(EAST) DIST THANE 401105 MAHARAstra ,INDIA
MANUFACTURE AND TRADER
A INDIAN NATIONAL
Used Since :28/02/2004
MUMBAI
REFINED SUNFLOWER OIL INCLUDED IN CLASS 29
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3355832 07/09/2016
SHEETAL COOL PRODUCTS PRIVATE LIMITED
PLOT NO. 75 TO 80, G.I.D.C. ESTATE, AMRELI - 365601 (GUJARAT)
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since: 02/08/2016
To be associated with:
3341330
AHMEDABAD
MILK AND MILK PRODUCTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “TRADITIONAL KULFI AND OTHER DESCRIPTIVE MATTERS” APPEARING ON THE LABEL / MARK.
DEEP DHAARA

3361485    13/09/2016

DIPAK S MANE
Plot no 26 market yard gate no.5, shaniwar peth Karad, 415110
Trader

Address for service in India/Attorney address:
HEENA KHURANA
91 SPRING BOARD, PLOT NO.23, SECTOR 18, GURGAON, Haryana 122002

Proposed to be Used
MUMBAI

All types of Edible oil & Coconut oil trading.
3388532  17/10/2016

RAMESH KUMAR
VINOD KUMAR

trading as ;CHOUDHARY MILK FOOD PRODUCTS
SAFIDON ROAD, AMARAWALI KHERA, DISTRICT JIND, HARYANA-126113.
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
ANIRUDH GARG ADV.,
CH.NO. 211, ROHINI COURT, LAWYERS CHAMBER BLOCK, DELHI-85
Used Since :10/04/2016

DELHI
MANUFACTURING AND TRADING OF DESI GHEE AND OTHER MILK PRODUCTS.
3403113  04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANING OF COMPANIES ACT 2013.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK, YOGHURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "PIYO HEALTHY" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3403115    04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013.
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3046720, 3403113
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF
MILK, YOGURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE
MATTERS APPEARING ON THE LABEL..
Trade Marks Journal No: 1945 ,   16/03/2020           Class 29

3403117    04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED trading as ;STARMILK PRODUCTS PRIVATE LIMITED
SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3046720, 3403113, 3403115
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK, YOGHURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3046720,3403113,3403115.
JOSH

3403118  04/11/2016

STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013

Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015

KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK, YOGHURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY..
3403119  04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3403113, 3403115
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK, YOGHURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3403113,3403115..
3403121 04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3046720, 3403113, 3403115, 3403117, 3403119
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK BEVERAGES AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF
MILK, YOGHURT, AND DAIRY PRODUCTS AND PRODUCES IN LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER
DESCRPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.
3046720,3403113,3403115,3403117,3403119.
3403122 04/11/2016

STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013

Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015

To be associated with:
3403113, 3403115, 3403117, 3403119, 3403121

KOLKATA
DAIRY PRODUCTS FOR FOOD, MILK, LASI, CHAAS, MILK BEVERAGES AND MIXED MILK BEVERAGES PRINCIPALLY
MADE OF MILK ALL FALLING IN CLASS - 29
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.
3403113,3403115,3403117,3403119,3403121.
3403124    04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3046720, 3403113, 3403115, 3403117, 3403119, 3403121, 3403122
KOLKATA
MILK, CURD, YOGHURT, DAIRY PRODUCTS FOR FOOD ALL BEING IN LIQUID, POWdered, CONDENSED AND/OR IN
EVAPORATED FORM MADE FROM ANY OF THE AFORESAID GOODS ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS curd and PIYO
HEALTHY AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.
3046720,3403113,3403115,3403117,3403119,3403121,3403122.
Trade Marks Journal No: 1945 , 16/03/2020 Class 29

3403126  04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
To be associated with:
3046720, 3403113, 3403115
KOLKATA
DAIRY PRODUCTS FOR FOOD PRINCIPALLY MADE OF MILK, EDIBLE FATS, GHEE, EDIBLE OILS, VANASPATI AND DAIRY PRODUCES AND PRODUCTS IN POWDER, CONDENSED, EVAPORATED OR LIQUID FORM ALL FALLING IN CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Pure Gawa Ghee AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3046720,3403113,3403115.
3403127  04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK POWDER AND MIXED MILK BEVERAGES MADE PRINCIPALLY OF MILK
AND DAIRY PRODUCTS AND PRODUCES IN POWDER, CONDENSED, EVAPORATED OR LIQUID FORM ALL FALLING IN
CLASS – 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Spicy Butter
milk AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015
KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK POWDER, BUTTER (PASTEURISED), CHEESE, CHEESE POWDER,
PROCESSED CHEESE, EDIBLE CREAM (IN POWDER, CONDENSED OR LIQUID FORM), MILK BEVERAGES AND MIXED
MILK BEVERAGES, LASSI, CHAAS MADE PRINCIPALLY OF MILK, YOGHURT, CURD, VANASPATI, GHEE, EDIBLE OILS
AND FATS,Paneer and DAIRY PRODUCTS AND PRODUCES IN POWDER, CONDENSED, EVAPORATED OR LIQUID
FORM ALL FALLING IN CLASS – 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Starmilk
EXCEPT AS DEPICTED.
Trade Marks Journal No: 1945, 16/03/2020 Class 29

3403129 04/11/2016
STARMILK PRODUCTS PRIVATE LIMITED
trading as ;STARMILK PRODUCTS PRIVATE LIMITED
"SAHA COURT",8,GANESH CHANDRA AVENUE KOLKATA-700013 WEST BENGAL
MANUFACTURERS & MERCHANTS
A PRIVATE LIMITED COMPANY EXISTING WITHIN THE MEANINGS OF COMPANIES ACT 2013
Address for service in India/Attorney address:
AMIT SUREKA & ASSOCIATES
36,STRAND ROAD,1ST FLOOR,ROOM NO.12,KOLKATA 700 001,WEST BENGAL,INDIA.
Used Since :01/07/2015

KOLKATA
MILK AND DAIRY PRODUCTS FOR FOOD, MILK POWDER, BUTTER (PASTEURISED), CHEESE, CHEESE POWDER, PROCESSED CHEESE, EDIBLE CREAM (IN POWDER, CONDENSED OR LIQUID FORM), MILK BEVERAGES AND MIXED MILK BEVERAGES, LASSI, CHAAS MADE PRINCIPALLY OF MILK, YOGHURT, CURD, VANASPATI, GHEE, EDIBLE OILS AND FATS, PANEER AND DAIRY PRODUCTS AND PRODUCES IN POWDER, CONDENSED, EVAPORATED OR LIQUID FORM ALL FALLING IN CLASS – 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Starmilk EXCEPT AS DEPICTED.
3462133   20/01/2017
AADI DAIRY & MILK PRODUCT PRIVATE LIMITED
7/460, SEC-7, JANKIPURAM EXTN., LUCKNOW -226021, UTTAR PRADESH, INDIA.
MANUFACTURING AND TRADING

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS, DAIRY AND DAIRY PRODUCT INCLUDED IN CLASS 29.
3462233  20/01/2017
RANJIT MANE
HARSHRAJ MANE
trading as ;VEGA INDUSTRIES
UNIT NO. 2 AND 3, DEWAN AND SHAH INDUSTRIAL ESTATE NO. 6, NAVGHAR, VASAI (EAST), PALGHAR-401210
MANUFACTURERS
A PARTNERSHIP FIRM
Used Since :01/01/1986
MUMBAI
SOYA PANEER (TOFU) AND MILK PRODUCT, BEVERAGE. FLOUR
FIT CHEF
3463621  20/01/2017
ADITI RANA, PROPRIETRESS OF M/S. FIT CHEF INNOVATIONS
trading as ;Fit Chef Innovations
First Floor, 10 Khyber Paas , Civil Lines , Delhi-54
Manufacturer and Merchant.
Address for service in India/Attorney address:
P2 LEX PERITUS
E-48, 3RD FLOOR, JHILMIL COLONY, DELHI-110095
Used Since :01/01/2017
DELHI
Fish (Food products made from -), Food products made from fish, Tofu, Tofu skin, Fruit and Vegetable salads, vegetable
salads, Pre-cut vegetable salads, Chicken, Dehydrated chicken, Fried chicken, Cooked chicken, Teriyaki chicken, Chicken
balls, Chicken wings, Grilled chicken (Yakitori), Chicken salad, Prepared meals consisting primarily of meat, fish, poultry
or vegetables, Prepared meals consisting primarily of meat, fish, poultry or vegetables, Meats, Meat balls, Edible oils,
Eggs.
3549878  16/05/2017
SHREE SHYAM TRADERS
Growth Centre, Mansa Road, Bathinda. (Pb.)
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :15/05/2017
DELHI
Milk & Milk Products, Edible Oils & Ghee
THE MARK SHOULD BE READ AND USE AS A WHOLE..
3554521  22/05/2017
RKR DAIRY PRODUCTS PRIVATE LIMITED
No.7/1, Vaigai Colony, IInd Cross Street, 12th Avenue, Ashok Nagar, Chennai - 600 083
A company incorporated under the Indian Companies Act
Address for service in India/Attorney address:
N. RANGARAJAN
PLOT NO.47, BALAJINAGAR, PULIAMBEDU, NOOMBAL, CHENNAI - 600 077.

Proposed to be Used
To be associated with:
3554520

CHENNAI
DAIRY PRODUCTS, MILK, MILK PRODUCTS, PRESERVED, FROZEN MILK AND DAIRY PRODUCTS
O PEDRO

3598442  24/07/2017
HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI

Used Since :14/06/2017

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
O PEDRO Goan Bar & Restaurant

3598445    24/07/2017
HUNGER INC HOSPITALITY PRIVATE LIMITED
Unit 1, Process House, Kamala City, S.B Road, Lower Parel, Mumbai - 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since :14/06/2017

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats

MARK TO BE USED AS A WHOLE.
MUSKAN GOLD

3612320  14/08/2017
SHIVAM AGRO
110/13, FRINI ROAD MUNDKA, DELHI-110041
PROPRIETORSHIP
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
MUSTARD OIL, EDIBLE OIL, PALM OIL (PALMOLEIN OIL) SOYA BEAN OIL, TIL OIL, SUN FLOWER OIL, VEGETABLES OIL, GHEE, BUTTER, VANASPATI, FATS, MILK & DIARY PRODUCTS.
3636834    16/09/2017
MRS. SHASHI JAIN
M/s RISHABH ENTERPRISES, Near Tool Plaza, A. B. Road, Morena - 476001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).

Proposed to be Used
MUMBAI
EDIBLE OIL
GULAB
3649672  05/10/2017
SH. SUBODH TYAGI TRADING AS GULAB OIL MILLS.
C-35/22, LAWRENCE ROAD INDUSTRIAL AREA, NEW DELHI-110035, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1965
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Groundnut Oil, Edible Oil, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
AKUL

3675832   11/11/2017
MR. ANIL KUMAR.
H. NO. 1569, SECTOR-14, HBC, SONIPAT.
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866, 8800368866

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS INCLUDING PANEER, WHITE BUTTER, BUTTER, LASSI, CURD. CREAM, GHEE, RASGULLA,
GULAB JAMUN, KHOA, FLAVOURED MILK, WHEY DRINK AND ALL TYPES OF CHEESE; INCLUDED IN CLASS 29
CZAR
3685797   23/11/2017
BUNG INDIA PVT. LTD.
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051, Maharashtra, India

Body Incorporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI

Edible oils and fats including all type of vegetable fats, vegetable ghee, edible fats falling in class-29.
Trade Marks Journal No: 1945, 16/03/2020  Class 29

Old Sniper
3693815  04/12/2017
PREMIER ALCOBEV PVT. LIMITED
F33/4, OKHLA INDUSTRIAL AREA, PHASE -2, NEW DELHI-110020
A Pvt Ltd Company duly incorporated under the laws of INDIA

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Processed And Prepared Nuts; Flavoured Nuts; Candied Nuts; Pepper Cashews; Salted Almonds; Hing Jira Peanuts; Tangy Mint Cashews;
ASHOK KUMAR GUPTA TRADING AS MANNAT PRODUCTS
EPIP, KARTHOLI, BARI BRAHMNA, SAMBA-181133 (J&K)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/02/2013
DELHI
POSHAK FOODS.
226, NEW GRAIN MARKET, GHARAUNDA, KARNAL, HARYANA-132114, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 28/07/2017
DELHI
Jams, jellies, Milk and milk shakes, dried and prepared pulses; Vegetable chips; Fruit chips; Chips [french fries].
DAIRY RATAN
3709278   22/12/2017
SANDEEP GARG
Street No.7/A, BASANT VIHAR, BATHINDA
INDIAN NATIONAL
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/09/2012
DELHI
MILK AND MILK PRODUCTS INCLUDING SKIMMED MILK, DRIED MILK, NON-FAT MILK, MILK BASED BEVERAGES, DESSERTS MADE FROM MILK PRODUCTS, MILK POWDER, BUTTER, CLARIFIED BUTTER, FLAVORED MILK, BUTTER MILK, CURD, CHEESE, BUTTER, DAIRY WHITENER AND PASTEURIZED MILK, DAIRY PUDDINGS, DAIRY DESSERTS, DAIRY SPREADS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, QUARK [DAIRY PRODUCT], DAIRY -BASED SPREADS, DAIRY -BASED DIPS, DAIRY -BASED BEVERAGES, CREAM [DAIRY PRODUCTS], CHILLED DAIRY DESSERTS, POWDERED CREAM [DAIRY PRODUCTS], LOW FAT DAIRY SPREADS, DAIRY -BASED WHIPPED TOPPING, CREAM, BEING DAIRY PRODUCTS, DRINKS MADE FROM DAIRY PRODUCTS, DAIRY PRODUCTS BASED ON MILK SUBSTITUTES INCLUDED IN CLASS 29.
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "DAIRY" ..
3731167   18/01/2018
SURESH KUMAR & COMPANY (IMPEX) PVT. LTD.
A-17, SONU TOWER, 2ND FLOOR, DR. MUKHERJEE NAGAR, COMMERCIAL COMPLEX, DELHI-110009, INDIA.
BODY INCORPORATE.
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2015
DELHI
COCONUT CREAM, MILK AND DAIRY PRODUCTS, BUTTER, PROCESSES MUSTARD, OLIVES, OLIVE PASTE, PEANUT BUTTER, JELLIES AND PICKLES INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD AMERICA*S FAVOURITE.
3733585  22/01/2018
BIN AWADH AL-NAQEEB GENERAL TRADING CORP.
SILAT ST.- SHEIKH OSMAN CITY – ADEN - THE REPUBLIC OF YEMEN
A Company existing under the laws of Yemen

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND YOGURT; BUTTER; CHEESE; BEANS, PRESERVED; DATES INCLUDED IN CLASS-29
SASHWAT

3734473  23/01/2018
SH. SANJEEV KUMAR GOEL TRADING AS HARI OM OIL MILLS.
AYODHYA GANJ, DADRI (GAUTAM BUDH NAGAR), U.P.-203207, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MUSTARD OIL, REFINED OIL, VANASPATI GHEE, EDIBLE OILS AND FATS INCLUDED IN CLASS 29.
3735291  23/01/2018
TO BE HEALTHY FOODS PRIVATE LIMITED
E-714 PLOT NO. 14, SECTOR 18A, DWARKA, NEW DELHI 110075
BODY INCORPORATED UNDER COMPANY ACT 2013

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869

Used Since :12/06/2015

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

NO EXCLUSIVE RIGHT OVER THE TERM "TO BE HEALTHY" APPEARING ON LABEL..
NEERAJ KUMAR CHAUHAN S/ O SH. KARTAR SINGH.
C-22, INDIRA GANDHI MARG, EAST VINOD NAGAR, CHILLA SARODA KHARDAR PATPAR GANJ,EAST DELHI-110091.
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
SKIM MILK POWDER, WHOLE MILK POWDER, BUTTER, PURE GHEE, FAT, DAIRY WHITENER, LIQUID POLY PACK MILK, MILK AND DAIRY PRODUCTS.
BHARODIYA SUMIT UKESHBHAI TRADING AS THE SHAKE MAKER
I-18, Ayush-99 Tenament, Near Jivan Vadi, Nikol Gam Road, Nikol, Bapunagar, Ahmedabad 382350, Gujarat, India.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since:18/04/2014

AHMEDABAD
Milk and milk products, Cream (Dairy Products), Pickles, Preserved, dried and cooked fruits and vegetables, Jellies, Jams, fruit chips, fruit-based snack food, potato chips, potato crisps, potato flakes, potato fritters, fruit pulp, fruit and vegetable salads, sausages, Sausages in batter, soups, soya beans, preserved, for food, tomato juice for cooking and tomato purée, vegetable soup preparations, vegetable juices for cooking, vegetable mousses, vegetables, preserved, fruit, preserved, frozen fruits, fruit-based snack food, milk shakes.

Color is not claimed. Adv. Mark should be used as a whole as substantially shown on label ..
3779597   15/03/2018
MR. PRAVEEN GUPTA
M/s S. K. PRODUCTS, Banmore Industrial Area, Banmore - 476444 Distt. Morena (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :30/09/2007
To be associated with:
3779596
MUMBAI
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNER & PAN MASALA
3822221   02/05/2018
TRI BLISS FARM FOODS COMPANY
G - FLOOR, NO- 2, RANGARAJAPURAM , 1ST STREET,KODAMBAKKAM, CHENNAI- 600 024,
Partnership Concern
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/2018
CHENNAI
Pasteurized milk, butter, ghee, curd, yoghurt, butter milk, Panner, Cheese, skimmed milk powder, lassi, milk powder, Milk Shakes, flavored milk and dairy products.
BHARATBHAI G. JOSHI PROPRIETOR OF JOSHI GRUH UDHYOG
7, DWARKADHISH CHAMBERS, KEVDABAUG, RAJMAHAL ROAD, VADODARA – 390001. STATE GUJARAT – INDIA
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 01/04/1995

AHMEDABAD

PICKLES; PRESERVES, PICKLES; MIXED PICKLES; SPICY PICKLES INCLUDED IN CLASS 29
restriction of goods for sale in the state of GUJARAT only.
Trade Marks Journal No: 1945, 16/03/2020
Class 29

3867579 22/06/2018
DINESH ISRANI, S/o. - NANDLAL ISRANI
M/s. - SHIVAJI ENTERPRISES, GRAM BELDARPURA, GIRWAI, GWALIOR - 474001, (M.P) INDIA
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Used Since: 05/08/2016

MUMBAI

SWEET SUPARI, MOUTH FRESHNER, SILVER COATED ELAICHI, FLAVOURED SUPARI in class -29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD SWEET SUPARI APPEARING IN MARK..
NATIVE SOURCE

3889395   17/07/2018
C. NAGARAJAN
M/s. SAI SHARVESH TRADING CORPORATION, NO: 63-A, CHENDUR NAGAR, ELLAPALAYAM ROAD, PERIASEMUR,
ERODE-638004
THE TRADEMARK ACT OF 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Used Since :03/04/2018

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams,
compotes; Eggs; Milk and milk products; Oils and fats for food
3916027  14/08/2018
SHAMA SHAHRUKHBHAI KALUBHAI
trading as ;NAMRATA SLIM MILK
GANJIWADA, SHERI NO. 17, BHAVNAGAR ROAD, RAJKOT 360003 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
MANUFACTURING MILK AND MILK PRODUCTS.
GOMATI DOODH

3945716  14/09/2018
UMESH BABANRAO DEOKAR TRADING AS: DEOKAR GROUP
A/P Galandwadi, Tal-Daund, Dist-Pune-412203, Maharashtra, India
Proprietorship Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since : 28/02/1997

MUMBAI
MILK AND MILK PRODUCTS
3946022  15/09/2018
UMESH RAVINDRA MAIND
Shop No.1, Being Young Skin, Hair and Laser Clinic, Shivam building, Anandnagar, Below Akashwani tower, Gangapur road, Nasik-422 013 (M.S.)
Sole Proprietor

Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012 (M.S.)

Proposed to be Used
MUMBAI
Milk and milk products, preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces, eggs, meat, fish, poultry and game; meat extracts; edible oils and fats

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MAMU SAHIDHUSEN NAJIRAHMED
trading as ;MEENA ENTERPRISE
TAIYBAH STREET POLOGRAUND HIMATNAGAR DIST SABARKANTHA
MY TRADE MARK CLASS IS 29
PROPRIETOR

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :30/10/2017

AHMEDABAD
VAG,FAT
Jellyprash
3979063  21/10/2018
VAGMINE HEALTHCARE PRIVATE LIMITED
SWASTISHRI, PLOT NO.92, 390/1, RAJLAND LAKE VIEW COLONY, OPP ABC PETROL PUMP, TALEGAON DABHADE, TAL - MAVAL, DIST - PUNE - 410 506
Body Incorporate
Address for service in India/Attorney address:
MANALI BHANUSHALI CHITNIS
403 S Keer Complex, Bhandar Gully, I. J Road, Mahim Mumbai 400 016
Proposed to be Used
MUMBAI
jellies for food
3980927  23/10/2018
SHASHIKANT S PATIL
GAT NO. 294, KOGIL BUDRUK, KOGIL BK, KAGAL KARVIR, KOLHAPUR MAHARASHTRA 416216
FOOD AND FOOD PRODUCTS
INDIVIDUAL
Used Since :31/12/2011
MUMBAI
milk beverages (milk predominating); seeds prepared for human consumption, not being seasonings or flavorings. This also includes meat, fish, poultry and game, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats.
*The Mark to be used as substantially shown in the label only.*
4001019  17/11/2018
THE SISA SHAKES
8C, CELLAR OF AIRTEL, SRI RAM NAGAR COLONY, KONDAPUR, HYDERABAD - 500019
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food
4020431   07/12/2018
MRS. REKHA GUPTA PROPRIETOR OF NEW SAPNA SANDWICH & PIZZA
15 - NAGAR NIGAM MARKET, CHIMAN BAGH, INDORE (M.P.) - 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :11/09/2014
MUMBAI
Meat, fish, poultry, and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams; eggs, milk and milk products; edible oils and fats; salad dressings; preserves, Food Items as included in class 29.
4039602  28/12/2018
QAIS SHETTY
1501, DEEP TOWER, OPPOSITE GREEN PARK, OSHIWARA, ANDHERI (W), MUMBAI - 400053
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI

Frozen meats, FISH, POULTRY, PRESERVE DRIED, COOKED FROZEN AND OTHERWISE PROCESSED AND COOKED
FROZEN AND OTHERWISE PROCESSED FRUIT AND VEGETABLE SOUP, EGGS, MILK, AND OTHER DAIRY PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Q except substantial
shown on label.
4039848  28/12/2018
SWEET THOUGHTS
Shop No- 3, Pushpam Plot No-6, Sector-21, Nerul (E), Navi Mumbai - 400706, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Cooked and preserved food, milk and milk products
MODERN DAIRY

4043472  01/01/2019

MODERN DAIRY
Dr.Saldhana Street, Pune, Camp - 411 001,Maharashtra, India.

PARTNERSHIP FIRM

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Used Since : 31/12/1975

MUMBAI
Milk, Milk Beverages, Flavoured Milk, Milk Solids, Milk Drinks, Curd, Ghee, Frozen Sweet Corn, Sweet Corn Processed, Paneer, Green Split-Peas, Milk Curds and Milk Products.
ARULJYOTHI
4049310  08/01/2019
ILAVENILCOCONUTOILS (PROPRIETOR: ELANGO.T)
Elango.T, Ilavenilcoconutoils, 12/463, Karadikunnukadu, M.Pudur, Govindapuram(Post), Kerala-678507
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/02/2016
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD.
4070674    29/01/2019
SUSHILA OMPRAKASH JAISWAL TRADING AS SAI DEEP
ROOM NO. 24, DEVARAM LAKADI CHAWL, LAXMI BAUG, DHARAVI, MUMBAI - 400017, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
PICKLES.
SILVER HORSE

4071796   30/01/2019

R.J. PULSES
12, R.D. UDHYOG NAGAR, NEMAWAR ROAD, PALDA, INDORE (M.P.)

Partnership firm under Indian Partnership Act through Partner
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Pulses, dried, Pulses, processed & Pulses, preserved.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4074143  01/02/2019
SUNIL VISHANJI GALA
trading as ;ARIHANT TRADERS
O.D. BUNGALOW PLOT BEARING PLOT NO. 85-95, SURVEY NO. 120 (PT), C.T.S NO. 1374/B-83, CODE NO. 038-AGP-0069,
RSC-2, S. V. P. NAGAR, MHADA ANDHERI (WEST), MUMBAI- 400 053

Proposed to be Used

MUMBAI

PRESEVERED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK
AND MILK PRODUCTS; OILS AND FATS FOR FOODS.
4078022   05/02/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporate

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :07/01/2019

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUMBAI.
4086301  13/02/2019
MR. ANIL KUMAR TRADING AS : ANIL KUMAR RAMESH KUMAR
KALLANGANJ, KHANDWA - [M.P.]
Proprietary Concern

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, 1ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA
WEST MUMBAI-400050
Used Since :21/05/2018

MUMBAI
EDIBLE OILS INCLUDED IN CLASS 29
BANGA IRFAN HAJIMUSABHAI PROPRIETOR OF M/S. BANGA SALES AGENCY
MEGHRAJ, PANCHAL ROAD, DIST. ARAVALLI, GUJARAT-383350, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

AHMEDABAD
SWEET SUPARI, SCENTED SUPARI, PAN MASALA, SUPARI MIX MOUTH FRESHENER
MR. DHERENDRA KARNANI
M/s AMAR PRODUCTS, Plot No.8, Main Road, Pratappura, Distt. Tikamgarh - 472246 (M.P.)
Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI

COCONUT POWDER: COCONUT MILK POWDER
Nandakini

4105848  03/03/2019
CHUTRARAM NEMARAM GEHLOT
House No. 292, Bera Bheru Sagar, Pachunda Kala, Bagri, Pali, Rajasthan 306114
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4107573  05/03/2019
MR. HEMENDRA JOSHI
D /103, CLUSTER 1, POONAM ESTATE, OPP.BALAJI HOTEL,SHANTIPARK, MIRA ROAD (EAST) THANE- 401107
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCT, MEAT, POULTRY, COOKED DRIED & PRESERVED VEGETABLE.

The mark to be used as substantially shown in the label.
4111330 08/03/2019
MR. NARENDRA RAGHUNATH VYAS trading as ;SWADESHIWALA ENTERPRISES
A/9 SILVER CITY, NR. TAKSHSHILA VIDHYALAYA, B/H, KRUSHNADHAM, VASTRAL, AHMEDABAD, GUJARAT - 382415
manufac & Trader
Individual
Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food included in class 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BHARTIYA BANE, BHARTIYA AAPNAYE. subject to restriction of the goods for sale in the state of GUJARAT only,
4112995 11/03/2019
VAISHALI HITESH BABARIA
J-1103 PARKSYDE RESIDENCES WADALA-PATHARDI ROAD INDIRA NAGAR ANNEX NASHIK-422010 MAHARASHTRA
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
MAHALAXMI

4122326  19/03/2019
AMRUTLAL & SONS
VAVDI SERVEY No. 37, Plot No.44/45, NR. KRISHNA PARK, GONDAL ROAD, VAVDI, DIST. RAJKOT, GUJARAT, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006

Used Since : 31/12/1967

AHMEDABAD

PICKLES
4122327    19/03/2019
AMRUTLAL & SONS
VAVDI SERVEY No. 37, PLOT No.44/45, NR. KRISHNA PARK, GONDAL ROAD, VAVDI, DIST. RAJKOT, GUJARAT. INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006
Used Since :31/12/1967
AHMEDABAD
PICKLES
4124793  22/03/2019

M/S. BALSANIA FOOD PRODUCTS
32, PAGRAV BUILDING, NEXT TO PATKAR COLLEGE, S.V. ROAD, GOREGAON (WEST), MUMBAI-400104 (M.H.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Dried, cooked, processed fruits and vegetables, chips of fruits and vegetables, milk and milk products

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ENERGEL
4125033 20/03/2019
FDC LIMITED
142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI-400102
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED WITHIN THE MEANING OF THE COMPANIES ACT, 1956
Proposed to be Used
MUMBAI
Jellies, jams, eggs, milk and milk products; edible oils and fats; meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables;
4140521 08/04/2019
MANOJ KUMAR
DHOLA PALAS, MAHWA KHURD, MALAKHERA
PROPRIETOR

Address for service in India/Agents address:
KAMIT JAIN
INSIDE TITORA, NEAR OLD GURUDWARA, SCHEME NO.2, ALWAR, RAJASTHAN-301001

Proposed to be Used
AHMEDABAD

Pickles Preserves, pickles Mixed pickles Spicy pickles and other related items
4142869    09/04/2019
MR. DHARMAPALBHAI RAMESHBHAI SINDHAV
“Jai Vardhani Complex”, Shop No.7 Ground Floor, Sadhu Vaswani Road, Rajkot, Gujarat-360005
Sole Proprietorship
Address for service in India/Agents address:
DARSHIT NAVINBHAI AHYA
OFFICE NO.729, STAR PLAZA,PHULCHHAB CHOWK,RAJKOT-360002, GUJARAT..
Used Since :14/01/2000
AHMEDABAD
Roasted Peanuts
:NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1945 , 16/03/2020 Class 29

4149925 17/04/2019
M/S RAJENDRA AND URSULA JOSHI FOOD INDUSTRIES PRIVATE LIMITED
OFFICE NO.603, SIXTH FLOOR, ELEMENTS MALL , AJMER ROAD, JAIPUR, RAJASTHAN.
BODY INCORORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
MILK & MILK PRODUCTS, CURD, FERMENTED MILK, YOGURT, CHHACH, LASSI, BUTTER, CREAM, CHEESE, KEFIR,
MILK SHAKES, FRUIT YOGURT, PROTEIN MILK, FRUIT PULP, FLAVOURED FOR MAKING FRUIT YOGURT-
CHHASH,LASSI INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word HATKE.
REGISTHAN
4158798  26/04/2019
M/S. M.O. INDUSTRIES.
JAGNER ROAD, ROOPBAS, DISTT. BHARATPUR, RAJASTHAN, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/02/2018
AHMEDABAD
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD.
FRESH LOC
4160760  29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as; WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.
Proposed to be Used
CHENNAI
PREPARED OR PRESERVED GREEN VEGETABLES AND HORTICULTURAL COMESTIBLE PRODUCTS.
4170594  08/05/2019
SHUBHAM COTTON INDUSTRIES
33, GB, VIJAYNAGAR, SRI GANGANAGAR, RAJASTHAN, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Edible oils and fats in class 29
4209054   17/06/2019
MANDAARAM ROSE MALLOW FOODS PRIVATE LIMITED
#54-17-2/4, Kranthi Nagar, Nakkavanipalem, Visakhapatnam - 530 013.
Body Incorporate

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
Butter, Buttercream, Curd, Ghee, Milk, Milk beverages, Milk products being included in class 29.
4219972  28/06/2019
WILSON CKAKKAPPAN trading as ;CHAKKIATHMOODA TRADING CO
OPP. VISWAJYOTHI PUBLIC SCHOOL, VENGOOR, KIDANGOOR P.O. M, M.C ROAD, ERANAKULAM, KERALA-683 572
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used
CHENNAI
COCONUT OIL AND EDIBLE OIL.
4227300 06/07/2019

MEAT MART UNIT OF THE NEW BANGALORE HAM SHOP
#528, Shop #9, Amblipura, Belandur Gate, Sarjapura Main Road, Bangalore – 560 087.
Partnership Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :26/07/2010

CHENNAI
Chicken, Mutton, Pork, Fish, Eggs, Meat, Meat Extracts, Poultry, Prawns, Ham, Sausages, Fresh Fruits and Vegetables, Dairy Products and all kinds of processed Meat and Meat Products being included in Class 29.
SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS MEAT WORLD SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
MEAT MART UNIT OF THE NEW BANGALORE HAM SHOP
#528, Shop #9, Amblipura, Belandur Gate, Sarjapura Main Road, Bangalore – 560 087.
Partnership Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :03/04/2014

CHENNAI

Chicken, Mutton, Pork, Fish, Eggs, Meat, Meat Extracts, Poultry, Prawns, Ham, Sausages, Fresh Fruits and Vegetables, Dairy Products and all kinds of processed Meat and Meat Products being included in Class 29.

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS MEAT WORLD SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.
4238635   18/07/2019
SIVANANDAM KANDASAMY
7/13, Mvm Nagar, 4th Cross, Dindigul, Tamil Nadu – 624001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY..
4263165  12/08/2019
MRS. DIVYA DEVI, SOLE PROPRIETRIX OF M/S. JAI MAA AASHAPURA OIL MILLS
B-16, Sidco Industrial Estate, 2nd Main Road, Kodungaiyur, Chennai - 600 118.
Individual
Address for service in India/Agents address:
ASHOK KUMAR J. Daga, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.
Proposed to be Used
CHENNAI
EDIBLE OIL, OIL, MUSTARD OIL AND GHEE
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
4265700  14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973

CHENNAI
Pickles

color combination as in the label.
4265701  14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
CHENNAI
Pickles
color combination as in the label.
4265707   14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
CHENNAI
Pickles
4265709  14/08/2019
SWASTIKS MASALAS PICKLES & FOOD PRODUCTS (P) LTD.,
No: 446, 18th Main, Jayanagar 4th "T" Block, Bangalore - 560 041, Karnataka, India
Private Limited Company
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :04/04/1973
CHENNAI
Pickles
*color combination as in the label.*
SVN AGRO REFINERIES
NO.1/66, VENGAIVASAL MAIN ROAD, SELAIYUR POST, VENGAIVASAL. CHENNAI - 600 073
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. C .N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used

CHENNAI
Edible oil
TO BE ASSOCIATED WITH TRADE MARK NO. 1165483 IN CLASS - 29
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4298038  19/09/2019
AGRAWAL FRUITS INDUSTRY (INDIA) LLP
248, A S-4 SCH. 78, VIJAY NAGAR, INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
4331179  25/10/2019
DATTA ANANDRAO JADHAV
D-1001, BHOMI ACRES, PHASE 1, GHODBUNDAR ROAD, WAGHBIL, THANE (WEST) 400 615
Used Since :02/10/2019
To be associated with:
4331178
MUMBAI
MILK AND MILK PRODUCTS
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4335520   01/11/2019
GEMINI EDIBLES & FATS INDIA PRIVATE LIMITED
FREEDOM HOUSE, 8-2-334/70&71, Opposite SBI Executive Enclave, Road No.5, Banjara Hills, Hyderabad-500034
Manufacturer and Merchant
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :22/10/2019

CHENNAI
Edible oils and fats; sunflower oil, mustard oil (including kachhi gani), groundnut oil, rice bran oil, sesame oil, sunflower oil for food, sunflower oil for industrial purposes, cooking oil, canola oil, nut oils, edible vegetable oils, vegetable oils for cooking, rice bran oil for food, sesame oil for food, soyabean oil for cooking, linseed oils (edible), edible oils for use in cooking foodstuffs, processed oils and fats for food, palm oil for food
4335523    01/11/2019
GEMINI EDIBLES & FATS INDIA PRIVATE LIMITED
FREEDOM HOUSE, 8-2-334/70&71, Opposite SBI Executive Enclave, Road No.5, Banjara Hills, Hyderabad-500034
Manufacturer and Merchant
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/10/2010
To be associated with:
1885635, 2185421, 4335519
CHENNAI
Edible oils and fats; sunflower oil, mustard oil (including kachhi gani), groundnut oil, rice bran oil, sesame oil, sunflower oil for food, cooking oil, canola oil, nut oils, edible vegetable oils, vegetable oils for cooking, rice bran oil for food, sesame oil for food, soyabean oil for cooking, linseed oils (edible), edible oils for use in cooking foodstuffs, processed oils and fats for food, palm oil for food
4335525  01/11/2019
GEMINI EDIBLES & FATS INDIA PRIVATE LIMITED
FREEDOM HOUSE, 8-2-334/70&71, Opposite SBI Executive Enclave, Road No.5, Banjara Hills, Hyderabad-500034
Manufacturer and Merchant
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :22/02/2010
To be associated with:
1885635, 4318371, 4335521

CHENNAI
Edible oils and fats; sunflower oil, mustard oil (including kachhi gani), groundnut oil, rice bran oil, sesame oil, sunflower oil for food, cooking oil, canola oil, nut oils, edible vegetable oils, vegetable oils for cooking, rice bran oil for food, sesame oil for food, soyabean oil for cooking, linseed oils (edible), edible oils for use in cooking foodstuffs, processed oils and fats for food, palm oil for food
Trade Marks Journal No: 1945 , 16/03/2020 Class 29

GEMINI EDIBLES & FATS INDIA PRIVATE LIMITED
FREEDOM HOUSE, 8-2-334/70&71, Opposite SBI Executive Enclave, Road No.5, Banjara Hills, Hyderabad-500034
Manufacturer and Merchant

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since :01/03/2018

To be associated with:
1885635, 4318371, 4335521

CHENNAI
Edible oils and fats; sunflower oil, groundnut oil, mustard oil (including kachhi gani), rice bran oil, sesame oil, sunflower oil for food, cooking oil, canola oil, nut oils, edible vegetable oils, vegetable oils for cooking, rice bran oil for food, sesame oil for food, soyabean oil for cooking, linseed oils (edible), edible oils for use in cooking foodstuffs, processed oils and fats for food, palm oil for food
4339004 05/11/2019
VIRAL UDAY KAKKAD (PROPRIETOR OF SWADESI DAIRY PRODUCTS)
Shop No.2, Shree Parshva Kunj CHSL., Mathuradas Road, Opp. Lush International Salon, Kandivali West, Mumbai - 400067
SOLE PROPRIETOR
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
MUMBAI
Milk And Milk Products, Dairy Products, (For Food) Milk, Butter, Butter Milk, Cheese, Paneer, Curd, Yoghurt, Dairy Products For Food, Liquid, Powdered, Condensed Or Evaporated Form, Food Preparations Made From Any Of The Aforesaid Goods, Edible Cream, In Powder, Condensed Or Liquid Form, Edible Oils & Edible Fats, Milk Beverages & Mixed Milk Beverages Made Principally Of Milk, Milk pepsi, Shrikhand, Kulfi Mix, Fruit Pulp And Preserves, Lassi, Rabdi, Basundi, Kalakand, Ghee, Flavoured milk included in class 29
4342987  09/11/2019
MUHAMMED SHAJAR C
Chiyanoorayil House, Kadikkad, Punnayurkulam, Thrissur, Chavakkad, Kerala - 679561
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :01/11/2019

CHENNAI
Milk and Milk products, Milk beverages, Milk processing, milk beverages with milk predominating, Skim milk, Pasteurized milk
4343987  11/11/2019
C.KARTHIKA TRADING AS KAARTHIKAI MARACHEKKU
NO.1/16, PUNGAN, BHAVANI SAGAR POST, ERODE - 638 451, ERODE DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Nut oils, Cooking oil, Edible vegetable oils, Oils for food, Olive oil for food, Palm oil for food, Coconut oil for food, Vegetable oils for food, Peanut oil for food, Sesame oil for food, Sunflower oil for food, Linseed oil for food, Spiced oils, Edible oils and fats, Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages, Paneer (Milk Product).

Transliteration : VEER MEANS TO CHANGE DIRECTION AND THILAM IS A PERSONAL NAME
4344908 12/11/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
a limited company.

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085

Proposed to be Used
To be associated with:
1570276, 1608343, 2544318

DELHI
EDIBLE OILS, GHEE, FATS, MILK PRODUCTS, DAIRY PRODUCTS, PICKLES, MEAT, FISH, POULTRY AND GAME, MEAT
EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS AND EGGS.
TOME ROMAULDO REGO TRADING AS REGO FOODS
Shed No.D2/26 Plot No.80, Sancoale Industrial Estate, Goa
Sole Proprietor
Address for service in India/Attorney address:
SHALINI MENEZES
B-217/D, Plot C-12, Navelcar Hill City, Bainguinim, Old Goa, Goa 403402
Used Since :16/03/2015
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food.
4356010  23/11/2019
KAPIL KULKARNI TRADING AS M/S. CAFÉ DURGA
Flat No. 1, Rohan Apartment, Vineet Society, Kothrud, Pune- 411029
Sole Proprietor
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Colony, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since :03/03/2007
MUMBAI
Milk beverages
UNITED TESLA HEMP COMPANY
9th Floor, 920, Unit No. 9, Corporate Park, 2, VN Purav Marg, Near Swastik Chambers, Chembur, Mumbai, Suburban, Mumbai, Maharashtra- 400071
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, milk and milk products; sweets, edible oils and fats, potato chips
4360751    28/11/2019
SHANMUKHAPPA H CHITRAKOTTI, TRADING AS SANGAMESHWAR OIL TRADERS,
1686 KABRAJI BAZR, BIJAYAPUR- 586101, KARNATAKA
INDIVIDUAL
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Proposed to be Used
CHENNAI
PALM OIL, SUN FLOWER OIL, MUSTERED OIL, GROUNDNUT OIL, RICE BRAIN OIL, SAFFLOWER OIL, COCONUT OIL, TIL OIL, COTTON SEEDS OIL, SOYABEN OIL, OLIVE OIL,
Proposed to be Used

CHENNAI

coconut butter; coconut, desiccated; coconut fat; coconut oil for food; coconut milk; coconut milk for culinary purposes; coconut milk-based beverages; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food; almond milk; crystallized fruits;
Trade Marks Journal No: 1945, 16/03/2020

Class 29

4361626  28/11/2019
SUN JUICE CO. LTD.
No. 10, JuJin Road, Zhangpu Town, Kunshan City, Suzhou City, Jiangsu Province China
Company incorporated under laws of China

Address for service in India/Attorney address:
ATHENA LEGAL
37, LINK ROAD, FIRST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024.

Proposed to be Used
DELHI
fruit jellies; fruit pulp; frozen fruits; jams; milk products; soya milk; crystallized fruits / frosted fruits; fruit-based snack food; yogurt / yoghurt; milk tea (mainly milk).
4388661  24/12/2019
NAVEEN SINGH
1843/6, Belwadandi, Gandhi Nagar, Basti, U.P. – 272001
INDIVIDUAL
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats
NH44

4424437  29/01/2020

SPICELINK PRIVATE LIMITED
NO.66, M.T.H ROAD, VENKATAPURAM, AMBATTUR, CHENNAI 600053

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
DAIRY, MEAT, FISH, PROCESSED & PRESERVED FOOD
ASPIRA

4426144  31/01/2020

OLAM AGRO INDIA PRIVATE LIMITED
DLF Building No. 8, Tower A, 2nd Floor, Cybercity, Phase II, Gurugram 122002, Haryana
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Edible nuts.
4427405  01/02/2020

GAUTAMI
Set 5, Lakhanpal Building, Boileauganj, Shimla 171005, Himachal Pradesh.
Proprietor

Address for service in India/Attorney address:
RUPIN BAHL
M-19A, Basement, South Extension Part - II New Delhi - 110049

Proposed to be Used
DELI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
ASHOK OIL & FOOD PRODUCTS
136/5, Yashodhan, 24th Road, Jain Society, Sion West, Mumbai-400 022
An Indian partnership firm

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKAR SHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yogurt and other milk products; Oils and fats for food
NATURE’S PRIME

4429409  04/02/2020

MAHILA UDYAMI BAHUDDESHIY SAHAKARI SAMITI LTD.
Village - Parsa Block, - Udaipur, District- Surguja, Post office - Pangaon-497 116(Chhattisgarh)

Society

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Edible Oil
MAKNACK

4429626   04/02/2020

SARIKA TODI
A-32, Century Corbel Apartment, Sahakarnagar, Near ICICI Bank, Bengaluru, Karnataka, India, PIN-560092

Individual

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since: 20/04/2019

CHENNAI

Dry fruits, processed fruits, frozen fruits, frosted fruits, cooked fruits, bottled fruits; fruit- and nut-based snack bars; processed flax seeds; processed nuts, seeds and betel leaves used as ingredients of pan masala, peanut butter.
4431596  06/02/2020
RAGHAV JINDAL
B-11, ROHIT KUNJ, PITAMPURA, DELHI - 110034
Individual
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4432186  06/02/2020
BARAMATI AGRO LIMITED
A/P-PIMPALI, TAL-BARAMATI, DIST-PUNE-413102, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
To be associated with:
3433573

MUMBAI
EGGS, WHITE OF EGGS, YOLK OF EGGS, MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, POULTRY (NOT LIVE)
4432292  06/02/2020
WARANA MILK AND MILK PRODUCTS LTD.
Ward No. 10, House No.132, Naryan Peth, At Post Ichalkaranji, Hatkanangale, Kolhapur-422103.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
To be associated with:
4111584
MUMBAI
MILK AND MILK PRODUCTS.
BYTLEY
4432856  06/02/2020
KARMVIR
NEW EXTENSION COLONY, PALWAL-121102 (HARYANA)
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
PUNJAB REGISTRATION SERVICE
4/67, NEHRU NAGAR, NEW DELHI - 110 065.
Proposed to be Used
DELHI
DRIED FRUITS, PACKAGED AND PROCESSED FOODS INCLUDED IN CLASS 29
McSpicy

4433020  07/02/2020

McDonald’s Corporation
110 N. Carpenter Street, Chicago, Illinois 60607, United States of America.
A corporation organized under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Foods prepared from meat, pork, fish and poultry products, preserved and cooked vegetables.
4433069    07/02/2020
UMESH CHANDRA PATHAK
E-11, RAJ AVENUE DILSHAD EXTN. DLF, BH:BPL PETROL PUMP, NEAR BHPURA CHOK , SAHIBA BAD, GHAZIABAD-201005, UTTAR PRADESH
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

**Proposed to be Used**
DELHI
EDIBLE OIL, DRIED FRUITS, FRUITS, DAIRY PRODUCTS, PRESERVED FOODS AND VEGETABLES INCLUDED IN CLASS 29
4433109  07/02/2020
MR.S.MOHAMMED ABBAS., TRADING AS M/S.M.S OIL MILLS.
SF.No:177, Mettubavi Road, Vadasithur, Coimbatore-614202, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :22/09/2019
CHENNAI
Edible oils.
4433694  07/02/2020
M/S. JUMOO DAIRY FOODS PRIVATE LIMITED
NO.17/3, M.G.R SALAI, SALIGRAMAM, CHENNAI-600093, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

MILK AND MILK PRODUCTS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS, MILK CURD, MILK SHAKES, PANEER (MILK PRODUCT), DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, COW'S MILK, CONDENSED MILK, DESSERTS MADE FROM MILK PRODUCTS, FERMENTED MILK, FULL-FAT MILK, GOAT MILK, LOW-FAT MILK, PASTEURIZED MILK, POWDERED MILK, PROTEIN MILK, SHEEP MILK, SEMI-SKIMMED MILK, SKIM MILK, SOY MILK BEING MILK SUBSTITUTE, UHT MILK, VITAMIN D-ENRICHED MILK, VITAMIN-ENRICHED MILK, WHOLE MILK, YOGHURT BASED ON MILK SUBSTITUTES, MILK SOLIDS, MILK SUBSTITUTES, NON-FAT MILK, OAT MILK, ORGANIC MILK
PPLP-217

4433859  07/02/2020

LOTTUS, LLC
6508 Great Drum Circle Columbia, MARYLAND UNITED STATES 21044,
a Company incorporated under the laws of US

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Yogurt; Yogurt drinks; Yogurt-based beverages
ANIK SHAKTI
4434017  07/02/2020
ANIK MILK PRODUCTS PRIVATE LIMITED
47 Lekh Ram Road, Daryaganj Colony, Daryaganj, New Delhi 110002
a company incorporated under the Companies Act, 2013
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :06/04/2013
To be associated with:
220429, 2192011, 3762554
DELHI
Edible oils and fats, milk and milk products, preserved, dried and cooked fruits and vegetables, jellies, jams, egg, meat,
meat extracts, fish, poultry and game
4434924 08/02/2020
GAGAN SETHI S/O SUBASH CHANDER
BEDIAN WALI GALI, TALWANI BHAi, FEROZEPUR, PUNJAB-142050, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Used Since :01/12/2017
DELHI
meat, fish, poultry and game meat extracts preserved, frozen, dried and cooked fruits and vegetables jellies, jams, compotes eggs milk and milk products edible oils and fats
4436055 10/02/2020

B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.
Company Incorporated Under Indian Companies Act, 1956

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085

Used Since: 21/06/2007

To be associated with:
1570276, 1608343, 2544318

DELHI

EDIBLE OILS, GHEE, FATS, MILK PRODUCTS, DAIRY PRODUCTS, PICKLES, CHEESE, BUTTER, LASSI, CHHACH, CURDS, SOUPS, PREPARATIONS FOR MAKING SOUP, PRE-COOKED SOUPS, MIXES FOR MAKING SOUP, SOUP POWDERS, SEA FOODS, MILK SHAKES, FLAVOURED MILK, DRIED MILK, MILK POWDER, PROTEIN MILK, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS AND EGGS.
lovely baite

4436133  10/02/2020
PRADEEP RAJANI, PROPRIETOR OF SAI SEERAT GRUH UDHYOG
249, Sai baba Nagar, Indore (M.P.) Pin – 452009
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
SCENTED SUPARI & MOUTH FRESHENERS.
LOVEHOLICS

4436134  10/02/2020
PRADEEP RAJANI, PROPRIETOR OF SAI SEERAT GRUH UDHYOG
249, Sai Baba Nagar, Indore (M.P.) Pin – 452009
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
SCENTED SUPARI & MOUTH FRESHENERS.
PRADEEP SHARMA
VILLAGE THANTA, LOHAGHAT, POST THANTA, THANTA CHAMPAWAT THANTA UTTARAKHAND-262524
CITIZEN OF INDIA
Address for service in India/Agents address:
RITURAJ RASTOGI
12, CIVIL LINES, OLD R.T.O. OFFICE, BAREILLY(U.P.)- 243001.

Proposed to be Used

DELHI
agar-agar for culinary purposes albumen milk / protein milk alginates for culinary purposes almond milk almond milk for culinary purposes almond milk-based beverages almonds, ground aloe vera prepared for human consumption anchovy, not live andouillettes animal marrow for food edible ant larvae, prepared apple purée arrangements of processed fruit artichokes, preserved aubergine paste / eggplant paste bacon beans, preserved berries, preserved edible birds’ nests black pudding / blood sausage bone oil for food preparations for making bouillon broth / bouillon broth concentrates / bouillon concentrates bulgogi butter buttercream cabbage rolls stuffed with meat candied nuts cassoulet caviar charcuterie cheese choucroute garnie clams, not live cocoa butter for food coconut butter coconut fat coconut milk coconut milk for culinary purposes coconut milk-based beverages coconut oil for food coconut, desiccated compotes condensed milk corn dogs cottage cheese cottage cheese fritters cranberry compote crayfish, not live cream [dairy products] croquettes crustaceans, not live crystallized fruits / frosted fruits crystallized ginger curd dates duck confits eggs* extra virgin olive oil for food falafel fat-containing mixtures for bread slices edible fats fatty substances for the manufacture of edible fats fermented baked milk fish fillets fish meal for human consumption fish mousses fish roe, prepared fish, not live fish, preserved fish, tinned / fish, canned fish-based foodstuffs flavoured nuts / flavored nuts edible flowers, dried freeze-dried meat / lyophilised meat / lyophilized meat freeze-dried vegetables / lyophilised vegetables / lyophilized vegetables fruit chips fruit jellies fruit peel fruit preserved in alcohol fruit, preserved fruit, processed fruit, stewed fruit-based concentrate for cooking fruit-based snack food frozen fruits fruits, tinned / fruits, canned game, not live preserved garlic gelatine* gherkins ginger jam ginger, preserved guacamole ham hash browns hazelnuts, prepared herring, not live hot dog sausages hummus edible insects, not live isinglass for food jams jellies for food kefir / kefir kimchi kipflish [salted and dried cod] koumiss / kumys lactic acid drinks lard laver, preserved lecithin for culinary purposes lemon juice for culinary purposes lentils, preserved linseed oil for food / flaxseed oil for food liver liver pâté / liver pastes lobsters, not live low-fat potato crisps / low-fat potato chips maize oil for food / corn oil for food margarine marmalade meat meat extracts meat jellies meat, preserved meat, tinned / meat, canned milk milk beverages, milk predominating milk ferments for culinary purposes milk products milk shakes milk substitutes mulluscs, not live / mollusks, not live mushrooms, preserved mussels, not live non-alcoholic eggnog nut-based spreads nuts, prepared oat milk oils for food olive oil for food olives, preserved omelettes / omelets onion rings onions, preserved oysters, not live palm kernel oil for food palm oil for food peanut butter peanut milk peanut milk for
culinary purposes peanut milk-based beverages peanuts, prepared peas, preserved pectin for culinary purposes preserved peppers pickled ginger pickles pollen prepared as foodstuff pork potato crisps / potato chips potato flakes potato fritters potato-based dumplings poultry, not live powdered eggs powdered milk* prawns, not live pressed fruit paste quark raisins rape oil for food / colza oil for food ratatouille rennet rice milk rice milk for culinary purposes salmon, not live salted fish salted meats sardines, not live satay sauerkraut sausage casings, natural or artificial sausages in batter sea-cucumbers, not live seaweed extracts for food seeds, prepared* sesame oil for food shellfish, not live shrimps, not live silkworm chrysalis for human consumption smetana snail eggs for consumption preparations for making soup soups soured milk soya bean oil for food soya beans, preserved, for food soya milk soya patties spiny lobsters, not live suet for food sunflower oil for food sunflower seeds, prepared sweet corn, processed tahini tagine [prepared meat, fish or vegetable dish] / tagine [prepared meat, fish or vegetable dish] tempeh tofu tofu patties tofu skin tomato juice for cooking tomato paste tomato purée tripe truffles, preserved tuna, not live vegetable juices for cooking vegetable marrow paste vegetable mousses vegetable salads vegetable soup preparations vegetable-based concentrate for cooking vegetable-based cream vegetable-based spreads vegetables, cooked vegetables, dried vegetables, preserved vegetables, processed vegetables, tinned / vegetables, canned whey whipped cream white of eggs white pudding yakitori yogurt / yoghurt yolk of eggs included in class 29
4437739  11/02/2020
SURYA KANT MISHRA
Q-703, SHARDA APARTMENT, GOMTI NAGAR EXTENTION, LUCKNOW - 226010, UTTAR PRADESH, INDIA
Individual
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
PAN MASALA, SCENTED SUPARI, SUPARI MIX MOUTH FRESHENER, SADA PAN MASALA, PROCESSED BETEL NUTS
4437747  11/02/2020
SARTHAK ORGANISERS PRIVATE LIMITED THROUGH IT'S DIRECTOR GIRISHKUMAR SHAMALDAS PATEL
301, Sangath Mall- I, Opp.Vishwakarma Eng. College Sabarmati Gandhinagar Highway, Motera Ahmedabad-380005
BODY INCORPORATE

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :20/03/1997

AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
Seeding goodness

4440216   13/02/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:
4439603

MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats